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BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff 'for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

PETITIONER

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 **Corporate office:** "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana) Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for approval of transmission tariff for the above said assets under IPP Generation Projects in Chhattisgarh (Set-B) in Western Region for tariff block 2009-14 period.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of Western, Northern Region & Southern Region), for information and necessary action in the matter.

The taiiff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

ADDRESSES OF NODAL OFFICERS

- 1. MADHYA PRADESH POWER MANAGEMENT COMPANY LTD. SHAKTI EHAWAN, RAMPUR JABALPUR - 482 008 . . . REPRESENTED BY ITS MD
- 2. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.

PRAKASHGAD, 4TH FLOOR ANDHERI (EAST), MUMBAI - 400 052 REPRESENTED BY. ITS MD

3. GUJARAT URJA VIKAS NIGAM LTD. SARDAR PATEL VIDYUT BHAWAN, RACE COURSE ROAD VADODARA - 390 007 REPRESENTED BY ITS CHAIRMAN

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- 4. ELECTRICITY DEPARTMENT
 GOVT. OFGOA
 VIDYUT BHAWAN, PANAJI,
 NEAR MANDVI HOTEL, GOA 403 001
 REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
- ELECTRICITY DEPARTMENT →

 ADMINISTRATION OF DAMAN & DIU
 DAMAN 396 210
 REPRESENTED BY ITS SECRETARY (FIN.)
- 6. ELECTRICITY DEPARTMENT ADMINISTRATION OF DADRA NAGAR HAVELI U.T., SILVASSA - 396 230 REPRESENTED BY ITS SECRETARY (FIN.)
- 7. CHHATTISGARH STATE ELECTRICITY BOARD P.O.SUNDER NAGAR, DANGANIA, RAIPUR CHHATISGAARH-492013 REPRESENTED BY ITS CHAIRMAN
- MADHYAPRADESH AUDYOGIK KENDRA VIKAS NIGAM (INDORE) LTD.
 3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD, INDORE-452 008
- 9. RAJASTHAN RAJYA VIDYUT PRASARAN NIGAM LIMITED VIDYUT BHAWAN, VIDYUT MARG, JAIPUR - 302 005 REPRESENTED BY ITS CHAIRMAN & OTHERS
- 10. AJMER VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD, HEERAPURA, JAIPUR. REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
- 11. JAIPUR VIDYUT VITRAN NIGAM LTD
 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD,
 HEERAPURA, JAIPUR.
 REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
- 12. JODHPUR VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD,

HEERAPURA, JAIPUR. REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS

- 13. HIMACHAL PRADESH STATE ELECTRICITY BOARD VIDYUT BHAWAN
- **WIMAP** HOUSE COMPLEX BUILDING II SHIMLA-171 004 REPRESENTED BY ITS CHAIRMAN
- 14. PUNJAB STATE ELECTRICITY BOARD THE MALL, PATIALA - 147 001 REPRESENTED BY ITS CHAIRMAN

-1

- 15. HARYANA POWER PURCHASE CENTRE SHAKTI BHAWAN, SECTOR-6 PANCHKULA (HARYANA) 134 109 REPRESENTED BY ITS S.E. / C & R-1
- 16. POWER DEVELOPMENT DEPTT. GOVT. OF JAMMU & KASHMIR MINI SECRETARIAT, JAMMU REPRESENTED BY ITS COMMISSIONER
- 17. UTTAR PRADESH POWER CORPORATION LTD. (FORMARLY UTTAR PRADESH STATE ELECTRICITY BOARD) SHAKTI BHAWAN, 14, ASHOK MARG LUCKNOW - 226 001 REPRESENTED BY ITS CHAIRMAN
- 18. DELHI TRANSCO LTD SHAKTI SADAN, KOTLA ROAD, NEW DELHI-110 002 REPRESENTED BY ITS CHAIRMAN
- 19. BSES YAMUNA POWER Ltd, BSES BHAWAN, NEHRU PLACE, NEW DELHI. REPRESENTED BY ITS CEO
- 20. BSES RAJDHANI POWER Ltd, BSES BHAWAN, NEHRU PLACE, NEW DELHI REPRESENTED BY ITS CEO

- 21. NORTH DELHI POWER Ltd, POWER TRADING & LOAD DISPATCH GROUP CENNET BUILDING, ADJACENT TO 66/11 kV PITAMPURA-3 GRID BUILDING, NEAR PP JEWELLERS PITAMPURA, NEW DELHI - 110034 REPRESENTED BY ITS CEO
- 22. CHANDIGARH ADMINISTRATION SECTOR -9, CHANDIGARH. REPRESENTED BY ITS CHIEF ENGINEER

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- 23. UTTARAKHAND POWER CORPORATION LTD. URJA BHAWAN KANWALI ROAD DEHRADUN. REPRESENTED BY ITS MANAGING DIRECTOR
- 24. NORTH CENTRAL RAILWAY ALLAHABAD. REPRESENTED BY CHIEF ELECTRICAL DISTRIBUTION ENGINEER
- 25. NEW DELHI MUNICIPAL COUNCIL PALIKA KENDRA, SANSAD MARG, NEW DELHI-110002 REPRESENTED BY CHAIRMAN
- 26. KARNATAKA POWERTRANSMISSION CORPORATION LTD. (KPTCL), KAVERI BHAVAN, BANGALORE – 560 009 REPRESENTED BY ITS CHAIRMAN
- 27. TRANSMISSION CORPORATION OF ANDHRA PRADESH LTD. (APTRANSCO), VIDYUT SOUDHA, HYDERABAD – 500 082 REPRESENTED BY ITS CHAIRMAN
- 28. KERALA STATE ELECTRICITY BOARD (KSEB) VAIDYUTHI BHAVANAM PATTOM, THIRUVANANTHAPURAM – 695 004 REPRESENTED BY ITS CHAIRMAN
- 29. TANGEDCO NPKRR MAALIGAI, 800, ANNA SALAI CHENNAI – 600 002 REPRESENTED BY ITS CHAIRMAN

- 30. ELECTRICITY DEPARTMENT GOVT OF PONDICHERRY, PONDICHERRY - 605001 REPRESENTED BY ITS CHIEF SECRETARY
 - 31. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APEPDCL) APEPDCL, P&T COLONY, SEETHMMADHARA, VISHAKHAPATNAM ANDHRA PRADESH, REPRESENTED BY ITS MANAGING DIRECTOR
 - 32. SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APSPDCL) SRMIVASASA KALYANA MANDAPAM BACKSIDE, TIRUCHANOOR ROAD, KESAVAYANA GUNTA, TIRUPATI-517 501, CHITTOOR DISTRICT, ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR
 - 33. CENTRAL POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APCPDCL) CORPORATE OFFICE, MINT COMPOUND, HYDERABAD – 500 063 ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR
 - 34. NORTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APNPDCL) OPP. NIT PETROL PUMP CHAITANYAPURI, KAZIPET, WARANGAL – 506 004 ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR
 - 35. BANGALORE ELECTRICITY SUPPLY COMPANY LTD., (BESCOM), CORPORATE OFFICE, K. R. CIRCLE, BANGALORE – 560 001 KARANATAKA REPRESENTED BY ITS MANAGING DIRECTOR
 - 36. GULBARGA ELECTRICITY SUPPLY COMPANY LTD., (GESCOM) STATION MAIN ROAD, GULBURGA KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 37. HUBLI ELECTRICITY SUPPLY COMPANY LTD., (HESCOM) NAVANAGAR, PB ROAD

HUBLI, KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR

- 38. MESCOM CORPORATE OFFICE, PARADIGM PLAZA, AB SHETTY CIRCLE MANGALORE – 575 001, KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 39. CHAMUNDESWARI ELECTRICITY SUPPLY CORPORATION LTD., (CESC) # 927, L J AVENUE GROUND FLOOR, NEW KANTHARAJ URS ROAD SARASWATIPURAM, MYSORE – 570 009, KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 40. R. K. M. POWER LIMITED 147, GITANJALI NAGAR, AVANTI VIHAR, SECTOR-I, RAIPUR (C.G.) – 492004 REPRESENTED BY ITS CHAIRMAN
- 41. ATHENA CHHATTISGARHPOWER PVT. LTD. 7-1-24 B BLOCK, 5[™] FLOOR, "ROXANA TOWERS", GREENLANDS, BEGUMPET, HYDERABAD-500016 REPRESENTED BY ITS CHAIRMAN
- 42. JINDAL POWER LIMITED POST BOX NO. – 16, KHARSIA ROAD, RAIGARH – 496001 REPRESENTED BY ITS CHAIRMAN
- 43. SKS POWER GENERATION (CHHATTISGARH) LTD.
 501 B, ELEGANT BUSINESS PARK, ANDHERI KURLA ROAD,
 J. B. NAGAR, ANDHERI(E), MUMBAI 400059
 REPRESENTED BY ITS CHAIRMAN
- 44. KORBA WEST POWER CO. LTD.
 2ND FLOOR, CENTRUM PLAZA, GOLF COURSE ROAD, SECTOR – 53, GURGAON – 122002 REPRESENTED BY ITS CHAIRMAN
- 45. KSK MAHANADI POWER COMPANY LTD. 8-2/293/82/A/431/A, ROAD NO. 22, JUBILEE HILLS, HYDERABAD – 500033 REPRESENTED BY ITS CHAIRMAN
- 46. BHARAT ALUMINIUM CO. LTD, CORE – 6, SCOPE OFFICE COMPLEX, LODI ROAD, NEW DELHI – 110003 REPRESENTED BY ITS CHAIRMAN

- 47. VISA POWER LTD. HUL BUILDING, 2ND FLOOR, 9, SHAKESPEARE **SARANI**, KOLKATA – 700071 REPRESENTED BY ITS CHAIRMAN
- 48. GMR CHHATISGARH ENERGY PVT. LTD. 10TH FLOOR TOWER, D BLOCK, KNOWLEDGE PARK, 4/1, BANNERGHATTA ROAD, NEAR DAIRY CIRCLE, BANGALORE-560029 REPRESENTED BY ITS CHAIRMAN
- 49. D. B. POWER LTD. PLOT NO.-813, PHASE-V, UDYOG VIHAR, GURGAON-122016 REPRESENTED BY ITS CHAIRMAN

Kindly acknowledge the receipt.

PETITIONER POWER GRID CORPORATION OF INDIA LTD. REPRESENTED BY

Dy. GENERAL MANAGER (COMMERCIAL)

S. S. Raju

GURGAON DATED: 14.11.2013

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BEFORE

THE CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

PETITION FOR

APPROVAL OF TRANSMISSION TARIFF FOR

(1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

PETITION NO. :

TARIFF BLOCK : 2009 - 2014

POWER GRID CORPORATION OF INDIA LTD.

B-9, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI – 110 016

<u>CORPORATE CENTRE</u> **"SAUDAMINI", PLOT** NO-2, SECTOR-29, GURGAON-122 001 (HARYANA) EPABX : 0124-2571 700 TO 719, FAX :0124-2571989



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BEFORE

THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2). 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and-(3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

---PETITIONER

(Govt. of India undertaking) **Registered office:** B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 and **Corporate office:** "Szudamini",Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

MADHYA PRADESH POWER MANAGEMENT COMPANY LTD. --RESPONDENTS SHAKTI BHAWAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD And Others

| INDEX |
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| SI. No. | Description | Enclosure No. | Page No. |
|---------|--|---------------------------------------|----------|
| 1 | Letter for registration | - | 3 |
| 2. | Memo of Parties | - | 4-10 |
| 3 | Affidavit | - | 11-12 |
| 4 | Petition | - | 13-19 |
| 5 | Investment Approval | Encl -1 | 26/25 |
| 6 | Schematic line diagram for the project | Encl - 2 | 2.6 |
| 7 | Copy of extract of 14 th WRPC meeting dtd. 19.08.2010 | Encl – 3 | 27/32 |
| 9 | Auditor Certificate for cost | Encl – 4 | 33-38 |
| 10 | Tariff Details and supporting documents (Forms 1 to 14) | Encl – 5 | 39-117 |
| 12 | Check list | · · · · · · · · · · · · · · · · · · · | 118 |

Filed by Power Grid Corporation of India Ltd. Represented by S. S. Raju



Gurgaon Dated:12.11.2013

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

---PETITIONER

--RESPONDENTS

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tarnnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd. (Govt. of India undertaking) **Registered office:** B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 and **Corporate office:**,"Saudamini", Plot no.2, Sector-29, Gurgaon -122.001. (Haryana)

MADHYA PRADESH POWER MANAGEMENT COMPANY LTD. SHAKTI BHAWAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD And Others

To

The Secretary

Central Electricity Regulatory Commission New Delhi. 110 001 Sir.

The application filed under Regulation 86 of CERC (Conduct of Business) Regulation, 1999 and CERC (Terms and Conditions of Tariff) **Regulations'2009** for determination of Transmission tariff from DOCO to 31.03.2014 may please be registered.

Filed by Power Grid Corporation of India Ltd. Represented by

14.04.20 S. S. Raju

Dy. General Manager (Commercial)



Gurgaon Dated: 12.11.2013 **BEFORE**

THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

--- PETITIONER

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of **Tariff) Regulations'2009** for determination of Transmission Tariff for (1) 7651400 kV, **3*500** MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, **3*500** MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd. (Govt. of India undertaking) **Registered office:** B-9, Qutab Institutional Area, **Katwaria** Saiai, New Delhi 110 016 and **Corporate office:** "Saudamini",Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.--RESPONDENTSSHAKTI BHAWAN, RAMPURJABALPUR - 482 008REPRESENTED BY ITS MDAnd Others

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

---PETITIONER

VERSUS

- 1. MADHYA PRADESH POWER MANAGEMENT COMPANY LTD. SHAKTI BHAWAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD
- MAHARASHTRA STATE ELECTRICITY DTSTRIBUTTON CO. LTD. PRAKASHGAD, 4TH FLOOR ANDHERI (EAST), MUMBAI - 400 052 REPRESENTED BY ITS MD
 - 3. GUJARAT URJA VIKAS NIGAM LTD. SARDAR PATEL VIDYUT BHAWAN, RACE COURSE ROAD VADODARA - 390 007 REPRESENTED BY ITS CHAIRMAN

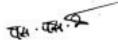


- 4. ELECTRICITY DEPARTMENT GOVT. OF GOA VIDYUT BHAWAN, PANAJI, NEAR MANDVI HOTEL, GOA - 403 001 REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
- 5. ELECTRICITY DEPARTMENT ADMINISTRATION OF DAMAN & DIU DAMAN - 396 210 REPRESENTED BY ITS SECRETARY (FIN.)
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- 6. ELECTRICITY DEPARTMENT ADMINISTRATION OF DADRA NAGAR HAVELI U.T., SILVASSA - 396 230 REPRESENTED BY ITS SECRETARY (FIN.)
- 7. CHHATTISGARH STATE ELECTRICITY BOARD P.O.SUNDER NAGAR, DANGANIA, RAIPUR CHHATISGAARH-492013 REPRESENTED BY ITS CHAIRMAN
- MADHYAPRADESH AUDYOGIK KENDRA
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 3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,
 INDORE-452 008
- 9. RAJASTHAN RAJYA VIDYUT PRASARAN NIGAM LIMITED VIDYUT BHAWAN, VIDYUT MARG, JAIPUR - 302 005 REPRESENTED BY ITS CHAIRMAN & OTHERS
- 10. AJMER VIDYUT VITRAN NIGAM LTD
 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD, HEERAPURA, JAIPUR.
 REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
- 11. JAIPUR- VIDYUT VITRAN NIGAM LTD 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD, HEERAPURA, JAIPLTR.* REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
- 12. JODHPUR VIDYUT VITRAN NIGAM LTD
 400 KV GSS BUILDING (GROUND FLOOR), AJMER ROAD, HEERAPURA, JAIPUR.
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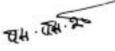
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- 13. HIMACHAL PRADESH STATE ELECTRICITY BOARD VIDYUT BHAWAN KUMAR HOUSE COMPLEX BUILDING **II** SHIMLA-171 004 REPRESENTED BY ITS CHAIRMAN
- 14. PUNJAB STATE ELECTRICITY BOARD THE MALL, PATIALA - 147 001 REPRESENTED BY ITS CHAIRMAN
- 15. HARYANA POWER PURCHASE CENTRE SHAKTI BHAWAN, SECTOR-6 PANCHKULA (HARYANA) 134 109 REPRESENTED BY ITS S.E. / C & R-1
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- 20. BSES RAJDHANI POWER Ltd, BSES BHAWAN, NEHRU PLACE, NEW DELHI REPRESENTED BY ITS CEO'
- 21. NORTH DELHI POWER Ltd, POWER TRADING & LOAD DISPATCH GROUP CENNET BUILDING, ADJACENT TO 66111 kV PITAMPURA-3



GRID BUILDING, NEAR PP JEWELLERS PITAMPURA. NEW DELHI - 110034 REPRESENTED BY ITS CEO í **22. CHANDIGARH ADMINISTRATION** SECTOR -9. CHANDIGARH. **REPRESENTED BY ITS CHIEF ENGINEER** 23. UTTARAKHAND POWER CORPORATION LTD. **URJA BHAWAN KANWALI ROAD** DEHRADUN. ٠ß REPRESENTED BY ITS MANAGING DIRECTOR 24. NORTH CENTRAL RAILWAY ALLAHABAD. REPRESENTED BY CHIEF ELECTRICAL DISTRIBUTION ENGINEER **25.** NEW DELHI MUNICIPAL COUNCIL PALIKA KENDRA, SANSAD MARG, NEW DELHI-110002 **REPRESENTED BY CHAIRMAN** 26. KARNATAKA POWER TRANSMISSION CORPORATION LTD. (KPTCL), KAVERI BHAVAN, BANGALORE - 560 009 **REPRESENTED BY ITS CHAIRMAN** 27. TRANSMISSION CORPORATION OF ANDHRA PRADESH LTD. (APTRANSCO), VIDYUT SOUDHA, HYDERABAD- 500 082 **REPRESENTED BY ITS CHAIRMAN 28.** KERALA STATE ELECTRICITY BOARD (KSEB) VAIDYUTHI BHAVANAM PATTOM, THIRUVANANTHAPURAM-695 004 REPRESENTED BY ITS CHAIRMAN 29. TANGEDCO NPKRR MAALIGAI, 800, ANNA SALAI CHENNAI – 600 002 **REPRESENTED BY ITS CHAIRMAN 30.** ELECTRICITY DEPARTMENT GOVT OF PONDICHERRY, PONDICHERRY - 605001 REPRESENTED BY ITS CHIEF SECRETARY





- 31. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APEPDCL) APEPDCL, P&T COLONY, SEETHMMADHARA, VISHAKHAPATNAM ANDHRA PRADESH, REPRESENTED BY ITS MANAGING DIRECTOR
- 2 SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APSPDCL) SRINIVASASA KALYANA MANDAPAM BACKSIDE, TIRUCHANOOR ROAD, KESAVAYANA GUNTA, TIRUPATI-517 501, -1 CHITTOOR DISTRICT, ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR

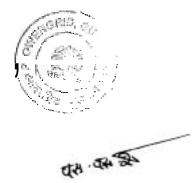
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- 33. CENTRAL POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APCPDCL) CORPORATE OFFICE, MINT COMPOUND, HYDERABAD – 500 063 ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR
- 34. NORTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED (APNPDCL) OPP. NIT PETROL PUMP CHAITANYAPURI, KAZIPET, WARANGAL – 506 004 ANDHRA PRADESH REPRESENTED BY ITS MANAGING DIRECTOR
- 35. BANGALORE ELECTRICITY SUPPLY COMPANY LTD., (BESCOM), CORPORATE OFFICE, K. R. CIRCLE, BANGALORE – 560 001 KARANATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 36 GULBARGA ELECTRICITY SUPPLY COMPANY LTD., (GESCOM) STATION MAIN ROAD, GULBURGA KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 37. HUBLI ELECTRICITY SUPPLY COMPANY LTD., (HESCOM) NAVANACAR, PB ROAD HUBLI, KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
- 38. MESCOM CORPORATE OFFICE, PARADIGM FLAZA, AB SHETTY CIRCLE MANGALORE – 575 001, KARNATAKA



REPRESENTED BY ITS MANAGING DIRECTOR

- 39. CHAMUNDESWARI ELECTRICITY SUPPLY CORPORATION LTD., (CESC) # 927, L J AVENUE GROUND FLOOR, NEW KANTHARAJ URS ROAD SARASWATIPURAM, MYSORE – 570 009, KARNATAKA REPRESENTED BY ITS MANAGING DIRECTOR
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- 41. ATHENA CHHATTISGARH POWER PVT. LTD. 7-1-24 B BLOCK, 5[™] FLOOR, "ROXANA TOWERS", GREENLANDS, BEGUMPET, HYDERABAD-500016 REPRESENTED BY ITS CHAIRMAN
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- 43. SKS POWER GENERATION (CHHATTISGARH) LTD. 501 B, ELEGANT BUSINESS PARK, ANDHERI KURLA ROAD, J. B. NAGAR, ANDHERI(E), MUMBAI – 400059 REPRESENTED BY ITS CHAIRMAN
- 44. KORBA WEST POWER CO. LTD.
 2ND FLOOR, CENTRUM PLAZA, GOLF COURSE ROAD, SECTOR 53, GURGAON -- 122002 REPRESENTED BY ITS CHAIRMAN
- 45. KSK MAHANADI POWER COMPANY LTD. 8-2/293/82/A/431/A, ROAD NO. 22, JUBILEE HILLS, HYDERABAD – 500033 REPRESENTED BY ITS CHAIRMAN
- 46. VISA POWER LTD. HUL BUILDING, 2ND FLOOR, 9, SHAKESPEARE SARANI, KOLKATA – 700071 REPRESENTED BY ITS CHAIRMAN
- 47. D. B. POWER LTD. PLOT NO.-813, PHASE-V, UDYOG VIHAR, GURGAON-122016 REPRESENTED BY ITS CHAIRMAN



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48. TRN ENERGY PVT. LTD.
4735122, GROUND FLOOR, PRAKASHDEEP BUILDING ANSARI ROAD, DARYA GANJ, NEW DELHI – 110 002

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---- **RESPONDENTS**

Filed by Power Grid Corporation of India Ltd. Represented by

S. S. Raju **Dy. General Manager (Commercial)**

Gurgaon Dated: p.11.2013

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30AA 425229

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

IN THE MATTER OF: Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV S/C Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhat**f** sgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd. ---PETITIONER (Govt. of India undertaking) TOPAOTA Registered office: B-9, Qutab Institutional Kaiwaria Sarai, New Delhi 110 016 and Mahonder S. Punia Corporate office: "Saudamini", Plot no. GURGAON Sector-29, Gurgaon -122 001. (Haryana) Regn. No. 3999 MADHYA PRADESH POWER MANAGEN TD. DENTS SHAKTI BHA WAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD And Others

Affidavit verifying the Petition

I, S. S. Raju, S/O Shri S. B. Raju, working as Deputy General Manager (Commercial) in the Powergrid

A. A. . 2.

Corporation of India Ltd., having its registered Office at B-9, Institutional Area, Katwaria Sarai, New Delhi-110 016, do hereby solemnly affirm and state as under:-

- 1. I am the Dy. General Manager (Commercial) of Power Grid Corporation of India Ltd., the representative of the Petitioner in the above matter, and am duly authorized to make this affidavit.
- 2. I submit that the enclosed tariff Petition is being filed for determination of tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamhar) alongwith with associated bays, (2) 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region for tariff block 2009-14 period.
- 3. 1 submit that no other tariff Petition except this Petition has been filed directly or indirectly for approval of tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.
 - 4. The statements made in the tariff Petition herein are based on petitioner company's official records maintained in the ordinary course of business and I believe them to be true and correct.
 - 5. The documents attached with the petition are legible copies and duly attested by me.

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(DEPONENT) -

VERIFICATION

Solemnly affirmed at Gurgaon on this day of November 2013 that the contents of the above affidavit are true to my knowledge and belief and no part of it is false and nothing material has been concealed there from.

Mahender S. Ponia MAHENDER S. PUNIA GURGAON ADVOCATE & NOTARY Regn. Nol.3999 DISTT GURGAON (Haryana) Indu

BEFORE

THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

PETITION NO.:

IN THE MATTER OF: Approval under Regulation-86 of CEKC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of Tariff) **Regulations'2009** for determination of Transmission Tariff for (1) 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd.

-PETITIONER

(Govt. of India undertaking) **Registered office:** B-9, Qutab Institutional Area, **Katwaria Sarai, New Delhi** 110 016 and **Corporate office:** "Saudamini",Plot no.2, Sector-29, Gurgaon -122 001. (Haryana).

MADHYA PRADESH POWER MANAGEMENT COMPANY LTD. --RESPONDENTS SHAKTI BHAWAN, RAMPUR JABALPUR - 482 008 REPRESENTED BY ITS MD And Others

To **'The** Hon'ble Chairman and his Companion Members of The Hon'ble CERC The Humble application filed by the Petitioner

MOST RESPECTFULLY SHOWETH

- The Petitioner herein, Power Grid Corporation of India Ltd. is a Government Company within the meaning of Companies Act, 1956. The Petitioner is also discharging the statutory functions under various applicable provisions, including in particular section 28 and 38 of the Electricity Act, 2003. In exercise of powers under sub-section (1) of section 38(1) the Electricity Act 2003, the Government of India has declared the Petitioner herein as the Central Transmission Utility.
- 2) That, Hon'ble Commission have notified CERC (Terms and Conditions of Tariff) Regulations, 2009, in accordance with which tariff based on capital cost of the transmission projects shall be determined. These Regulations have come in to force on 1.4.2009 and shall remain in force for a period of 5 years, unless reviewed earlier or extended by the Hon'ble Commission.

3) Approval of the Scheme

That the petitioner has been entrusted with 'the implementation of Establishment of Pooling stations at Chan**T**pa and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region. Investment approval for the said system was accorded by Board of Directors of POWERGRID vide Memorandum C/CP/Chhattisgarh-IPP dtd. 31.05.20H1-at an estimated cost of Rs.

TH: 04 2

1961.87 crore including IDC of Rs. 125.72 crs. (based on 4 Quarter, 2010 price level). Encl.-1, page. 20...to

The Schematic diagram of the same is attached hereto as Encl. - 2, (page 2.6...).

Broad scope of the project is given below:

Transmission line

- 1. Champa Pooling Station = Raipur Pooling Station 765kV D/C line -150 km
- 2. Raigarh Pooling Station (near Kotra) Raigarh Pooling Station 50 km (near Tarnnar) 765kV D/C line
- 3. Champa Pooling Station Dharamjaygarh/ near Korba Switching 50 km Station 765kV S/C line
- Raigarh Pooling Station (near Kotra) Champa Pooling Station -105 km 765kV SIC line

<u>Substation</u>

- 1 Establishment of 765/400 kV, 6x1500 MVA Champa Pooling Station
- 2. Establishment of 7651400 kV, 3x1500 MVA Raigarh Pooling Station (near Tamnar)
- 3. Bay extensions at 765/400kV Raigarh Pooling Station (near Kotra), 765kV Raipur Pooling Station and Dharamjaygarh Pooling Station
- 4) Long Term Access Agreement has been entered into between the Petitioner and IPPs situated in Chhattisgarh on 24.02.2010. The petitioner had approached CERC for Regulatory Approval of High Capacity Power Transmission Corridors (including the system under consideration/assets covered in the instant petition) for which approval was granted by Hon'ble Commission vide order dtd. 31.05.2010. Thereafter, Investment approval for the said system was accorded by Board of Directors of POWERGRID vide Memorandum C/CP/Chhattisgarh-IPP dtd. 31.05.2011 at an estimated cost of Rs. 1961.87 crore including IDC of Rs. 125.72 crs. (based on 4th Quarter, 2010 price level). The Transmission System associated with Establishment of Pooling stations at Raigarh Champa and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region was also discussed and agreed by the beneficiaries for implementation by POWERGRID in the 14' WRPC held on 19.08.2010. A copy whereof is attached hereto Encl. 3, (Page-?....to.?...).
- 5) <u>Petitioner has already filed petition for the assets as mentioned below:</u>

| S.No | Asset | Anticipated | Actual | Covered iu |
|---------|---|-------------------|------------|-------------|
| library | | /Notional DOCO | DOCO | Pet. No. |
| 1. | Raigarh PS (Near Kotra) – Raigarh PS (near Tamnar) 765 kV D/C T/L with associated bays - Asset I | 01.10.2013 | 01.11.2013 | 166/TT/2013 |
| 2. | 765/400 kV 1500 MVA Auto-Transformer and 765 kV 4*80 MVar Bus Reactor at Raigarh (near Tamnar) – Asset II | 01.10.2013 | 01.11.2013 | 166/TT/2013 |

6) Implementation Schedule

That details of asset covered in this petition under IPP Generation Projects in Chhattisgarh (Part B, DPR-II) in Western Region is as below:

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| S.No | Details of assets as per Petition being filed | Anticipated DOCO as per Auditor's Certificate | RevisedAnt. DOCO forclaiming tariff |
|------|--|--|--|
| 1. | Asset I : 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays | 01.12.2013 | No change |
| 2. | Asset II : 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays | 01.01.2014 | No change |
| 3. | Asset III : 765 kV SIC Champa Pooling Station- Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only | 01:01:2014 | 01.02.2014 |

As per Investment Approval the project is scheduled to be commissioned by May '2014 i.e. DOCO as 01.06.2014. All the assets covered under the instant Petition are anticipated to be commissioned with in the approved schedule.

Regulation **15**: Return on equity

(1) Return on equity shall be computed in rupee terms, on the equity base determined in accordance with regulation 12.

(2) Return on equity shall be computed on pre-tax basis at the base rate of 15.5% to be grossed up as per clause (3) of this regulation:

Provided that in case of projects commissioned on or after 1^{st} April, 2009, an additional return of 0.5% shall be allowed if such projects are completed within the time line specified in Appendix-11.

- (3)
- (4)

Appendix-I1

<u>Time line for completion of projects :</u>

- 1. The completion time schedule shall be reckoned from the date of investment approval by the Board (of the generating company or the transmission licensee), or the CCEA clearance as the case may be, up to the date of commercial operation of the units or block or element of the transmission project as applicable.
- 2. The time schedule has been indicated in months in the following paragraphs and tables:
- C. Transmission Schemes

Qualifying time schedule in months

e-765 kV SIC Transmission Line in Plain area is 30 months I- New 765 kV AC Sub-Station in Plain area is 30 months

The element covered in this project i.e. (plain terrain), Asset I: 7651400 kV, 3*500 MVA ICT-2 at Kaigarh PS (Near Tamnar) alongwith with associated bays, Asset II: 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and Asset III: 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only

For Asset I & II the qualified time schedule for which has been stipulated as 30 months in the Appendix-II to the Regulations.

For Asset: **III**: the qualified time schedule for which has been stipulated as 30 months in the Appendix-II to the Regulations.

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For Asset I (Chhattisgarh Part-B Petition 1/ Petition No. 166/TT/2013): Raigarh PS (Near Kotra) - Raigarh PS (near Tamnar) 765 kV D/C T/L with associated bays, the qualified time schedule for which has not been stipulated in the Appendix-II to the Regulations. It is submitted that CERC Tariff Regulations 2009 does not provide timeline for claiming 0.5% C additional ROE in respect of 765 kV DIC transmission line. Petitioner had filed Miscellaneous Petition No. 19212010 before Hon'ble Commission, wherein petitioner had requested CERC to allow Ċ timeline of 36 months in respect of 765 kV D/C Transmission Line. Hon'ble Commission vide order dtd. 31,01.2012 in petition no. 19212010 has mentioned that Petitioner should again approach CERC with sufficient data for justification of 36 months timeline. Petitioner is in process of approaching CERC again with sufficient data for fixing the timeline of 36 months for construction of 765 kV D/C Transmission Line. Accordingly, claim has been made for 0.5% add. ROE in the petifion. H'ble Commission may kindly allow the add. ROE as claimed in the petition. The aforesaid Asset (Asset I- Chhattisgarh Part-B Petition 1) is anticipated to be completed within 36 months from the date of investment approval and therefore, the project qualifies for additional ROE of 0.5% under Regulation 15(2) of CERC (Terms and conditions of Tariff) Regulations, 2009. Accordingly, the tariff under this petition is based on pre-tax ROE of 18.044% inclusive of MAT @ 11.33% (Base rate-10%, surcharge-10%, cess-3%) being applicable for the year 2008-09. The grossed up pre-tax rate of ROE of 16 % (15.5+0.5) works out to 18.044 % (grossed up at 11.33% of MAT Rate).

7) **Completion Cost**

That the present petition covers determination of tariff based on actual expenditure incurred upto DOCO and projected additional capitalization to be incurred from DOCO to 31.03.2014 and FY 2014-15 of the assets covered under the current petition. The details of apportioned approved cost, cost as on DOCO and estimated /projected additional capitalization to be incurred of various assets covered in this petition are summarized below:

| | | | | | | (Rs in Lakhs) |
|----|-----------|---------------|----------------|-------------|-------------|---------------|
| SI | Name of | Apportioned | Estimated Exp. | | Estimated | Total Est. |
| No | the asset | approved cost | Up to Ant. | Exp. For FY | Exp. For FY | Expenditure |
| | | as per FR | DOCO | 13-14 | 14-15 | |
| 1. | Asset I | 6055.26 | 3059.37 | 1413.84 | 436.30 | 4909.51 |
| 2. | Asset II | 6081.19 | 3429.43 | 1368.91 | 575.15 | 5373.49 |
| 3. | Asset III | 11986.97 | 11787.58 | 1417.14 | 947.41 | 14152.13 |

A copy of auditor's certificates in respect of the assets covered in this petition are enclosed herewith as Encl-4 (page 33. to 3.%).

There is no cost over run in comparison to apportioned approved cost in case of Asset-I & Asset-11, however marginal cost overrun is seen in respect of Asset-111. The cost variation is mainly due to lower/higher award cost received in competitive bidding as compared to initial estimates. The reasons for item wise cost variation between approved cost (FR) and actual cost as on DOCO are explained in detail in Form-5B. Initial spares may please be allowed for the respective assets as claimed considering the total ceiling limit of the overall project.

That the admissibility of additional capital expenditure (Add.-cap.) proposed during 2009-14 is to be dealt in accordance with the provisions of regulation 9(1), the extract of clause 9(1) of regulation 2009 is reproduced as under:

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"Additional Capitalization"

The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date commercial operation and up to the cut-off date may be admitted by the Commission, subject to prudence check:

- (i) Undischarged liabilities
- (ii)
- (iii)
- (iv)
- (v)

Provided that the details of works included in the original scope of work along with estimates of expenditure, undischarged liabilities and the works deferred for execution shall be submitted along with the application for determination of tariff.

7.1 The additional Capitalization incurred /projected to be incurred in the contextual assets is mainly on account of provisional price variation payments, final/Retention Payments, Hon'ble Commission is prayed to award the same. The details of add cap is also mentioned in form 9 of the respective assets.

8.0) TRANSMISSION TARIFF

8.1 The tariff for block 2009-2014 has been worked out as per CERC (Terms and Conditions of Tariff) Regulations, 2009, issued vide notification dated. 19.01.2009. In the present petition the transmission tariff has been calculated taking actual expenditure upto DOCO and projected additional capitalization from DOCO to 31.03.2014. Calculations for working out the tariff along with supporting documentation are attached hereto as Encl.- 5, (page32 to).17.).

The annual transmission tariff for the tariff period 2009-14 is summarized as below:

(Rs in Lakhs)

| SI | Name of the asset | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
|----|---|---------|---------|---------|---------|------------|
| No | | | | | | (pro-rata) |
| 1, | Asset–I (DOCO: Ar 01.12.2013) | t | - | - | - | 256.00 |
| 2. | Asset–II (DOCO: An 01.01.2014) | t | - | - | - | 214.46 |
| 3. | Asset–I (DOCO: An 01.01.2014) (Revised An DOCO 01.02.2014) | | - | - | - | 365.95* |

*The tariff for the period 2013-14 has been worked out (for revised anticipated DOCO) by taking prorata of the tariff calculated in forms based-on anticipated DOCO as per Auditor Certificate

- 8.2 Depreciation for 2009-14 period has been calculated as per straight line method and rates as specified in appendix III of the Regulation 2009 and these details are provide in Form-11.
- 8.3 That, it is submitted in the Tariff indicated at 8.1 above, the ROE has been calculated @ 18.044 % (including additional ROE of 0.5 % on account of timely completion of the element) based on the rate notified by the Hon'ble Commission as per illustration under regulation 15 (4) (i) of the CERC (Terms and Conditions of Tariff) Regulations, 2009. It is further submitted that the above rate of 18.044 % is based on the MAT rate of 11.33 % being applicable for the year 2008-09.

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That further in line with the amendment dated 21.06.2011 to Regulation 15 of the Principal Tariff Regulation **dated** 19.01.2009, the petitioner shall be allowed to recover the shortfall or refund the excess Annual Fixed Charges, on account of rate of Return on Equity due to change in applicable Minimum **Alternate/Corporate** Income Tax rate as per the Income Tax Act, 1961 (as amended fiom time to time) of the respective financial year directly without making any application before the Commission. Further, Annual Fixed charges with respect to Tax rates applicable shall be trued up in accordance with Regulation 6 of the Principal Regulations

8.4 The transmission charges at para 8.1 above is inclusive of O&M expenses for the project derived based on the norms for O&M expenditure as specified under regulation 19(g) of the tariff regulations for block 2009-14. It is the understanding of the petitioner that these norms for O&M expenditure been arrived by the Hon'ble commission after considering (i) normalized actual O&M expenses of the petitioner on its various projects in various regions during the year 2003-04, 2004-05, 2005-06, 2006-07,2007-08, (ii) the base norms so arrived is escalated at 5.72% per annum to arrive at norms for years of tariff period 2009-14, (iii) and also wage hike of 50% on account of pay revision of the employees of Public Sector Undertakings. It is submitted that the wage revision of the employees of the petitioner company has already been done. The petitioner may approach the Commission for additionai manpower cost on account of wage revision (if, any) during the tariff block 2009-i4 for claiming in the tariff.

Petitioner submits that the License fee has been a new component of cost to the Transmission license under O&M stage of the project and has become incidental to the petitioner / CTU only fiom 2008-09. It is therefore submitted that License fee shall be recovered separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."

- 8.5 The Transmission Charges and other related Charges indicated at para 8 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.
- 8.6 Service tax on transmission has been put in the negative list w.e.f. 01.04.2012 and accordingly the Transmission Charges indicated at para 8.1 above, is exclusive of Service Tax and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner if at any time the transmission charges is withdrawn from the negative list.
- 8.7 That **Interest** on Loan has been calculated on the basis of rate prevailing as on DOCO. The change in Interest rate due to floating-rate of interest applicable, if any, for the project needs to be claimed *l* adjusted over the tariff block of 05 years directly from / with the beneficiaries as was being followed during the tariff block 2004-09.

9.0 Sharing of Transmission Charges

Tariff for Transmission of Electricity (Annual Fixed Cost) as per para 8.1 of petition shall be recovered on monthly basis and the billing collection and disbursement of Transmission Charges shall be governed by provision of CERC (sharing of interstate Transmission Charges and Losses) Regulations, 2010.

The Petitioner submits that the **Encl.-1** to **Encl.-5** may please be treated as integral part of this petition.

PRAYER

It is respectfully prayed that the Hon'ble Commission may be pleased to

- 1) Approve the Transmission Tariff for the assets covered under this petition, as per para -8.1 above. The billing shall be done from the actual date of commercial operation.
- 2) Approve the Additional Capitalisation incurred / projected to be incurred.
- 3) Approve the Additional ROE as claimed in the Petition.
- 4) Allow the petitioner to recover the shortfall or refund the excess Annual Fixed Charges, on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended fiom time to time) of the respective financial year directly without making any application before the Commission.
- 5) Approve the reimbursement of expenditure by the beneficiaries towards petition filing fee, and publishing of notices in newspapers in terms of Regulation 42 CERC (Terms and Conditions of Tariff) Regulations,2009, and other expenditure (if any) in relation to the filing of petition.
- 6) Allow the petitioner to bill and adjust impact on Interest on Loan due to change in Interest rate on account of floating rate of interest applicable during 2009-14 period, if any, fiom the respondent.
- 7) Allow the Petitioner to bill and recover Service tax on Transmission Charges separately fiom the respondents, if at any time service tax on transmission is withdrawn from negative list at any time in future.
- 8) Allow the petitioner to bill and recover Licensee fee separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."
- 9) Allow provisional tariff in accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).
- 10) Allow the petitioner to bill Tariff from actual DOCO.
- 11) The variation between the approved cost and the anticipated completion cost may kindly be looked into at project level when the entire scope of the project is commissioned and tariff may be allowed as claimed in the current petition.

and pass such other relief as Hon'ble Commission deems fit and appropriate under the circumstances of the case and in the interest of justice.

FILED BY POWER GRID CQRF'ORATION OF INDIA LTD. REPRESENTED BY

Dy. GENERAL MANAGE

GURGAON: DATED: 11.2013



फोन : 0124-2571700-719, फैक्स : 0124-2571760, 0124-2571761 तार 'नेटप्रिड' Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001, Harvana Tel.: 0124-257 1700-719, Fax: 0124-257 1760, 0124-257 1761 Gram: 'NATGRID'

?·ictiखा / Ref. No. C/CP/Chhattisgarh-IPP

Date: 31st May, 2011

MEMORANDUM

Sub: Establishment of **Pooling** stations at Champa and Raigarh (near Tarnnar) for IPP Generation Projects in Chhattisgarh.

The Hoard of Directors of POWERGRID, in exercise of powers delegated to it by the Department of Public Enterprises (DPE), Ministry of Heavy Industries and Public ' Enterprises, Government of India through its Office Memorandum No. 26(3)/2005-GM-GL-92 dated 1st May, 2008 and Office Memorandum No. DPE/11(2)/97-Fin. dated 22rd July, 1997 (modified subsequently through Office Memorandum No. 18(24)/2003-GM-GL.64 dated 5th August, 2005), have accorded investment approval for "Establishment of Pooling Stations at Charnpa and Raigarh (near Tarnnar) for IPP Generation Projects in Chhattisgarh" in its 253th meeting held on 30th May 2011, as per details given below:

3 Scope of Project

Broad scope of the project is given below:

Transmission line

- 1. Champa Pooling Station - Raipur Pooling Station 765kV D/C line -150 km
- Kaigarh Pooling Station (near Kotra) Raigarh Pooling Station 2 -- 50 km (near Tamnar) 765kV D/C line
- 3. Champa Pooling Station - Dharamjaygarh/ near Korba Switching - 50 km Station 765kV SIC line
- 4. Raigarh Pooling Station (near Kotra) - Champa Pooling Station -105 km 765kV SIC line

Substation

- 1 Establishment of 7651400 kV, 6x1500 MVA Champa Pooling Station
- 2 Establishment of 7651400 kV, 3x1500 MVA Raigarh Pooling Station (near Tamnar)
- Bay extensions at 765/400kV Raigarh Pooling Station (near Kotra), 765kV 3. Raipur Pooling Station and Dharamjaygarh Pooling Station

2. Project Cost and Funding

Estimated cost of the project at 4" quarter 2010 price level is Rs. 1961.87 Crore (including IDC of Rs. 125.72 Crore). The abstract cost estimate is attached at Annexure-L

कटकरिक । : 011-26560121 I 011-26560039 तार 'नेटमिज' कृतव इंस्टीटयूशनल . , | \$ दिल्ली-110016 I कार्यलय : -Registered Office . 8-9, Outab Institutional Area, Katwaria Sarai, New Delhi 110016 Tel. . 011-26560121 Fax . 011-26560039 Grant : 'NATORID' 14 . TH. 245 स्वहित एवं राष्ट्रहित में ऊर्जा बचाएं

Save Energy for Benefit of Self and Nation

The project is proposed to be implemented through domestic borrowings/ bonds and Internal Resources of POWERGRID with Debt : Equity ratio of 70:30.

3 Implementation Schedule

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(______ (______ The project is scheduled to be commissioned within 36 months from the date of investment approval.

This is issued in pursuance of the minutes of 253rd meeting of Board of Directors of POWERGRID held on 30th May 2011.

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(Suhil Agrawal) General Manager (CP)

Copy for kind information please:

1. PS to Secretary (Power)

1.

- 2. Chairman, CERC, Core-3, 6th floor, SCOPE complex, New Delhi 110.003
- 3. Chairperson, CEA , R. K. Puram, New Delhi 110 066
- 4 Chairman, Bharat Aluminium Co. Ltd., Core-6, Scope Office Complex, Lodhi Road, New Delhi 11003,
- 5 Ghairman, Athena Chhattisgarh Power Pvt. Ltd., 7-1-24 B block, 5th Floor, Roxana Towers, Greenlands, Begumpet, Hyderabad = 500016.
- 6 CMD, Vandana Vidhyut Ltd., Vandana Bhawan, M.G. Road, Raipur, Chhattisgarh.
- 7. Managing Director, R.K.M. Powergen Pvt. Ltd., 147, Gitanjali Nagar, Avanti Vihar, Sector-I, Raipur (Chhattisgarh) 492004.
- 8. Managing Director, Jindal Power Ltd., Post Box No. <u>16</u>, Kharsia Road, Raigarh (Chhattisgarh) 496001.
- 9. Managing Director, SKS Power Generstion (Chhattisgarh) Ltd., 501 B, Elegant Business Park, Andheri Kurla Road: J.B. Nagar, Andheri (E), Mumbal 400059.
- 10. Managing Director, Korba West Power Co. Ltd., 2^{md} Floor Centrum Plaza, Golf Course Road, Sector-53, Gurgaon 122002.
- 11 Managing Director, DB Power Ltd., C/o India United Textile Mills, Dr. Ambedkar Road. Opp. ITC Grand Central Parel, Mumbai – 400012.
- Executive Director, KSK Mahanadi Power Company Ltd., 8-2/29382/A/431/A, Road No 22, Jubilee Hills, Hyderabad = 50033.
- 13. CEO & Director, Lanco Amarkantak Power Ltd., Lanco House, Plot No. 4, Software Units Layout, Hitech City, Madhapur, Hyderabad = 500081.
- 14. Managing Director, Visa Power Ltd., HUL Biulding, 2rd floor, 9 Shakespeare Sarani, Kolkata 700071.
- 15 Managing Director, TRN Energy Pvt. Ltd., 4735122, Ground Floor, Prakashdeep Building, Ansari Road, Daryaganj, New Delhi 110 002
- Managing Director, GMR Chhattisgarh Energy Pvt. Ltd. IBC Knowledge Park, Phase-2, D-Block, 9th Floor, 4/1, Bannerghatta Road, Bangaluru (Karnataka) -560029
- 17. Managing Director, Chhattisgarh Steel & Power Ltd., 142, Saheed Smarak Complex, G.E. Road, Raipur, Chhattisgarh.
- 18 Managing Director, Chhattisgarh State Power Trading Co. Ltd., 2nd Floor, Vidyut Sewa Bhawan, Danganiya, Raipur (Chhattisgarh) 492013.
- Chairman, Maharashtra State Electricity Board, Hongkong Bank Dldg, 4" floor, MG Road, Fort. Mumbai - 400 051
- 20 Chairman, Madhya Pradesh State Electricity Board, Shakti Bhawan, PB No. 34, Rampur, Jabalpur -- 482 008
- 31. Chairman, Gujarat Electricity Board, Vidyut Bhawan, Race Course, Baroda, Gujarat
- 2% Secretary (Power), Govt. of Goa, Vidyut Bhawan. Near Mandvi Hotel, Panaji, Goa 403 001

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- Chairman, Chhattisgarh State Electricity Board, PO Sundamagar, Dangania, Raipur, Chhattisgarh – 492 013
- Secretary (Power), Electricity Department, Administration of Dadra Nagar Haveli, U.T. Silvasa – 396 230
- Secretary (Power), Electricity Department, Administration of Daman and Diu, U.T. Daman – 396 210
- Commissioner, Power Development Deptt., Govt. of Jammu & Kashmir, Mini Secretariat, Jammu
- CMD, Himachal Pradesh Power Transmission Corporation Ltd., Barowalia House, Khalini, Shimla-171002
- 28. Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
- CMD, Waryana Vidyut Prasaran Nigam Ltd., Shakti Bhawan, sector-6, Panchkula (Waryana) – 134109
- CMD, Rajasthan State Electricity Board, Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
- 31. CMD, UPPCL, Shakti Bhawan, 14, Ashok Marg, Lucknow 226001
- 32. CMD, Uttarakhand Power Corporation Ltd., Kaulagarh Power House, FRI complex, Dehradun-248006.
- 33. CMD, Delhi Transco Limited (DTL), Shakti Sadan, Kotla Road, New Delhi-02
- 34 Chief Engineer, Electricity Deptt., Chandigarh Administration, Mini Secretariat (U.T.), Sector-9, Chandigarh.
- 35. Advisor, PAMD, Planning Cornmission, Yojana Bhawan, New Delhi 110 001
- 36. Member Secretary, Planning Commission, Yojana Bhawan, New Delhi 110 001
- 37 Member Secretary, WRPC, MIDC Area, Marol, Andheri East, Mumbai 400 094
- 38. Member Secretary, NRPC, 18/A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi-110 016
- 39. Member (Power Systems), CEA, R.K.Puram, New Delhi –66
- Secretary, CEA, Sewa Bhawan, R.K.Puram, New Delhi -66 03 copies
- 41. Joint Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi.
- 42 Joint Secretary & Financial Advisor, MoP, Shram Shakti Bhawan. New Delhi
- 43. Joint Secretary (Transmission), MoP, Shram Shakti Bhawan, New Delhi
- 44. Joint Secretary (Plan Finance Div.-II), Ministry of Finance, North Block, New Delhi
- 45. Director (Transmission), MoP, Shram Shakti Hhawan, New Delhi
- 46. Director, Ministry of Finance (Plan Finance Div.), North Block, New Delhi
- 47. Deputy Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
- 48 Under Secretary. Finance & Budget Section, MoP

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(Sunil Agrawal) General Manager (CP)

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ED: Finance - Sh. R.T. Agarwal/ Engg.-SEF & CE/ Comml./ CS & MMI HR/ Law/ Finance - Sh. V.C. Jagannathan/ HVDC & QA&I/ Telecom/ TDD/ OS/ LD&C/ ERP & IT/ WRTS-I/ WRTS-II/ NRTS-II/ NRTS-II

CEO, POSOCO

GM: TL & SS/ ESMD/ CMG - Sh, Anil Jain

Dy. CVO

AGM: Cost Engg.

Company Secretary

For kind information of:

Director (Finance) / Director (Personnel) / Director (Operations)/ Director (Projects)

(Senil Agrawal) General Manager (CP)

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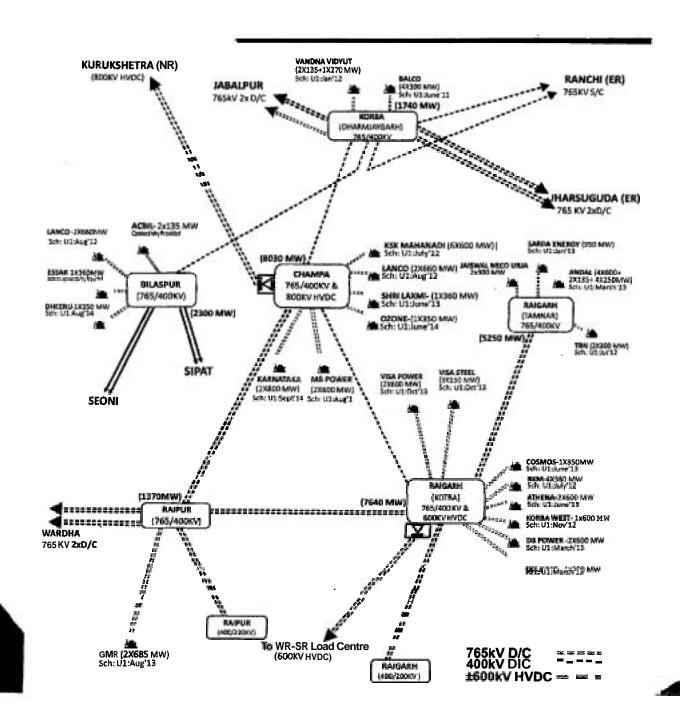
ANNEXURE -I

ABSTRACT COST ESTIMATE (BASE COST)

ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) FOR IPP GENERATION PROJECTS IN CHHATTISGARH

(Cost updated to 4th Quarter 2010 price level) DESCRIPTION Sr. AMOUNT No. ŧ (Rs.In Crore) Α Preliminary Survey & Soil Investigation 1.92 В Land Acquisition for Substation and R & R Compensation 58.20 С Cost of Compensation for Transamission Lines i) Compensation towards Crop, Tree & PTCC 5.31 Openation towards Forest 1.10 D **Civil** Works i) Infrastructure for substations 22.10 ti) Non Residential Buildings 5.70 iii) Colony for Transmission Lines & Substations 14.02 Е Equipment Cost a) Transmission Lines 741.40 b) Sub-Stations 775.82 F Sub Total A TO E 1625<u>.57</u> G Special Tools & Plants 9.01 Н Incidental Expenditure During Construction @ 5% of [F - C(ii)] 81.22 L Contingencies @ 3% of [F - C(ii)] 48.73 Centages & Contingencies @ 8% on Compensatory J Afforestation (considering Rs 45,000 per Ha) 9.7Ha 0.003 Customs Duty @ 20.941% (plus 2% handling charges) Κ 71.62 1836.15 Sub Total (A to K) L Interest During Construction(IDC) 125.72 **GRAND TOTAL** 1961.87 Note 1 loar) has been assumed to be available from Domestic sources. Interest rate an Loan has been considered @ 10,5% for Domestic Loan subject Lo actuals 3 Debt Equity ratio has been considered as 70 30 4. The project is schedulod to be commissioned within 36 months progressively from the date of investment approval. However, for the purpose of phasing of funds, the Investment approval has been assumed on 01.05.2011. Lachange [late considered: 1 SEK = Rs. 6.75 Fats or) 15 12.20'10) 1 CHF = Rs. 47.72 1 USD = Rs.45.69 Foreign Exchange component in above in equivalent Rs.Crores = 335.28 Customs Duty @ 20.941% and handling charges @ 2% thereon have been considered for all Imported. Equipment E. 88. 2

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एफ -3, एमडाबाडीभी केंद्र, वांचेरी (पूर्व), मुंबई - 400 093 F-3, MIDC Area, Andheri (East), Mumbai - 400 093 दूरापाप Phone: 022- 28221636; 28200194/95/96; फैम्स Fm : 022 - 28370193 Websile : <u>www.wrpc.gov.in</u> E-mail: ms-wrpc@nic.in

भारत सरकार Government of India केन्द्रीय विद्युत प्राधिकरण Central Electricity Authony पश्चिम क्षेत्रीय विद्युत समिति

Western Regional Power Committee

सं.: पक्षेविस/14 वीं पक्षेविस बैठक / सहा.सचिव/2010/ 8 7 8 5 जिस्तानांक: No. WRPC/14" WRPC Mtg./AS/2010/ 2010

सेवा में / To,

(संलग्न सूची के अनुसार) (As per enclosed list)

विषय: 19 अगस्त 2010 को मुंबई में आयोजित पश्चिम क्षेत्रीय विद्युत समिति की 14 वीं बैठक का कार्यवृत । Sub.: Minutes of the 14th meeting of Western Regional Power Committee held on 19'' August 2010 *at* Mumbai.

महोदय / Sir.

इस पत्र के साथ दिनांक 19 अग़स्त 2010 को मुंबई में आयोजित पश्चिम क्षेत्रीय विद्युत समिति की 14 वीं बैठक का कार्यवृत्त संलग्न है ।

Please find enclosed herewith the minutes of 14th meeting of Western Regional Power Committee held on 19th August 2010 at Mumbal.

भवदीय / Yours faithfully,

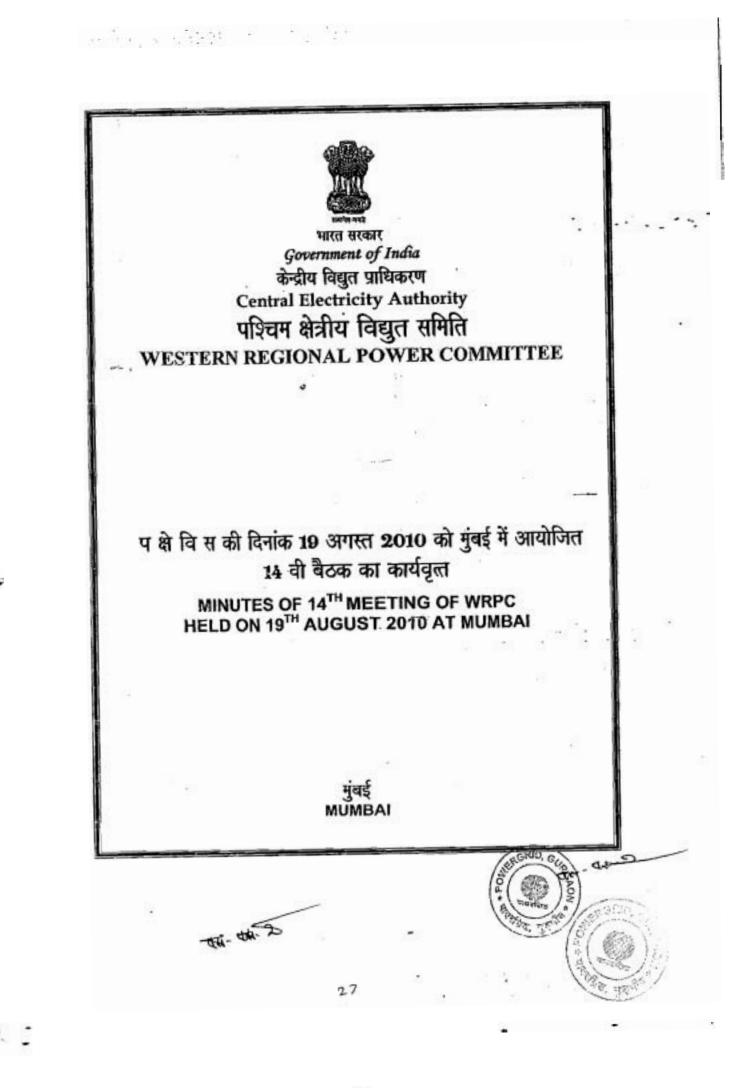
संलग्न /Encl.: उपरोक्तानुसार / As Above

31911

(मनजीत सिंघ / Manjit Singh) सदस्य संथिव / Member Secretary







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- constraints has to be put into place by the IPP. The SPS details would be worked out by RLDC concerned in consultation with RPC.
- **1.4.1** GETCO raised the issue of tho capacity of the IPP generation projects to be assumed while sharing of the transmission charges in view of the fact that PGCIL had taken the Bank Guarantee for the capacity for which Long Term Open Access had been sought by the IPP. In this context it was clarified that presently sharing of pooled regional charges was on basis of gross generation capacity and the IPPs would also share the transmission charges according to gross generation capacity for injection through ISTS. The capacity applied for LTA is relevant for the purpose of Bank Guarantee to be paid to the CTU by the IPP.
- 1.5 PGCIL proposed that considering the fact that 765/400kV Pooling stations at Champa and Raigarh (near Tamnar) along with 765/400kV transformers at Champa Pooling station (for other IPPs) is being implemented by POWERGRID as part of common transmission system of IPP projects in Chhattisgarh, the dedicated 765/400kV 3x1500MVA transformers each at Champa & Raigarh (Tamnar) Pooling Station may also be implemented by POWERGRID as a part of transmission system of IPP projects in Chhattisgarh.

Standing Committee agreed that the dedicated 765/400kV, 3x1500MVA transformers each at Champa & Raigarh(near Tamnar) Pooling Station for KSK and Jindal project may be implemented by Powergid as a part of transmission system of IPP projects In Chhattisgarh.

Considering the above agreed **mod fications**, the modified transmission system associated **with** new **IPPs** in Chattishgarh is enclosed at **Appendix-I**

1.6 Transmission system associated with 1320 MW (2X660 MW) Solapur-STPP and 1320 MW (2X660 MW) Mauda STPP-II.

NTPC had planned to take up four projects through Bulk Tendering of 660 MW units to be implemented during XIII plan period. These projects were Solapur STPP (1320 MW), Mauda STPP-II (1320 MW), Meja- JV UPRUVNL (1320 MW) and Nabinagar STPP- JV BSEB (1980 MW). Out of the above, Solapur and Mauda STPP located in Maharashtra would be implemented as regional projects for the benefit of Western Region. These projects are scheduled for .commissioning in the year 2014-15 with scenario considered in this time-frame.

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Similar proposal was received by CEA from PGCIL for establishing 7651400 **kV GIS** substation instead of **AIS** substation at Vadodara agreed as a part of WR System Strengthening for IPP projects in Madhya Pradesh and Chhattisgarh (being pooled at Bilaspur Polling station) as problem was faced in getting land for Vadodara 7651400 **kV** substation.

Regarding **765/400 kV substation** at Vadodra It was decided by Standing Committee that PGCIL and GETCO would jointly survey and sort out the issue of acquisition of suitable land for setting up 7651400 **kV GIS** substation.

1.9 GETCO proposal of **sparing** additional 2 nos. of 220 **kV** line bays at 4001220 **kV** Bhachau (Bhimsar, PGCIL) substation for full **evacuation** of power from 1st unit of 800 MW at Mundra UMPP.

Mundra UMPP (5X800 MW) located in Gujarat being implemented by M/s Coastal Gujarat Private Ltd.(CGPL) was scheduled for commissioning during the period Sep 2011 to March 2013 (Unit 1: Sep 2011, Unit 2: March 2012, Unit 3: July 2012, Unit 4: November 2012 and Unit 5: March 2013).

The power from 1st 800 MW unit would be evacuated through Mundra -Bhachau 400 kV DIc line to GETCO system. The underlying 220 kV network planned by GETCO from 2X315 MVA 4001220 kV Bhachau substation of PGCIL was LILO of Halvad - Morbi-220 kV D/c line at Bhachau substation.

For evacuating full power of 800 MW from unit-I GETCO had proposed 2 nos. of 220 kV line bays and provision of one more ICT of 315 MVA at 4001220 kV Bhachau (Bhimsar, PGCIL) substation. The two no. additional bays would be utilized for connecting Bhachau (PGCIL) 4001220 kV substation and Versana (GETCO) 4001220 kV substation through 220 kV D/c line.

GETCO had also proposed Bhirnsar (Bachau) - Varsana 400 kV D/C line as system strengthening scheme for facilitating Gujarat in drawing their share of power (1800 MW) from Mundra UMPP.

Bhirnsar (Bhachau) - Versana 400 kV D/c line as System strengthening scheme was agreed by the Standing Committee.

1.10 Proposal of MPPTCL for construction of 220 kV Dlc line between Shujalpur (4001220 kV) substation of **POWERGRID** and Badod 220 substation of MPPTCL under Western Region System Strengthening Scheme.

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(xvii) Dhule (IPTC) - Dhule (MSETCL) 400 kV D/C (quad) (Implementation by private sector through tariff based competitive bidding route)

C. Transmission System in NR associated with New IPP projects in Chattishgarh

(i) + 800 kV 6000 MW HVDC bipole between Champa Pooling Station – near Kurushetra (NR) in Haryana with metallic return (initially to be operated at 3000 MW). (ii)Establishment of 3000 MW, +800 kV HVDC bipole terminal each at Champa pooling station and near Kurushetra in Haryana with provision to upgrade the terminals to 6000 MW.

(iii) Kurushetra-Jallandhar 400 kV D/C (Quad) line (one ckt via Nakodar S/S)

(iv) LILO of Abdullapur- Sonepat 400 KV D/C (triple) at Kurushetra

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(v) Establishment of 4001220 kV, 2x500 MVA substation at Kurushetra

D. Interim arrangement for connectivity to projects corning prior to availability of the planned transmission system

BALCO TPS (1200 MW), Vandana Vidhyut TPS (540 MW), RKM Powergen (1440 MW) and KSK Mahanadi kerstwhile Wardha Power Ltd.) generation projects are getting commissioned before the availability of the planned evacuation system.

The following are the Interim arrangement for connectivity of these projects:

| File following all o and internet | |
|-----------------------------------|---|
| Balco Ltd. (1200 MW) | (i) LILO of both circuits of Korba – Birsinghpur 400kV D/c at |
| | Balco |
| RKM Powergen Ltd.(1440 | (i)LILO of Rourkela- Raigarh 400kV D/c at RKM |
| MW) | |
| Powergen Vandana Vidyut | (i) LILO of one ckt of Korba - Birsingpur 400kV D/c at |
| Ltd(540 MW) | Vandana Vidyut |
| | |
| KSK Mahanadi (3600 MW) | (i) LILO of both ckts of Raigarh – Raipur 400kV D/c at KSK |
| , , | Mahanadi. |
| | |
| | |

It may be noted that above is purely interim arrangement, LILO and restoration to original configuration would have to be carried out by the project developer. Till the. availability of planned network, in case of any transmission constraints the above generators would have to be backed down and priority shall be given for evacuation of power from those generation stations who are having their identified transmission system along with their long term beneficiaries. Special Protection Schemes to bring down the generation level in case of transmission constraints has to be put into place by the IPP along with the implementation of LILO arrangement.

Subdivision of the above transmission system in to nine sub-schemes for purpose of implementation, as furnished by Powergrid was as under:

A. Establishment of Pooling Stations at Raigarh (Near Kotra) and Raipur for IPP Generation Projects in Chhattisgarh

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(i) Raigarh Pooling Station (near Kotra) - Raipur Pooling station 765 kV D/C line.
(ii) Raigarh Pooling Station (near Kotra) - Raigarh (existing) 400 kV D/C (to be kept open at a later date).

(iii) Raipur Pooling Station – Raipur (existing) 400 kV DIC line (to be kept open at a **later** date).

(iv) Establishment of 765/400kV 4x1500MVA Raigarh Pooling Station (near Kotra).
 (v) Establishment of 765/400kV 1x1500MVA Raipur Pooling Station.

B. Establishment of Pooling Stations at **Champa** and Raigarh (Near Tamnar) for IPP Generation Projects in Chhattisgarh

(i) Champa Pooling station- Raipur Pooling station 765 kV D/C line.

(ii) Raigarh Pooling station (near Kotra) - Raigarh Pooling station (near Tamnar) 765 kV DIC line.

(iii) Champa Pooling Station - Dharamjaygarh/Korba 765kV S/c line.

(iv) Raigarh Pooling Station (near Kotra) - Champa Pooling Station 765kV S/c line.

(v) Establishment of 765/400kV 6x1500MVA Champa Pooling Station

(vi) Establishment of 765/400kV 3x1500MVA Raigarh Pooling Station(near Tamnar)

C. Integration of Pooling Stations in Chhattisgarh with Central part of WR for IPP Generation Projects In Chhattisgarh

(i)Raipur Pooling Station - Wardha 765kV DIc line.

D. Transmission System strengthening in Western part of WR for IPP Generation Projects In-Chhattisgarh

(i)Wardha – Aurangabad (PG) 765kV D/c line.

(ii) Aurangabad(PG) - Boisar / Kharghar 400%V D/c (Quad) line.

(iii) Augmentation of transformation capacity by 400/220kV, 1x500 MVA transformer at Boisar

(iv) Establishment of 765/400kV 2x1500MVA Aurangabad (PG) S/s.

E. System strengthening in **North/West** part of WR for **IPP** Projects **in** Chhattisgarh

(i) Aurangabad (PG) - Padghe(PG) 765kV D/c line

(ii) Padghe (PG) - Padghe(MSETCL) 400kV D/c (Quad) line.

(iii) Vadodara - Asoj 400kV D/c(Quad) line.

(iv) Establishment of 765/400kV, 2x1500MVA Padghe(PG) S/s [GIS Substation]

F. System strengthening In Raipur-Wardha corridor for IPP Projects in Chhattisgarh

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(i) Raipur Pooling Station - Wardha 765kV 2nd D/c line

G. System strengthening in Wardha-Aurangabad corridor for IPP Projects in

- 434 - 434 Dr



K. G. Goyal & Associates cost Accountants

Dethi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Vihar-III New Dethi - 110096 goyalde!hi@yahoo.co.in

Jaipur Office : 289, Mahaveer Nagar-II Maharani Farms Durgapura <u>JAIPUR ⁻ 302018</u> <u>Mobile : 9829373503</u> rajeshgoyaljajpur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

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TRANSMISSION SYSTEM ASSOCIATED WITH IPPS GENERATION IN CHHATTISGARH (SET-BI(WR1-IPPB)

Name of Element

765/400KV, 3X500MVA ICT-2 at Raigarh poolingstation (Near Tamnar) along with associated Bays

Expected Date of Commercial Operation: / anti-inpated \ 01.12.2013

| | | 10 / | | | | (RS./LAKHS) | |
|---------------------------------|---|----------------------------------|---|--------|--|--|----------------------|
| PARTICULARS | | Expenditure upto 31.3.2013 | Expenditure from 01.?4.2013 to 31.07.2013 _+! | - | Esimated Expenditure From 01.12.2013 to 31.03.2014 | Esimated Expenditure From 01.04.2014 to 31.03.2015 | Total Expenditure |
| LAND (FREEHOLD) | | | | | | | |
| BUILDING ,CIVII. WORKS & COLONY | | | 44.12 | 80.75 | 281.12 | 41.88 | 447.87 |
| TRANSMISSION LINE | | | | | | | |
| SUB-STATION | | 1941.58 | 883.43 | 109.49 | 1132.72 | 394.42 | 4461.64 |
| PLCC | | | 2 | | | - S | x |
| | 1 | 1,941.58 | 927.55 | 190.24 | 1,413.84 | 436.30 | 4,909.51 |

Initial Spares included In Above - Transmission Line - Sub-Station

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This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Fower Gria Corporation of India Ltd., Western Region, Nagpur up to 31-3-2013. The Balance expenditure is based

on the estimates as certified by the Manaagement.

100 - 47 - 500

Place : NAGPUR Date : 25-10-2013

FRN:000024 Account

& AV

For K. G. GOYAL & ASSOCIATES

(Rejean Goyal) Partner M-10884

K. G. Goyal & Associates cost accountants

Delhi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Vihar-III New Delhi - 110096 goyaldelhi@yahoo.co.in

Jaipur Office : 289, Mahaveer Nagar-II Maharani Farms Durgapura <u>JAIPUR - 302018</u> <u>Mobile : 9829373503</u> rajeshgovaljaipur@vahoo.co.in

Project Name:

TRANSMISSION SYSTEM ASSOCIATED WITH IPPS GENERATION IN CHHATTISGARH (SET-B)(WR1-IPPB)

Name of Element

765/400KV, 3X500MVA ICT-2 at Raigarh poolingstation (Near Tamnar) along with associated Bays

01.12.2013

Expected Date of Commercial Operation: (attured)

| C / | 0 | | | RS./LAKHS) |
|---|----------|---------|------------|------------|
| PARTICULARS | CAPITAL | IDC | IEDC | TOTAL |
| | COST | | I | |
| | (DOCO) | | | |
| Expenditure Upto 31.03.2013 | 1836.85 | 90.36 | 14.37 | 1,941.58 |
| Expenditure from 01.04.2013 to 31.07.2013 | 895.45 | 28.93 | 3.17 | 927.55 |
| Esirnated Expenditure From 01.08.2013 to 30.11.2013 | 158.14 | 28.93 | 3.17 | 190.24 |
| Esimated Expenditure From 01.12.2013 to 31.03.2014 | 1413.84 | | <i>.</i> : | 1,413.84 |
| Esimated Expenditure From 01.04.2014 to 31.03.2015 | 436.301 | | • | 436.30 |
| | 4,740.58 | 148.22/ | 20.71 | 4,909.51 |

CERTIFICATE OF CAPITAL COST

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd, Western Region, Nagpur up to 31-3-2013. The Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR Date : 25-10-2013

FRN:00002 \$coourd! th. 14. 2

For K. G. GOYAL & ASSOCIATES

(Rajesh Goyal) Partner M-10884



| K. G. Go | | | | ciate | es | |
|--|-----------------------------------|---|---|--|--|----------------------------|
| COST | ACCO | UNTAI | NTS | | | |
| Delhi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Vihar-III New Delhi - 110096 govaldelhi@vahoo.co.in | | | <u>15</u> | 289, M Maha Durga <u>JAIPL</u> Mobili | r Office : Mahaveer Na rani Farms Ipura JR - 302018 e : 982937 ipur@yahoo. | <u>3503</u> |
| | CERTIFICATEO | DE CAPITAL COS | I | | | |
| َ بَوَهُورَ عَمَانَ بَعَانَ عَمَانَ عَم | ENT OF POOLING | S STATIONS AT | | RAIGARH (NEA | R TAMNAR) - IP | P-8 |
| 2 , | | | -1 | | | |
| Name of Element 765/400 kV, | 3x500 MVA (C | T-3 AT RAIGA | RH(TAMNAR) | PS AND ASSO | OCIATED BAYS | |
| Date of Commercial Operation: | | 01.01.2014 | (Anticipated) | | | (RS./LAKHS) |
| PARTICULARS | Expenditure upto 31.03.2013 | Expenditure 1.04.2013 30.09.2013 | Estimated Expenditure 01.10.2013 to 31.12.2013 (DOCC) | Esimated Expenditure From 01.01.2014 to 31.03.2014 | Esimated Expenditure From 01.04.2014 to 31.03.2015 | Total Expenditure |
| AND (FREEHOLD) | | | | | | |
| BUILDING CIVILWORKS & COLONY | 0.58 | 48.71 | 221.94 | 134.60 | 69.77 | 475.59 |
| FRANSMISSION LINE | | | | | | |
| SUB-STATION | 1,281.97 | 1,137.33 | 738.90 | 1,234.32 | 505.38 | 4,897.90 |
| ›ԼԸC | | | | | | |
| - | 1,282.55 | 1,186.04 | 960.84 | 1,368.91 | 575.15 | 5 , 373 . 49 |
| - nitial Spares included in Above - Transmissionline - Sub-station | | | | | | NIL 1,11 |
| This is to certify that the above summary has been prepare . Srid Corporation of India Ltd., Western Region, Napper up the hooks of accounts of the project. Balance expenditure is | o to 31-03-201 3 | B. The expendit | ure from 01-04 | -2013 to 30-09 | | |
| face : NAGPUR Jate : 26-10-13 | | | For K. G | . GG YAL & | ASSOCIAT | ES |
| | 100 | Sale . | | າງັ | - () | 2 |
| 10A- 00A- % | E CONNE | N:000024 | | ALL COLOR | Cinchol Cinchol | ¥डी: - |
| | | | | Caller Constant | | |

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K. G. Goyal & Associates COST ACCOUNTANTS

Delhi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Vihar-III New Delhi - 110096 goyaldelhi@yahoo.co.in

Jaipur Office : 289, **Mahaveer Nagar-II** Maharani Farms Durgapura

JAIPUR - 302018 Mobile : 9829373503 rajeshgoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) - IPP "B

Name of Element

765/400 kV, 3x500 MVA ICT-3 AT RAIGÀRH(TAMNAR) P5 AND ASSOCIATED BAYS

Date of Commercial Operatton:

01.01.2014 (Anticipated)

| | | | | | (RS./LAKHS) |
|----|--|---------------------------|--------|-------|-------------|
| ۱, | PARTICULARS | CAPITAL COST (DOCD) | IDC | IEDC | TOTAL |
| | ,Expenditure Upto 31.03.2013 | 1,081.71 | 173.28 | 27.56 | 1,282.55 |
| 6 | Expenditure from 01.04.2013to 30.09.2013 | 1,040.85 | 126.91 | 18.28 | 1,186.04 |
| 7 | Estimated Expenditure from 01.10.2013 to 31.12.2013 (DOCO) | 2 C2 | 63.45 | 9.14 | 960.84 |
| Υ. | Esimated Expenditure From 01.01.2014 to 31.03.2014 | | | | 1,368.91 |
| (| Esimated Expenditure From 01.04.2014t o 31.03.2015 | 575.15 | | 64 | 575.15 |
| 63 | | 4,954.87 | 363.64 | 54.98 | 5,373.49 |

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31–03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the hooks of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR Date _26-10-13

CA. CA 8

G FRN:00002 Account

For K. G. COVAL 2 MOSOCIATES

M-10884



K. G. Goyal & Associates COST ACCOUNTANTS

Delhi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Vinar-III New Delhi - 110096 govaldelhi@yahoo.co.in Jaipur Office : 289, Mahaveer Nagar-II Maharani Farms Durgapura JAIPUR - 302018 Mobile : 9829373503 raleshqoyaljaipur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name:

ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (WEAR TAMNAR) FOR IPP GENERATIONPROJECTS IN CHHATISGARH

Name Element

765KV S/C Champa Pooling Station-DhararnjaygarhSS TL & Bays at Dharamjaygarh SS Only

01.01.2014 (Anticipated)

Date of **Commercial** Operation:

| | | _ | _ | | | (RS./LAKHS) |
|--------------------------------|-------------|---------------|---------------|---------------|---------------|-------------|
| PARTICULARS | Expenditure | Expenditure | Estimated | Esimated | Esimated | |
| | upto | from | Expenditure | Expenditure | Expenditure | Total |
| | 31.08.2013 | 01.04.2013 to | | From | Prom | Expenditure |
| | | 30.09.2013 | 01.10.2013 to | 01.01.2014 to | 01.04.2014 to | |
| LAND (FREEHOLD) | 6 2 | • | 1.1 | • | | • |
| BUILDING, CIVIL WORKS & COLONY | · · | 15.38 | 58.29 | 53.04 | 23.29 | 150.00 |
| TRANSMISSIONLINE | 5,948.21 | 4,006.78 | 1,003.55 | 671.71 | + 620.76 | 12,251.01 |
| SUB-STATION | 116.40 | 6.91 | 632.07 | 605.01 | 303.36 | 1,663.74 |
| PLCC | | - | 20 | 87.38 | 10 | 87.38 |
| | 5,064.61 | 4,029,06 | 1,693.91 | 1,417.14 | 947.43 | 14,132.13 |

Initial Spares Included in Above - Transmission Line - Sub-station

A. a. a.



This is to certify that the above summary has been prepared on the basis of the Information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Negpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the Incomes of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR Date : 26/10/13



For K. G. GOVAL & ASSOCIATES

(Rajath (/o/a!)) Human M-10834



| К. | G. | Go | yal | & | Associates |
|----|----|-----|------|----|------------|
| | 0 | OST | ACCC | UN | TANTS |

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Delhi Office : 4A, Pocket 2 Mix Housing, New Kondli, Mayur Wher-III New Delhi - 110096 goyaldelhi@yahoo.co.in

Jalpur Office : 289, Mahaveer Negar-II Maharani Farms Durgapura JAIPUR - 302018 Mobile : 9829373503 rajeshqoyaljajpur@yahoo.co.in

CERTIFICATE OF CAPITAL COST

Project Name: .

ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) FOR PP GENERATION PROJECTSIN CHAATISGARH (DPR-1))

01.01.2014 (Anticipated)

Name of Element

765KV S/C Champa PoolingStation-DharamjaygarhSS TL & Bays at Dharamjaygarh SS Only

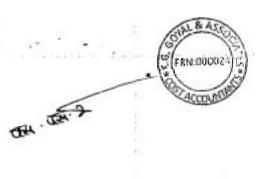
Date of Commercial Operation:

-0

| | | | | (RS./LAKHS) |
|--|-----------|----------|--------|-------------|
| PARTICULARS | CAPITAL | IDC | IEDC | TOTAL |
| | COST | | | |
| | (DOCO) | | | |
| Expenditure Up to 31.03.2013 | 5,535.66 | 456.36 | 72.59 | 6,064.51 |
| Expenditure from 01.04.2013 to 30.092013 | 3,646.68 | . 334.24 | 48.14 | 4,029.06 |
| Estimated Expenditure from 01.10.2013 to 31.12.2013 (DOCO) | 1,502.71 | 167.12 | 24.07 | 1,693.91 |
| Esimated Expenditure From 01.01.2014 to 3103.2014 | 1,417.14 | | | 1,417,14 |
| Esimated Expenditure From 01.04.2014 to 31.03.2015 | 947.41 | | | 947.41 |
| | 13,049.61 | 957.72. | 144.81 | 14,152,13 |

This is to certify that the above summary has been propured on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 03-04-2913 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR Date : 26/10/13



For K. G. GOYAL & ASSOCIATES

Rajesh Gez Partner M-10884



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PART-III Form I

> Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

Summary Sheet

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POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013 4 and and and •

| 1 | | | | | | | | (RS IN Lacs) |
|--------|-----------------------------|----------|------------------------|-----------|-----------|-----------|-----------|------------------------|
| SI.No. | Particulars | Form No. | Existing 2008- 2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014(Pro Rata) |
| | 2 | 3 | 4 | 5 | 6 | 7 | 80 | 6 |
| | Depreciation . | FORM-12 | 0.00 | | | | | 64.57 |
| | Interest on Loan . | FORM-13A | 0.00 | | | | | 63.85 |
| | Return on Equity | FORM-01A | 0.00 | | | | | 67.96 |
| | Interest On Working Capital | FORM-13B | 0'00 | | | | | 7.25 |
| | O & M Expenses | | 0.00 | | | | | 52.37 |
| | Total * | | 0.00 | | | | | 256.00 |

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Petitioner

PART - III Form 1A

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 Calculation Of Return On Equity

 Name of the Transmission Licensee:
 POWERGFUD CORPORATION OF INDIA LTD.

 Name of Region:
 WESTERN REGION

 Name of the Project:
 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

 Name of the Transmission Element:
 7651400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| | | | | | | (Rs in Lacs |
|------------------------------------|------------------------|-----------|-----------|-----------|-----------|-------------|
| Particulars | Existing 2008- 2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | | | | |
| Equity as DOCO | | | | | | 917.81 |
| Notional Equity for Add Cap | | | | | | 424.15 |
| Total Equity | | | | | | 1341.96 |
| Return on Equity @ 17.401% 18.044% | | | | | | 67.96 |





| | | | | Detai | Details of Tranismission Lines And Substations | Lines And St | abstations | | 2 | | | PART - III Form 2 |
|--|--|--|---|--|--|--|-------------------------------------|--------------------------|----------------------|------------------------------------|-------------------|------------------------------------|
| Mime of t Mime of F Mime of t Mime of t | of the Transmission Licensee: of Region: of the Project: of the Transmission Element: | 8 U | POWE WEST 'Trans 765/401 2013 | POWERGRID CORP WESTERN REGION 'Transmission System 765/400 kV, 3*500 MN 2013 | POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC- 2013 | F INDIA LTT th IPPs Gener taigarh Poolii |). ration in Ch ng Station (r | hatisgarh (Iear Tamn | SET-B) ar) alongv | ith associated b | ays. Ant. :DC | CO :01-DEC |
| ransmi | Transmission Lines | | | | | | | | | | | |
| SI.No. | Name of Line | lae | Type | Type of Line AC/HVDC | S/C or D/C | No. of Sub- Conductors | Voltage level kV | | Line Length (Km.) | Date of Commercial operation | Covered in pet | Covered in the present petition |
| | | i . | 5 | - | | | | | | | Yes/No | If No, petition No. |
| Substations | ons | | | | | | | | | | | |
| SI.No. | Name of Sub-Station | Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back | Voltage level kV | No. of Reacto | No. of Transformers / Reactors/ SVC etc (with Capacity) | | No. of Bays | Bays | | Date of Commercial operation | Covered in pet | Covered in the present petition |
| 5 | | | | | | 765 KV | 400 KV | 220 KV | f32 KV & below | | Yes/No | If No, petition No. |
| - | Raigarh (Tamnar) PS | Conventional | 765/400 kV | 1560 M | VA ICT-II | | | | | 14 14 | | |
| 1 | ICT-II BAY | | 765 | | | 1 | | | | 01-DEC-2013 | Yes | |
| 1 | ICT-II BAY | i lint | 400 | | 14 E | | 1 | | | 01-DEC-2013 | Yes | |
| | | Total | | | | 1 | - | | | | | |

Normative Parameters considered For tariff calculations

Name of the 'Transmission Licensee: Name of Region:

Name of the Project:

POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 7651400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays, Ant. : DOCO :01-DEC-

Name of the Transmission Element:

| | | Year Ending N | Aarch | | | | |
|---|----------|-------------------------|-------------------|---------------|-----------|-----------|-----------|
| Particulars | Unit | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| | 2 | ± t | 4 | 5 | 6 | 7 | 8 |
| Base Rate of Return on Equity | % | | | | | | 17.481 |
| Tax Rate | % | | | | | | 11.33 |
| Target Availability | % | | | | | | 98.00 |
| Normative O&M per Km. | Rs. lacs | ĺ | | Given Belo | w t | | |
| Normative O&M per bay | Rs. lacs | | | Given Belo | 3W | | |
| Spares for WC as % of O&M | % | | | | | | 15.00 |
| kecievables in Months for WC | months | | | | _ | | 2.00 |
| Prime lending Rate of SBI as on 01-APR-7-00 | % | | | | | 6 VI | 13.20 |
| | Norms | for O&M expenditure for | or Transmission S | vatem | | | |
| | | 2009-10 | 2010-11 | 2011-12 | | 012-13 | 2013-14 |
| Norms for sub-station (Rs Lakh per bay) | | | | | | | |
| 765 KV | | 73.36 | 77.56 | 81.99 | | 86.68 | 91.64 |
| 400 K.V | | 52.40 | 55.40 | 58.57 | | 61.92 | 65.46 |
| 220 KV | | 36.68 | 38.78 | 41 .00 | | 43.34 | 45.82 |
| 132 KV and below | | 26.20 | 27.70 | 29.28 | | 30.96 | 32.73 |
| Norms for AC and HVDC Lines (Rs Lakhs per km) | | | | | | | |
| Single Circuit (Bundled conductor with four or more sub-conductor | s) | 0.537 | 0.568 | 0.600 | , | 0.635 | 0.671 |
| Single Circuit (Twin & Tripie Conductor) | | 0.358 | 0.378 | 0.400 | | 0.423 | 0.447 |
| Single Circuit (Single Conductor) | | 0.179 | 0.189 | 0.200 | | 0.212 | 0.224 |
| Double Circuit (Bundled conductor with four or more sub-conductor | rs) | 0 940 | 0.994 | 1.051 | | 1.111 | 1.174 |
| Double Circuit (Twin & Triple Conductorl | | 0.627 | 0.663 | 0.701 | | 0.741 | 0.783 |
| Grunder Citcuit (Single Conductor) | | 0.259 | 0.284 | 0.301 | | 0.318 | 0.336 |
| North for HVDC Stations | | | | | | | |
| HVDC Back-to-back stations (Rs lakh per 500 MW) | | 443.00 | 468.00 | 495.00 | | 523.00 | 553.00 |
| Rithard-Dadri HVDC bipole scheme (Rs Lakh) | | 1450.00 | 1533.00 | 1621.00 | | 1713.00 | 1811.00 |

1699.90

1796.00

P

2008.00

1899.00

CHU HD

2122.00

PART - III Form 3

| | | PART-III FORM-5A |
|---|---|--|
| Abstract of Capital Cost Estimates and Sc | hedule of Commissioning | for the New projects |
| Name of the Transmission Licensee : | POWER GRID CORPORATION | OF INDIA |
| Name of Region: | WESTERN REG IDN | |
| Name of the Project : | Establishmentof Pooling Stat (Near Tamnar) Under IPP-B | ions at Champa and Raigarh |
| Name of Element: | 765/400KV,3*500MVA ICT-2 Tamnar) along with associate | |
| Capital Cost Estimates | | |
| Board of Director/ Agency approving the Capital cost estimates: | Board of Directors | |
| Date of approval of the Capital cost estimates: | 3 1 st N | May 2011 |
| Price level of approved estimates | Present Day Cost As of End of 4th Qtr. Of the year 2010 | Completed Cost As on Scheduled COD of the System |
| Foreign Exchange rate considered for the Capital cost estimates | | |
| Capital Cost excluding IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | | |
| Domestic Component (Rs. Lakh) | 5667.33 | 6687.45 |
| Capital cost excluding IDC & FC(Rs. Lakh) | 5667.33 | 6687.45 |
| IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | | |
| Domestic Component (Rs. Lakh) | 278.54 | 328.67 |
| Total IDC & FC (Rs. Lakh) | 278.54 | 328.68 |
| Rate of taxes & duties considered | | |
| Capital cost Including IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | | |
| Domestic Component (Rs. Lakh) | | |
| Total Capital cost Including IDC & FC (Rs. Lakh) Schedule of Commissioning | 6055.26 | 7145.21 |
| (Scheduled DOCO elementwise) | | |
| COD of Unit-1/Block-1 COD of Unit-1/Block-2 COD of Unit-1/Block-3 COD of Unit-1/Block-4 | 30th May 2014 | 1st Jan 2014(Anticipated) |
| Note: 1. Copy of approval letter should be enclosed. 2. Details of Capital cost are to be furnished as 3. Details of IDC & Financing Charges are to be | per FORM-5B or 5C as applical furnished as per FORM-16. | PETITIONER |
| | | |

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PART-III Form 5B

14

Element wise Break-up of Prcject Cost for Transmission System

Name of **theTransmission** Licensee : Power Grid Corporatio of India Ltd. Name of Region: Western **Region-I**

Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B Name of the Element: 765/400KV, 3*500MVA ICT-2 at Raigarh Pooling Station(Near Tamnar) along with associated bays.

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| | | | Asper | Original Estima | ecost in Rs./L | aknj |
|-------------------|---|-----------------------------|---------------------------------------|---------------------------|---|---|
| SI.No. | Break Down | As per Original Estimate | As 4n CDD 01.12.2013 | Unbilities / Provision | Variation | Prannes for Variation |
| 1 | 2 . | 3 . | - 4 | 5 | 6=(3-4-5) | 7 |
| A | TRANSMISSION LINE | | | | 10 - 12 A A A A A A A A A A A A A A A A A A | |
| 1.0 | Preliminary works | | | | | |
| 1.1 | Design & Engineering | | | | | |
| 1.2 | Proliminary Investigation, Right of way, forest clearance, PTCC, general civil works, compensation | + | | - | | |
| 1,62 | letc.+ (Colony along T L Line) | ł | 1 | | | |
| 1.3 | Total Preliminary works | 1 | | 1 | i | |
| 2.0 | Transmission Lines material | | 1 | | | |
| 2.1 | Towers Steel | | | | | |
| 2.2 | Conductor | | | | | |
| 2.3 | Earth Wire | | | | | |
| 2.4 | Insulators | | | | | |
| 2.5 | HardwareFittings | | | | | |
| 2.6 | Conductor & Earthwire accessories | | | | | |
| 2.7 | Spares(Incl in Conductor) | | | | | |
| | | | | | | |
| 2.8 | Erection, Stringing & Civil works including foundation | | | | | |
| 2.9 | Total Transmission Lines material | | | | | |
| 3.0 | Taxes and Duties | | | | | |
| 3.1 | Custorn Duty | | | | | |
| 3.2 | Other Taxes & Duties (Included in Above) | | | | | |
| | Total Taxes & Duties | | | | | |
| | Total -Transmission lines | 0.00 | 0.00 | 0.00 | 0.00 | |
| o | 176 | | · · · · · · · · · · · · · · · · · · · | ii | 0.000 | |
| 2:: | | | | | | |
| В. | SUBSTATIONS | ICT-2 | | | | |
| 4.0 | Preli:ninary works & land | | | | | |
| 4.1 | Design & Engineering | 0.00 | 0.00 | 0.00 | 0.00 | |
| 4.2 | Lend | 0.00 | | | 0.00 | |
| 4.3 | Site preparation | 0.00 | | | 0.00 | |
| | | | | | | |
| | Total Preliminary works & land | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5.0 | Civil Works | | | | | |
| 5.1 | Control Room & Office Building including HVAC | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5.2 | Township & Colony | 0.00 | | | 0.00 | |
| 5.3 | Roads and Drainage | 0.00 | | | 0.00 | |
| | Foundation for structures | 87.12 | 124.86 | | | There is no change in quantity.The variation is mainly due to LOA Price/PV/Taxes & Duties etc. |
| 5.6 | Mise, civil works | 0.00 | | 0.00 | 0.00 | |
| | Total Civil Works | 87.12 | | | 360.74 | |
| | | 01.12 | 12100 | 020100 | 000.11 | |
| 6.0 | Substation Equipments | | | | | |
| 6.1 | Switchgaar (CT,PT, Circuit Breaker, laciator etc) | 590 16 | 269 20 | 264 28 | 55 68 | There is no change in quantity. The variation III mainly due to LOA Price/PV/Taxes & Dutles etc |
| 6.2 | Transformers | 4190 38 | 2298 12 | 1068 22 | 824 03 | There is no change in quantity.The variation is mainly due to I-OA Price/PV/Taxes & Duties etc |
| 6,3 | Compensating Equipment(Reactor, SVCs etc) | 0 00 | | 0,00 | 0.00 | <u> </u> |
| the second second | Control , Relay & Protection Panel | 55 92 | | | | |
| | PLOC | 0 00 | | | | |
| N.01 | to be her for the | 0.00 | 1 000 | 0.00 | | |

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i) Maria

| 6.6 | HVDC /FSC/OPGW & TELECOM | 0.00 | 0.00 | 0.00 | 0.00 | | |
|-------|---|----------|---------|---------|---------|---|---|
| 67 | Bue Beni conductors/meditors | 124.16 | 35.62 | 34.97 | \$3.57 | There is no change in questify. The variation is mainly due to 104 Price/PV/Taxes & Durise str. | |
| 6.8 | autoor lighting | 10.20 | 3.02 | 2.57 | 4.21 | | _ |
| 6.9 | Emergency DG set | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 6.1 | Grounding System | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 6.11 | Structure for Switch yard | 211.82 | 111.31 | 109.27 | -8.76 | There is no charge in quantity The nortation is mainly due to 10.4 Price/PV/Taxes & Dutler etc. | - |
| 6.12 | Auxiliary System | 31.40 | 79.66 | 19.52 | -\$.00 | | |
| 12.00 | Total Substation Equipments | 5214.03 | 2765.57 | 1527.14 | 821.32 | | |
| 7.0 | Spares (incluin expt. cost) | 0.00 | | - 6.8 | | | - |
| 8.0 | Taxes and Duties | 0.00 | | | 9.00 | | |
| 8.1 | Custom Duty | 0 | -0.00 | 0.00 | .0.00 | · · | |
| 8.2 | Other Taxes & Dufies | 0 | 00.6 | 0.00 | - 0.00 | | - |
| \$3 | Total Taxes & Dutles | 0.00 | 0.00 | 0.00 | 0.00 | | |
| | Total (Sub-station) | 5301,15 | 2090.43 | 1850.14 | 599.58 | | |
| 9.0 | Construction and pre-commissioning expenses | | t/ | | | | |
| 9.1 | Site supervision & site admit atc. | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 9.2 | Special Tools and Plan's | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 9.3 | construction Insurance | 0.00 | 0.00 | 0.00 | 0.00 | | |
| | Total Construction and pro commissioning expenses | 0.00 | 0.00 | 0.00 | .0.00 | | |
| 10.0 | Overheads | S | | | | | |
| 10.1 | Establishment | 366.18 | 20.71 | 0.00 | 345,47 | | |
| 10.2 | Audit & Accounts | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 10.3 | Contingently | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 1997 | Total Overheads | 386.18 | 20.71 | 0.00 | 345.47 | | |
| 11.0 | Project cost without IDC, FC, FERV & Hedging cost | \$667.33 | 2911.14 | 1850,14 | 998.85 | | |
| 12.0 | Total Cost (Plant & Equipment) | | | | | | - |
| | and the second se | 387,93 | 148.22 | 0.00 | 239.71 | | - |
| | Financing Charges (FC) | 0.00 | 0.00 | 0.00 | 0.00 | | - |
| 12.3 | Foreign Exchange Rate Variation (FERV) | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 12.4 | Hedging Cost | 0.00 | 0.00 | 0.00 | 0.00 | | - |
| 13 | Project cost including IDC, FC, FERV & Hedging cost | 6055.25 | 3059.36 | 1850,14 | 1145.76 | | |

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- Name of une reframmars in Liters to Four action of Index Lide Action Action of Action Action of Action Action of Action Action

| AMOUNI NN KS | IDC, FC, FEKV & Sub-total Hedging cost | 20 21 | | 232,308,269 | 6,806,191 | 352261 | 561875 10,922,792 | - | 42,711,143 | ġ | 25358 489,959 | 6,256,339 | 315473 | 15 575 473 305 935 445 |
|--------------|---|----------|------------------------------|---|---|----------------------------------|-------------------|-----------------------------|--|---|-----------------------------------|---|------------|------------------------|
| | , ⁵ , | | | | 38,627 | | 66,457 | . | 931 | 36,553 | 2,780 - | 992,611 | | |
| | Taxes & duties and IEDC | 19 | | 20,908,100 | | | | | 1,959,931 | | | 665 | 2 | 24.005.059 |
| | Expenditure excluding Taxes & Duties as on COD | | | 199,583,064 | 6,415,303 | | 10,294,460 | . | 38,581,159 | 6,070,851 | 461,821 | | 4948255 | 266354013 |
| | FEPV | 18 | | 602,153 | . | | 10,057 | • | 118,261 | • | | - | 24322 | 754793 |
| | Frim or with escalation in prices | | | With Escalation | With Escalation | | | | Wrth Escalation | With Escalation | | With Escalation | | |
| | Ameridad Value INR | INR - 12 | | 263.437,095 With Escal | 29,932,650 With Escal | | | | 67,459,141 With Escal | 24,057,793 "Wth Escal | | 8,769,719 With Escal | | |
| | Атена | | | | | | | | EURO 162515.7 | | | | | |
| | Awarzeń value INR | INR - 10 | | 263,437,095 | 29,932,650 | | | | | | | 8,769,719 | | - |
| | | | | | | | | | | | | | | |
| | Duration / completion date | 80 | | 29.08.2013 | 29.08.2013 | | | | 17.01.2014 | 17.01.2014 | | 15.03.2014 | | |
| 104 - 21 | wnetner awardcd through Limited / single/ Deposit work | 7 | | Open | Open | | | | Open | Open | | Open | | |
| | No of bids received | 9 | | g | | 9 | | | \$ | ю | | | | |
| | Start date of work | 5 | | 30.09.2011 | | 30.09.2011 | | | 18.11.2011 | 18.11.2011 | | | 16.07.2012 | |
| | LOA NO / Dats | 4 | | CC-CS/136-WR/TR- 928/3/C3/NOA-1/3887 dt 30.09.2011 | CC-CS/136-WR/TR- 928/3/G3/NOA-11/3868 dt 30.09.2011 | | | | CC-CS/136-WR1/SST- 1211/3/G3/R/NOA-1/3991 dt 18.11.2011 18.11.2011 | CC-CSH36-WR1/SST- 1211/3/C3/RNOA-II/3992 dt 18.11.2011 | | CC-CS/266-WR1/CB- 1506/3/G10/NOA/4330 dated 16.07.2012 - SIEMENS/Diverted from | Champa) | |
| | Package / Scope of works | 2 | Auto Transformer at Raigarti | 765 KV Auto Transforme: Package (P248.AT- CC-CSI36-WR/TR- 02) - Supply, Erection, Testing & 928/3/G3INOA-I/388 Commissioning of 10x500 MAA, 755/3 / 30.09.2011 40/03 NS Sngle Phase Transformers at Astianth Position Station f Tarmari | 765 KV Aulo Transformer Package (P248-AT- ICC-CS136-WR/TR- 02) : Supply, Erection, Testing & Commissioning of 1050 MA, 1765/13 30.09.2011 Mold 3 VC Sciences - A Transformeros | Roldarh Pooline Station (Tamiar) | | Transformer Bays at Raigarh | 765(400 KV Substation Package (P248-SS02) CC-CS/136-WR1/SST- 755(400 KV Ragarh Pooling Station (Near 111/3/C3/RNOA-I39 Tammar) and Extension of 400 kV Raigarh SIS 18.11.2011 under consultancy to JPL SUPPLY | 765/400 KV Substation Package (P248-SS02) CC-CSr136-WR1/SST- 755/400 KV Raigath Peoling Station (Near 11/1/JIC3/RNOA-II/39 Tamma) and Extension of 400 kV Raigath SIS 18.11.2011 under consultancy to JPL ERECTION | 765KV Circuit Breaker in ICT-2 at | supply ad supervision of 755KV Circuit Breake CC-CS/256-WR1/CB- 1506/30510NOA4333 16.07.2012 - SIEMENS/Diverted fr | | Grand Total |



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| in the second | | | | | Form 5D |
|---|--|--|---|----------------------------------|--|
| Martha Cale | | DETAILS OF ELEMENTWISE COST | INTWISE COST | | |
| and to appeal | Narrie of the Transmission Licensee : | Power Grid Corporation of India Ltd | | | |
| Name of the Project | e Project : | ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B | IONS AT CHAMPA AND RAIGARH (| NEAR TAMNAR) UNDER JPP | -B |
| Name of the | Name of the Transmission Element: | 765/400KV, 3*500MVA ICT-2 and ICT-3 at Raigarh Pooling Station(Near Tamnar) along with associated bays and 765KV S/C Champa Pooli 1g Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only | at Raigarh Pooling Station(Near Tamnar) haramjaygarh SS Only |) along with associated bays and | 765KV S/C Champa Pooli |
| Name of Region: | gion: | Western Region | | | |
| Anticipated DOCO: | | 01.12.2013, 01.01.2014 and 01.01.2014 (Anticipated) | nticipated) | | |
| Transmission lines | n lines | | | | |
| S.NO. | Name of line | Apportioned approved Cost (Rs. Crores) | Completed Cost (Rs. Crores) | Covered in the Yes / NO | Covered in the Present Petition NO If No. Petition No. |
| 1 | 765KV RAIGARH(KOTRA)-RAIGARH(TAMNAR) TL & ACCOCIATED BAYS | 277.87 | 301.33 | ON | Chhattisgarh B-Petition 1 |
| 2 A. | AUTO TRANSFORMER AT RAIGARH(TAMNAR), BUS REACTOR AT RAIGARH(TAMNAR) AND ASSOCIATED BAYS | 123.95 | 114.61 | ON | Chhattisgarh B-Petition 1 |
| 3 76 St | 765/400KV, 3*500MVA ICT-2 at Raigarh Pooling Station(Near Tamnar) along with associated bays. | 60.55 | 49.09 | YES | |
| 4 76 St | 765/400KV, 3*500MVA ICT-3 at Raigarh Pooling Station(Near Tamnar) along with associated bays. | 60.81 | 53.74 | YES | |
| 92 92 94 | 765KV S/C Champa Pooling Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only | 119.87 | 141.52 | YES | |
| No. Ba | Balance System | 1318.82 | Yet to be commissioned | | |
| | Total | 1961.87 | 660.29 | • | |

Financial package upto COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013 3059.37 (Rs. in Lakhs)

01-DEC-2013 (Anticipated)

(Rs in Lacs)

| · | Financial apportion | Package as ed/ Approved | Financial COD | Package as on | As Admitted on COD |
|----------------------------|------------------------|----------------------------|------------------|---------------------------------------|----------------------------|
| | Currency | and Amount | Currency | y and Amount | Currency and Amount |
| Loans | | | | | |
| Loans - Domestic | INR | 4238.68 | INR | 1271.56 | |
| Loans - Foreign | | | INR | 870.00 | |
| Total Loans | _ | 4238.68 | | 2141.56 | |
| Equity - | | | | · · · · · · · · · · · · · · · · · · · | |
| Foreign | | - | | | |
| Domestic | INR | 1816.58 | INR | 917.81 | |
| Notional | | | | 0.00 | |
| Total Equity | | 1816.58 | | 917.81 | |
| Debt Equity Ratio | | 70.00:30.00 | | 70.00:30.00 | |
| Total Cost | | 6055.26 | | 3059.37 | |
| | Debt | Equity | Total | | <u>_</u> |
| Add Cap For 2013-2014 | | | 1413.84 | | |
| Add Cap For 2013-2014 | Actual | Normative | | | |
| Debt | | 989.69 | | | |
| Equity | | 424.15 | | | |
| Total | | 1413.84 | | | |
| Total Capital Cost with AD | DCAP upto 01.0 | 4.20 0 | 4473.21 | | |

Petitioner

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element: Project Cost as on COD/31.03.2009:

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Date of Commercial Operation of the Transmission element:

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Form 9 PART - III

> Name of the Transmission Licensee: Name of the Transmission Element: Name of the Project: Name of Region:

COD:

765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Statement of Additional Capitalisation after COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

01-DEC-2013 (Anticipated)

| | | | | | | (CAPIT III CU) |
|-----------|------|---|--|---|--------------------------------------|----------------|
| | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | be added after COD Amount capitalised and i cut off date proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
| | 2 | 3 | 4 | 5 | 9 | 7 |
| 2013-2014 | 014 | BUILDING | 281.12 | 281.12 Balance & Retention Payments | (1)5 | |
| | | SUB STATION | 1132.72 | 1132.72 Balance & Retention Payments | (ເງອ | |
| Total | | | 1413.84 | | | |
| 2014-2015 | 015 | BUILDING | 41.88 | 41.88 Balance & Retention Payments | (າງຄ | |
| - | | SUB STATION | 394.42 | 394.42 Balance & Retention Payments | (י)5 | |
| Total | | | 436.30 | | | |

Petitioner



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Statement of Capital Cost

PART - III Form 9A

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of Region: Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 745/0001-11 34600 MIVA TOT II at Dainach Daoling Station (2002 Tomana) alabamisth and

765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alorgwith associated bays. Ant. :DOCO :01-DEC-2013

Statement of Capital Cost

(To be given for relevant dates and year wise)

| | | | | | | (Rs. in Crotes) |
|----|---|-----------------------------|-----------------------------|---|-----------------------------|-----------------------------|
| | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | 01-APR-2009- 01-APR-2010- 01-APR-2011- 01-APR-2012- 01-DEC-2013- 31-Mar-2010 31-Mar-2011 31-Mar-2012 31-Mar-2014 31-Mar-2014 | 01-APR-2012- 31-Mar-2013 | 01-DEC-2013- 31-Mar-2014 |
| ۶. | A a bening Gross Block Amount as per books | | - | | | 30.59 |
| | b) Amount of capital liabilities in A(a) above | | | | | - |
| | c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above | | | | | 1.48 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a | - | | | | 0.21 |
| B | 3 a) Addition in Gross Block Amount during the period | | | | - | 14.14 |
| | b) Amount of capital liabilities in B(a) above | - | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| | c a) Closing Gross Block Amount as per books | | - | | | 44.73 |
| | b) Amount of capital liabilities in C(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | | - | | | 1.48 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | 0.21 |



Petitioner

51

Calculation of Depreciation Rate

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| SI.No. | Name of the Assets | Gross Blo 31.03.2013 COD, which late | or as on thever is | Addcap during the year | Gross Block as on 31.03.2014 or as on COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
|--------|--------------------|---|-----------------------|-----------------------------|--|--|---|
| | 1 | 2 | | 3 | 4 | 5 | 6=Col.4 X Col.5 |
| 2013-2 | | | | | | | - |
| 1 | FREEHOLD LAND | | 0.00 | 0:00 | 0,00 | 0.00% | 0.00 |
| 2 | BUILDING | | 124.87 | 281.12 | 405.99 | 3.34% | 2.96 |
| 3 | TRLINE | | 0.00 | 0.00 | 0.00 | 5.28% | 0.00 |
| 4 | SUB STATION | - £ | 2934.50 | 1132.72 | 4067.22 | 5.28% | 61.62 |
| 5 | PLCC | | 0.00 | 0.00 | 0.00 | 6.33% | 0.00 |
| 6 · | LEASEHOLD LAND | | 0.00 | . 0,00 | 0.00 | 3.34% | 0.00 |
| | Total | | 3059.37 | 1413.84 | 4473.21 | | 64.57 |
| | | Weighted | Average | Rate of Depreciation | ı (%) | | 1.71 |
| | | | Ela | psed Life | | | 0 |

Petitioner



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Statement of Depreciation

Form 12 PART - III

POWERGRID CORPCRATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensce:

Name of the Transmission Element:

Name of the Project:

Name of Region:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| | | | | | | | | | | | | | | (Rs in Lacs) |
|--|--------------------|---|-----------|-----------|-----------|-----------|-----------|-----------|--|------------|-----------|-----------|-----------|--------------|
| Financial Year | Upto 2000- 2001 | Upto 2000- 2391-2902 2002-2003 2003-2004 2001 | 2002-2003 | 2003-2004 | 2004-2005 | 2005-2C96 | 2006-2007 | 2007-2008 | 2095-3C66 2007 2007-2008 2008-2009 2009-2010 2019-2011 2011-2012 2053-3913 | 2009-2010 | 2019-2011 | 2011-2012 | 2012-2913 | 2013-2014 |
| 1 | 2 | , 3 | 4 | 5 | 6 | 7 | 8 | 6 | 10 | 11 | 12 | 13 | 14 | 15 |
| Depreciation on Capital Cost | | | | | | | | Υ | | | | | | 53.04 |
| Depreciation on Additional Capitalisation | | | | | | | | | - <u> </u> | | | | | |
| Amount of Additional Capitalisation | | | | | | | | | | | | | | 1,413.84 |
| Depreciation Amount | | | | | | | | | | • B | | | | 11:53 |
| Details of FERV | | | | | | | | | | | | | | |
| Amount of FERV on which depreciation charged | | | | | | | | | | | | | | |
| Depreciation Amount | | | | | | | | | | | | | | |
| Depreciation Recovered during the year | | - | | | | | | | | | | | | 64.57 |
| Advance against Depreciation recovered during the year | | - | | | | | | | | | | | | |
| Depreciation and Advance against Depreciation recovered during the ycar | | | | | | | | | | | | | | 64.57 |
| Cumulative Depreciation And Advance against Depreciation recovered upto the year | | | | | | | | | | | | | | 64.57 |

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Petitioner

Calculation of Weighted Average Rate of Interest on Actual Loans POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-201 |
|--|--------------------|-----------|-----------|-----------|-----------|----------|
| Proposed Loan 2013-14 (10.05%) | | | | | | |
| Gross Loan Opening | | | | | | 781.5 |
| Cumulative Repayments of Loans upto Previous Year | | | _ | | | |
| Net Loans Opening | | | | | | 781.5 |
| Add : Drawal(s) during the year | | - | Û | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 781.5 |
| Average Net Loan | | | | | | 781.5 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | • • | | | | | 78.5 |
| IFC (IFC - A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 100.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | 5 |
| Net Loans Opening | | | | | | 100.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 100.0 |
| Average Net Loan | | | | | | 100.0 |
| Rate of Interest on Loan | | . 0% | 0% | . 0% | 0% | 3.2859 |
| Interest on Loan | | | | | | 3.2 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | | | ĺ | | | 770.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 770.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 770.0 |
| Average Net Loan | | | | | | 770.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.875% |
| Interest on Loan | | | | | | 29.8 |
| BOND - XLI | • | • | | - | | |
| Gross Loan Opening | | | | | | 90.0 |
| Cumulative Repayments of Loans upto Previous Year | , | | | | • | |
| Net Loans Opening | | | | | | 90.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | • | | | | 90.0 |
| Average Net Loan | | | | | | 90.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.859 |
| Interest on Loan | , | | | | | 7.9 |
| SBI (21.03.2012) | | | | ERGEN | · | |
| Gross Loan Opening | | | | | <u>N</u> | 80.0 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

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Contract Contract

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|--------------------|-----------|-----------|-----------|-----------|-----------|
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 80.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | -1 | | 80.0 |
| Average Net Loan | | | | | | 80.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | - | | | | | 8.0 |
| BOND XXXVII | 1,1 | | | | | 0.0 |
| Gross Loan Opening | | | | | | 60.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 60.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | - | |
| Net Loan Closing | - | | | | | 60.0 |
| Average Net Loan | | | | | | 60.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.259 |
| Interest on Loan | | | | | | 5.5 |
| BOND XL | · | | | 1 | | |
| Gross Loan Opening | | | | | | 140.0 |
| Cumulative Repayments of Loans upto Previous Year | | | • | | | |
| Net Loans Opening | _ | | | | | 140.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | `. | |
| Net Loan Closing | | | | | | 140.0 |
| Average Net Loan | 11 | | | | | 140.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.39 |
| Interest on Loan | | | 0/0 | | | 13.0 |
| BOND XXXVI | d | | | I | | |
| Gross Loan Opening | | | | | | 35.0 |
| Cumulative Repayments of Loans upto Previous Year | | • | • | | · · · · | · • |
| Net Loans Opening | | | | | | 35.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 35.0 |
| Average Net Loan | | | | | | 35.0 |
| Rate of Interest on Loan | | 0% | 0% | · 0% | 0% | 9.359 |
| Interest on Loan | | | - / • | | | 3.2 |
| BOND XXXIX | | | | | | |
| Gross Loan Opening | | | | | | 80.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | C.K. | | 80.0 |

C. W. MD

Calculation of Weighted Average Rate of Interest on Actual Loans POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project. Name of the Transmission Element:

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| Particulars | Existing | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------|-----------|-----------|-----------|-----------|-----------|
| | 2008-2009 | | | | | |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 80.00 |
| Average Net Loan | | | | | | 80.00 |
| Rate of Interest on Loan | | . 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan . | | | | | | -1 7.52 |
| BOND XXXV | | | | | | 1 |
| Gross Loan Opening | | | | | | 5.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 5.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 5.00 |
| Average Net Loan | | | | _ | | 5.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.64% |
| Interest on Loan | | | | | | 0.4 |
| Total | | | | | | |
| Gross Lean Opening | | | | | | 2141.5 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2141.5 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2141.50 |
| Average Net Loan | | | • | | | 2141.5 |
| Interest on Loan | | | | | | 157.52 |
| Weighted Average Rate of Interest on Loans | | | | | | 7.3553% |





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सॉरपोरेट लेखा समूह साखा. ल्लाहर व्यापार मवम. 11-12 वर सल. 1. टॉलस्टाय मॉर्थ, लई दिल्ली-110 601 टेल्लाबार्वेन वेलल्लाह केल्वान केल्लान प्रवृत्त प्रांत्याका. 11% ह ग्या Floor, 1. Fictor Marg. New Date 110 001

The By General Manager (Finance), Power Grid Corporation of India Ltd., Corporate Office, Saudanini, Flot No 2 Sec-29, Gurgaon-122001 Haryana

Fax No. 0124-2571889

CAG/AMT-1/2013-14/ 429

bear Sir.

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PAYMENT OF MONTHLY INTEREST ON TERM LOANS

payable on 01.19,2013. We give below the term loan-wise account-wave brank up entration you to make the payment online.

Term Loan

| A MURER PROPERTY | | | | | | |
|--------------------------------------|-------------|--|----------|---------|--------------|---|
| Account No | Amount | Pen - | Jays | เกระระส | Amount | |
| | | | | Pata(%) | Fayable/INR1 | |
| 32247673988 | 23550000000 | 01.03.14 iu | 72 1 | 9,90 | | - |
| | 23550000000 | 19.79.13 10 | 12 . | 10,05 | 77811781 | 1 |
| | | TOTAL | 30 | | 193358082 | - |
| State a set of the second statements | | and the second state of th | - | | | |

| Account No | Amount | Period | Days | Interest Rate(%) · | Amount Psysble(INR) |
|-------------|-------------|-----------------------|------|-----------------------|------------------------|
| 32842014906 | 2000000000 | 0:.09. is to 18.09.13 | 18 1 | 9.7 | 95671233 |
| | 20000000000 | 19.09.13 to 30.09.13 | 12 | 9.8 | 64438356 |
| | | TOTAL | 30 | · | 150109589 |
| | GRAND TOTAL | | - | | 363477671 |

2. We, therefore, request you to make suitable arrangements to fund your current account, so that we receive the credit into your TL account on 01.10.2013.

Yours faithfully

Dy. General Manager & RM(AMT-1)



23.09.2013

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2121 Pennsylvania Avenue, NW Washington, DC 20433 USA

DATE: Thursday, September 12, 2013

- FROM: Financial Operations Officer Fax: 1-202-974-4371
- TO: POWER GRID CORPORATION OF INDIA LIM NEW DELHI, INDIA
- ATTN: Singhal Ak Fax: 011-91-124-257-1877
- SUBJ: Investment Agreement Number 31419

PAGES: 1 Total (Including this page)

We provide rate settings for all interest payment dates. Please refer to the investment agreement to determine whether this is the last principal maturity date.

Please disregard this notice if the above-mentioned loan will be fully repaid or fully prepaid on or before the start of this rollover period.

| 1 North | Facility | Loan | <u>Cncy</u> | Index | Quote | <u>Spread</u> | <u>Loan Rate</u> | Date From | Date To |
|------------|----------|-----------|-------------|------------------------------|-------|---------------|------------------|-----------|-----------|
| <u> </u> | 31419-00 | 000251476 | USD | TELERATE-US DOLLAR-06 MONTHS | 0.385 | 2.9 | 3.285 | 9/16/2013 | 3/18/2014 |
| 1 | 31419-01 | 000251898 | USD | TELERATE-US DOLLAR-06 MONTHS | 0.385 | 2.05 | 2.435 | 9/16/2013 | 3/18/2014 |
| É. | 31419-02 | 000251901 | USD | TELERATE-US DOLLAR-06 MONTHS | 0.385 | 2.9 | 3.285 | 9/16/2013 | 3/18/2014 |

Thank you.

R.W.B



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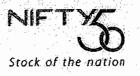
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NATIONAL STOCK EXCHANGE OF INDIA LIMITED



Ref.: NSE/LIST/ 167336-E

June 8, 2011

The Manager (Finance) Power Grid Corporation Limited Saudamini, Plot No 2, Sector, 20

Plot No.2, Sector – 29, Gurgaon (Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub. Listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series – XXXV) issued by Power Grid Corporation of India Limited

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXV), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from June 8, 2011 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly, For National Stock Exchange of India Limited

Johnson Joseph Chief Manager



Exchange Plaza, Bandra Kurla Complex, Bandra (E), Mumbai 400051, India. Tei: +91 22.26598235/36, 26598346 Fax: +91 22 26598237/38, 26598347/48 E-mai! : cmlist@nse.co.in Web site: www.nseindia.com

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| Annexure I | |
|-----------------------------------|--------|
| Power Grid Corporation of India L | imited |
| Details of Securities | |

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|-----|------------------------|--------|----------|-------|------------|---------------------------------------|
| Sr. | Issue Description | Securi | Security | Issue | Allotment | Maturity date |
| No. | | ty | | | amount | |
| | • | Туре | | | (In lakhs) | |
| 1 | POWER GRID CORP 9.64% | PT | PGC15 | 9.64% | 16312.5 | 31-May-2015 |
| | 2015 (S-XXXV, STRPP-A) | | | | • | |
| 2 | POWER GRID CORP 9.64% | PT | PGC16 | 9.64% | 16312.5 | 31-May-2016 |
| | 2016 (S-XXXV, STRPP-B) | | | | | |
| 3 | POWER GRID CORP 9.64% | PT | PGC17 | 9.64% | 16312.5 | 31-May-2017 |
| | 2017 (S-XXXV, STRPP-C) | | | | | |
| 4 | POWER GRID CORP 9.64% | PT | PGC18 | 9.64% | 16312.5 | 31-May-2018 |
| | 2018 (S-XXXV, STRPP-D) | | | | | |
| 5 | POWER GRID CORP 9.64% | PT | PGC19 | 9.64% | 16312.5 | 31-May-2019 |
| | 2019 (S-XXXV, STRPP-E) | | | | | |
| 6 | POWER GRID CORP 9.64% | PT | PGC20 | 9.64% | 16312.5 | 31-May-2020 |
| | 2020 (S-XXXV, STRPP-F) | | | | | |
| 7 | POWER GRID CORP 9.64% | PT | PGC21 | 9.64% | 16312.5 | 31-May-2021 |
| | 2021 (S-XXXV, STRPP-G) | | | | | |
| 8 | POWER GRID CORP 9.64% | PT | PGC22 | 9.64% | 16312.5 | 31-May-2022 |
| | 2022 (S-XXXV, STRPP-H) | | | | | |
| 9 | POWER GRID CORP 9.64% | PT | PGC23 | 9.64% | 16312.5 | 31-May-2023 |
| | 2023 (S-XXXV, STRPP-I) | | | | | |
| 10 | POWER GRID CORP 9.64% | PT | PGC24 | 9.64% | 16312.5 | 31-May-2024 |
| | 2024 (S-XXXV, STRPP-J) | | | | | |
| 11 | POWER GRID CORP 9.64% | PT | PGC25 | 9.64% | 16312.5 | 31-May-2025 |
| | 2025 (S-XXXV, STRPP-K) | | | | | |
| 12 | POWER GRID CORP 9.64% | PT | PGC26 | 9.64% | 16312.5 | 31-May-2026 |
| | 2026 (S-XXXV, STRPP-L) | | | | | |



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NATIONAL STOCK EXCHANGE OF INDIA LIMITED



Ref.: NSE/LIST/ 144388-L

September 12, 2011

The Manager (Finance) Power Grid Corporation Limited Saudamini, Plot No.2, Sector – 29, Gurgaon(Haryana) – 122 001.

Dear Sir,

Manager

Kind Attn. : Mr. K.C. Pant

Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series – XXXVI) issued by Power Grid Corporation of India Limited

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVI), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from September 12, 2011 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly, For National Stock Exchange of India Limited

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n konange Piaza, Bunina Kuria Complex, Bandia Hi, Musihai 400031, India, Tel: 491-22 26598235-36, 26598346 - Fax - 41 22 26598237-38, 26598347-48 Cimail - critistiense.co.in - Web yre: www.inseindia.com

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| • . | | Security | | | Allotment amount | Maturity |
|---------|--|----------|----------|-------|---------------------|------------------|
| Sr. No. | Issue Description | Туре | Security | Issue | (In lakhs) | date |
| 1 | POWER GRID CORP 9.35% 2016 (S-XXXVI, STRPP-A) | РТ | PGC16 | 9.35% | 20600 | 29-Aug- 2016 |
| 2 | POWER GRID CORP 9.35% 2017 (S-XXXVI, STRPP-B) | РТ | PGC17 | 9.35% | 20600 | 29-Aug- 2017 |
| 3 | POWER GRID CORP 9.35% 2018 (S-XXXVI, STRPP-C) | PT | PGC18 | 9.35% | 20600 | 29-Aug- 2018 |
| 4 | POWER GRID CORP 9.35% 2019 (S-XXXV1, STRPP-D) | РТ | PGC19 | 9.35% | 20600 | 29-Aug- 2019 |
| 5 | POWER GRID CORP 9.35% 2020 (S-XXXVI, STRPP-E) | PT | PGC20 | 9.35% | 20600 | 29-Aug- 2020 |
| 6 | POWER GRID CORP 9.35% 2021 (S-XXXVI, STRPP-F) | PT | PGC21 | 9.35% | 20600 | 29-Aug- 2021 |
| 7 | POWER GRID CORP 9.35% 2022 (S-XXXVI, STRPP-G) | PT | PGC22 | 9.35% | 20600 | 29-Aug- 2022 |
| 8 | POWER GRID CORP 9.35% 2023 (S-XXXVI, STRPP-H) | PT | PGC23 | 9.35% | 20600 | 29-Aug- 2023 |
| 9 | POWER GRID CORP 9.35% 2024 (S-XXXVI, STRPP-I) | PT | PGC24 | 9.35% | 20600 | 29-Aug- 2024 |
| 10 | POWER GRID CORP 9.35% 2025 (S-XXXVI, STRPP-J) | РТ | PGC25 | 9.35% | 20600 | 29-Aug- 2025 |
| 11 | POWER GRID CORP 9.35% 2026 (S-XXXVI, STRPP-K) | РТ | PGC26 | 9.35% | 20600 | 29-Aug- 2026 |
| 12 | POWER GRID CORP 9.35% 2027 (S-XXXVI, STRPP-L) | РТ | PGC27 | 9.35% | 20600 | 29-Aug- 2027 |
| 13 | POWER GRID CORP 9.35% 2028 (S-XXXVI, STRPP-M) | РТ | PGC28 | 9.35% | 20600 | 29-Aug- 2028 |
| 14 | POWER GRID CORP 9.35% 2029 (S-XXXVI, STRPP-N) | -PT | PGC29 | 9.35% | 20600 | .29-Aug- 2029 |
| 15 | POWER GRID CORP 9.35% 2030 (S-XXXVI, STRPP-O) | PT | PGC30 | 9.35% | 20600 | 29-Aug- 2030 |

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Annexure I Power Grid Corporation of India Limited Details of Securities





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January 4, 2012

Ref.: NSE/LIST/155559-V

The Manager (Finance) Power Grid Corporation Limited Saudamini, Plot No.2, Sector – 29, Gurgaon(Haryana) – 122 001.

Dear Sir,

Kind Attn. : Mr. K.C. Pant

Sub:

Johnson Joseph Chief Manager

b: Listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Scries-XXXVII) issued by Power Grid Corporation of India Limited

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVII), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from January 4, 2012 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly, For Mational Stock Exchange of India Limited

Exchange Plazz, Bandra Kurla Complex, Bandra (E), Mumbai 400051. India. Tel: +91 22 26598235/36, 26598346 Fax: +91 22 26598237/38, 26598347/48 E-mail : cmlist@nse.co.in Web site: www.nselndia.com



Continuation Sheet



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| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|--|------------------|----------|-------|-----------------------------------|------------------|
| 1 | POWER GRID CORP 9.25% 2015 (S-XXXVII, STRPP-A) | PT | PGC15B | 9.25% | 16625 | 26-Dec-2015 |
| 2 | POWER GRID CORP 9.25% 2016 (S-XXXVII, STRPP-B) | PT | PGC16B | 9.25% | 16625 | 26-Dec-2016 |
| 3 | POWER GRID CORP 9.25% 2017 (S-XXXVII, STRPP-C) | PT | PGC17B | 9.25% | 16625 | 26-Dec-2017 |
| 4 | POWER GRID CORP 9.25% 2018 (S-XXXVII, STRPP-D) | PT | PGC18B | 9.25% | 16625 | 26-Dec-2018 |
| 5 | POWER GRID CORP 9.25% 2019 (S-XXXVII, STRPP-E) | PT | PGC19B | 9.25% | 16625 | 26-Dec-2019 |
| 6 | POWER GRID CORP 9.25% 2020 (S-XXXVII, STRPP-F) | PT | PGC20B | 9.25% | 16625 | 26-Dec-2020 |
| 7 | POWER GRID CORP 9.25% 2021 (S-XXXVII, STRPP-G) | PT | PGC21B | 9.25% | 16625 | 26-Dec-2021 |
| 8 | POWER GRID CORP 9.25% 2022 (S-XXXVII, STRPP-H) | PT | PGC22A | 9.25% | 16625 | 26-Dec-2022 |
| 9 | POWER GRID CORP 9.25% 2023 (S-XXXVII, STRPP-I) | PT | PGC23 | 9.25% | 16625 | 26-Dec-2023 |
| 10 | POWER GRID CORP 9.25% 2024 (S-XXXVII, STRPP-J) | PT | PGC24 | 9.25% | 16625 | 26-Dec-2024 |
| 11 | POWER GRID CORP 9.25% 2025 (S-XXXVII, STRPP-K) | PT | PGC25 | 9.25% | 16625 | 26-Dec-202 |
| 12 | POWER GRID CORP 9.25% 2026 (S-XXXVII, STRPP-L) | PT | PGC26 | 9.25% | 16625 | 26-Dec-2020 |

Annexure I Power Grid Corporation of India Limited Details of Securities

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NATIONAL STOCK EXCHANGE **INDIA LIMITED**



Ref.: NSE/LIST/166892-S

April 26, 2012

The Manager (Finance) Power Grid Corporation of India Limited Saudamini, Plot No.2, Sector - 29, Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub: Listing of Secured, Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXIX) issued by Power Grid **Corporation of India Limited**

This has reference to your listing application for the listing of secured redeemable, nonconvertible, non cumulative, redeemable, taxable Bonds (Series-XXXIX).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from April 26, 2012 and all members have been suitably informed as per details given below:

| Sr. No | Security Description | Sec Туре | Security | Issue | Issue Size (Rs. in lakhs) | Maturity Date |
|-----------|---|-------------|----------|-------|---------------------------------|---------------|
| 1 | POWER GRID CORP 9.40% 2027 (S- XXXIX) | РТ | PGC27 | 9.40% | 180000 | 29-Mar-2027 |

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

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Yours faithfully, For National Stock Exchange of India Limited

Johnson Joseph Chief Manager

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NATIONAL STOCK EXCHANGE OF INDIA LIMITED



Ref.: NSE/LIST/ 175394-C

July 19, 2012

The Manager (Finance) Power Grid Corporation of India Limited Saudamini, Plot No.2, Sector - 29, - મો Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series - XL) issued by Power Grid **Corporation of India Limited**

This has reference to your application for the listing of secured redeemable, nonconvertible, non cumulative, redeemable, taxable Bonds (Series-XL).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from July 19, 2012 and all members have been suitably informed as per details given in the annexure below:

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,

For National Stock Exchange of India Limited

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Vishal Patelia Manager

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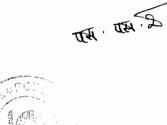
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| | | Annexure I |
|-------|------|-------------------------------------|
| Power | Grid | Corporation of India Limited |
| | I | Details of Securities |

| Sr. No. | Issue Description | Security Type | Security | Issue | Allotment amount (In lakhs) | Maturity date |
|---------|---|------------------|----------|-------|-----------------------------------|------------------|
| 1 | POWER GRID CORP 9.30% 2016 (S-XL, STRPP-A) | РТ | PGC16A | 9.30% | 33312.5 | 28-Jun-2016 |
| • 2 | POWER GRID CORP 9.30% 2017 (S-XL, STRPP-B) | PT | PGC17A | 9.30% | 33312.5 | 28-Jun-2017 |
| 3 | POWER GRID CORP 9.30% 2018 (S-XL, STRPP-C) | РТ | PGC18A | 9.30% | 33312.5 | 28-Jun-2018 |
| 4 | POWER GRID CORP 9.30% 2019 (S-XL, STRPP-D) | РТ | PGC19A | 9.30% | 33312.5 | 28-Jun-2019 |
| 5 | POWER GRID CORP 9.30% 2020 (S-XL, STRPP-E) | PŤ | PGC20A | 9.30% | 33312.5 | 28-Jun-2020 |
| 6 | POWER GRID CORP 9.30% 2021 (S-XL, STRPP-F) | PT | PGC21A | 9.30% | 33312.5 | 28-Jun-2021 |
| 7 | POWER GRID CORP 9.30% 2022 (S-XL, STRPP-G) | РТ | PGC22A | 9.30% | 33312.5 | 28-Jun-2022 |
| 8 | POWER GRID CORP 9.30% 2023 (S-XL, STRPP-H) | PT | PGC23A | 9.30% | 33312.5 | 28-Jun-2023 |
| 9 | POWER GRID CORP 9.30% 2024 (S-XL, STRPP-I) | РТ | PGC24 | 9.30% | 33312.5 | 28-Jun-2024 |
| 10 | POWER GRID CORP 9.30% 2025 (S-XL, STRPP-J) | PT | PGC25 | 9.30% | 33312.5 | 28-Jun-2025 |
| 11 | POWER GRID CORP 9.30% 2026 (S-XL, STRPP-K) | РТ | PGC26 | 9.30% | 33312.5 | 28-Jun-2026 |
| 12 | POWER GRID CORP 9.30% 2027 (S-XL, STRPP-L) | PT | PGC27 | 9.30% | 33312.5 | 28-Jun-2027 |



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October 23, 2012

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Serving the Nation with Technology, Trust & Reach

Ms. Divya Tandon **Company Secretary** Power Grid Corporation of India Limited 4th Floor, Power Grid Building Plot No. 2, Sector 29, Near ISSCO chowk

Ref. :II/CA/COM/67304/2012

Madam,

Gurgaon - 122 001

Sub. : Allotment

As per the corporate action(s) executed by your R&T Agent/Registry Division viz; MCS Limited, Delhi, Bonds were credited/debited to the account(s) in the NSDL system, details of which are given below :

| ISIN | 1SIN Description | D/C | Records | QTY | Execution Date |
|--------------|--|--------|---------|------|----------------|
| INE752E07KB4 | POWER GRID CORPORATION OF STRPP-A 8.85 LOA 190T16 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KC2 | POWER GRID CORPORATION OF STRPP-B 8.85 LOA 190T17 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KD0 | POWER GRID CORPORATION OF STRPP-C 8.85 LOA 190718 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KE8 | POWER GRID CORPORATION OF STRPP-D 8.85 LOA 190T19 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KF5 | POWER GRID CORPORATION OF STRPP-E 8.85 LOA 190T20 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KG3 | POWER GRID CORPORATION OF STRPP-F 8.85 LOA 190T21 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KH1 | POWER GRID CORPORATION OF STRPP-G 8.85 LOA 190T22 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07K19 | POWER GRID CORPORATION OF STRPP-H 8.85 LOA 190T23 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KJ7 | POWER GRID CORPORATION OF STRPP-I 8.85 LOA 190T24 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KK5 | POWER GRID CORPORATION OF STRPP-J 8.85 LOA 190T25 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KL3 | POWER GRID CORPORATION OF STRPP-K 8.85 LOA 190T26 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |
| INE752E07KM1 | POWER GRID CORPORATION OF STRPP-L 8.85 LOA 190727 FVRS12.5LAC | CREDIT | 24 | 1835 | 22/10/2012 |

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National Securities Depository Ltd.

4" Floor, 'A' Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai 400,018, India Tel.: 91-22-2499 4200 | Fax: 91-22-2497 6351 | Email: info@nsdl.co.in i Web; www.nsdl.co.in





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You may contact your R&T Agent/ Registry Division for further details in this regard.

Yours faithfully,

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Nitin Ambure Vice President

Validity unknown Digitally signed by Amburs Nitin K. Date: 2012.10.23 1253:39 +05:30 Reason: Authentication National Securities Desosition Lad.

4^a Floor, 'A' Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013, India Tel.: 91-22-2499 4200 i Fax: 91-22-2497 6351 i Email: info@nsdl.co.in i Web: www.nsdl.co.in

PART - III Form 13A

Calculation of Interest on Normative Loan

WESTERN REGION

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission

Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| | - | | • • | | | (Rs in Lacs) |
|---|--------------------|-----------|-----------|-----------|-----------|---------------|
| . Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 2,141.56 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | _ |
| Net Normative loan - Opening | | • | | | · . | 2,141.56 |
| Increase/Decrease due to ACE during the Year | | | | | | <u>989.69</u> |
| Repayments of Normative Loan during the year | | | | | | 64.57 |
| Net Normative loan - Closing | | | | | | 3,066.68 |
| Average Normative Loan | | | | | | 2,604.12 |
| Weighted average Rate of Interest on actual Loans | | | | | | 7.3553% |
| Interest on Normative loan | | | | | | 63.85 |

Loans in Foreign Currency

Name of the Transmission Licensee: Name of Region: Name of the Project:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission

Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013 Existing 2009-2010 2010-2011 2012-2013 2013-2014

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|--------------------|-------------------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| IFC (IFC - A LOAN) (31419-00) (USD in LACs) EX | CHANGE RA | ГЕ: 63. <u>12</u> | | | - | |
| Gross Loan Opening | | | | | | 1.58 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 1.58 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1.58 |
| Average Net Loan | | | | | | 1.58 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.05 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANG | E RATE : 63. | 12 | | | | |
| Gross Loan Opening | | | | | | 12.20 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 12.20 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 12.20 |
| Average Net Loan | | | | | | 12.20 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | | | | 0.47 |

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Calculation of Interest on Working Capital

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee: Name of Region: Name of the Project:

Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| Particulars | Tool attern | | | | | |
|----------------------------|---|---|--------------------|--------------------|----------------|----------------|
| | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| O and M Expenses | | | | | | 13.09 |
| Aaintenance Spares | | | | | | 23.57 |
| Recievables | | | | | | 128.00 |
| fotal Working Capital | | | | | • | 164.66 |
| Rate of Interest | | | | | · · | 13.20 |
| nterest on Working Capital | | | | | | 7.25 |
| | laintenance Spares ecievables otal Working Capital ate of Interest | laintenance Spares ecievables otal Working Capital ate of Interest | Iaintenance Spares | Iaintenance Spares | and M Expenses | and M Expenses |

CA- UN-2 Petitioner



Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

| _ | | r | Jraw Down S | hadula for C | Calculation of IDC & Financing Charges (Rs in La | | | | | | | | |
|--------|---|-----------------------------------|---------------------------------------|---------------------------|--|---------------------------------------|---------------------------|---|---------------------------------------|---------------------------|--|--|--|
| Sl.No | Drawn Down | | Quarter 1 | chedule for C | alculation | Quarter 2 | cing Charges | Quarter n(COD) | | | | | |
| SI.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | | | |
| 1. | Loans | | | | | | | | | | | | |
| 1.1 | Forcign Loans | | | | | | | | | | | | |
| 1.2 | Indian Loans | | | | | | | | | | | | |
| | 1FC (1FC - A LOAN) (31419-00) | | | | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 100.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| 1.2.2 | FC - BOND (17.01.2013) | | | | - | · - | , | | | | | | |
| - | Draw Down Amount | | | | | | | | <u>↓</u> | 770.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| | Total Foreign Loans Draw Down Amount | | | | | | | | | 870.00 | | | |
| | IDC | | | | | | | | | 0.00 | | | |
| | Financing Charges | | | | | | | | | 0.00 | | | |
| 1.2 | Indian Loans | | | | | 1 | | | | | | | |
| .2.1 | BOND XXXV | | | | | | | | | | | | |
| | Draw Down Amount | | i — – | | | | | · · · | | 5.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | _ | | | | | | | | | | |
| .2.2 | BOND XXXVI | | | | | • | | | | · · · · | | | |
| | Draw Down Amount | | | | | | | | | 35.00 | | | |
| | IDC | | | | | | | | | · | | | |
| | Financing Charges | | | | | | | | | | | | |
| .2.3 | BOND XXXVII | | ┨──── | | | | | | | | | | |
| | Draw Down Amount | | | · | | | | | · · | 60.00 | | | |
| | IDC | | | | | <u> </u> | | | | | | | |
| .2.4 | Financing Charges BOND XXXIX | | | | | | | <u> </u> | _ | | | | |
| .2.4 | Draw Down Amount | | | | | - | | | | 80.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| .2.5 | | | | | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 80.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| .2.6 | BOND XL | | | | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 140.00 | | | |
| | IDC | | | | | | | | | | | | |
| 27 | Financing Charges BOND - XLI | | | | | | | | | | | | |
| .2.7 | Draw Down Amount | | | | | | | | | 90.00 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| .2.8 | Proposed Loan 2013- 14 (10.05%) | | • | | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 781.50 | | | |
| | IDC | | | | | | | | | | | | |
| | Financing Charges | | | | | | | | | | | | |
| | Total Indian Loans | | | | | | | <u>†</u> | | · · · · | | | |
| | Draw Down Amount | | | | | | CON. | | | 1271.56 | | | |
| | IDC | | | | | | 1/5/ | · . | _ | 0.00 | | | |

CH4. CH: 2

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

(Rs in Lacs)

| Sl.No | Drawn Down | Quarter 1 | | | | Quarter 2 | | Quarter n(COD) | | | | |
|--------|-----------------------|-----------------------------------|---------------------------------------|---------------------------|-----------------------------------|---------------------------------------|---------------------------|-----------------------------------|---------------------------------------|---------------------------|--|--|
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In indian Rupee | | |
| | Financing Charges | | | | | - | | | | 0.00 | | |
| | Total of Loans Drawn | | | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 2141.56 | | |
| | IDC | | | | | | | | | 148.22 | | |
| | Financing Charges | | | | | | | | | 0.00 | | |
| 2 | Equity | | | | | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | _ | | | | | | | |
| 2.2 | Indian Equity Drawn | | | | _ | | | | | 0 | | |
| | Total Equity Deployed | | | | | | | | | 0.00 | | |



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PART - III Form 1

> Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

POWERGRID CORPORATION OF INDIA LTD.

Summary Sheet

765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| (Rs in Lacs) | 4(Pro Rata) | | 52.66 | 60.92 | 55.67 | 5.93 | 39.28 | 214.46 |
|--------------|------------------------|---|--------------|------------------|------------------|-----------------------------|----------------|--------|
| (Rs in | 2013-2014(Pro Rata) | 6 | | | | | | ~ |
| | 2012-2013 | 8 | | | | | | |
| | 2011-2012 | 7 | | | | | | |
| | 2010-2011 | 6 | | | | | | |
| | 2009-2010 | 5 | | - | | | | |
| | Existing 2008- 2009 | 4 | 00.00 | 0.00 | 0.00 | 0.00 | 0.00 | 00.0 |
| | Form No. | 3 | FORM-12 | FORM-13A | FORM-01A | FORM-13B | | |
| | Particulars | 2 | Depreciation | Interest on Loan | Return on Equity | Interest On Working Capital | O & M Expenses | Total |
| | SI.No. | 1 | 1 | 2 | 3 | 4 | s | 9 |



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PART - IN Form 1A

- 1

Calculation Of Return On Equity

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee: Name of Region: Name of the Project:

765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

| | - | | | | | (Rs in Lacs) |
|-------------------------------------|------------------------|-----------|-----------|-----------|-----------|--------------|
| Farticulars | Existing 2008- 2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Equity as DOCO | | | | | | 1,028.83 |
| Notional Equity for Add Cap | | | | | | 410.68 |
| Total Equity | | | | | | 1,439.51 |
| Return on Equity @.17.481% 18.044 % | | | | | | 55.67 |



PART - III Form 2

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| | POWERGRUD CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar)galongwith associated bays. Ant. :DOCO :01- JAN-2014 | | Covered in the present petition | No If No, petition No. | | Covered in the present petition | | | No If No, petition No. | | | | | |
|---|---|--------------------|------------------------------------|------------------------------|-------------|---|---------------------------------------|--------------|---------------------------|---------------------|-------------|-------------|---------|--|
| | bays. An | | Cover | Yes/No | | Cover | | | Yes/No | | Yes | Yes | | |
| | with associated | | Date of Commercial operation | | | Date of Commercial operation | | V Aniicitais | | | 01-JAN-2014 | 01-JAN-2014 | | |
| | (SET-B) nar)_along | | Line Length (Km.) | | | | | | 132 KV & below | | | | | |
| | latisgarh (Iear Tami | | | | | Bays | | | 220 KV | | | | | |
| bstations | POWERGRUD CORPORATION OF INDIA LTD. WESTERN REGION "Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) aloi JAN-2014 | | Voltage level kV | | | No. of Bays | | н - А | 400 KV | | | 1 | 1 | |
| Details of Transmission Lines And Substations | POWERGRUD CORPORATION OF INDIA LTD. WESTERN REGION "Transmission System associated with IPPs Genera 765/400 kV, 3*500 MVA ICT-III at Raigarh Poolit JAN-2014 | | No. of Sub- Conductors | , | | | | | 765 KV | | 1 | | . 1 | |
| nission L | ION OF ated with -III at R4 | | | | | ners/ (with | | | | E | | | | |
| s of Transi | DRPORAT ON tem associ | | S/C or D/C | | - | No. of Transformers / Reactors/ SVC etc (with Capacity) | | | | A ICT-II | | | | |
| Detai | POWERGRID CORF WESTERN REGION 'Transmission System 765/400 kV, 3*500 MY JAN-2014 | | Type of Line AC/HVDC | | | No. of Reacto | | | | 1500 MVA | | | | |
| | POWERG WESTERU 'Transmiss 765/400 kV JAN-2014 | | Type AC/ | | | Voltage level kV | | | | 765/400 kV | 765 | 400 | | |
| | | - | e | ÷ | | Type of Substation Conventional | /GIS/ HVDC Terminal/ HVDC Back | to Back | - | Conventional | | | ' Total | |
| 1 | Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element: | Transmission Lines | Name of Line | | suo | Name of Sub-Station * | | | | Raigarh (Tamnar) PS | ICT-III Bay | ICT-III Bay | | |
| | Name of the Tra Name of Region: Name of the Proj Name of the Tra | ransmi | Sl.No. | | Substations | SI.No. | | | | | I | I | | |

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PART - III Form 3

Name of the Transmission Licensee: Name of the Transmission Element: Name of the Project: Name of Region:

Normative Parameters considered For tariff calculations

PGWERGRID CORPORATION OF INDIA LTD. WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

| Ant. :DOCO :01- | |
|---|-------------------|
| 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01- JAN-2014 | Year Ending March |
| r Tamnar) alon | |
| ıg Station (neaı | |
| Raigarh Poolin | Year Ending March |
| IVA ICT-III at | Year End |
| V, 3 | |
| 765/400 kV, JAN-2014 | |

| | | | Year Ending March | ng March | | | | |
|--|------------------------------|----------|--------------------|-----------|-----------|-----------|-----------|-----------|
| $ \begin{array}{ c c c c c c c c c c c c c c c c c c c$ | Particulars | Unit | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| cum on Equity % < | 1 | 2 | 3 | 4 | 5 | 9 | 7 | 8 |
| Rity % | ase Rate of Return on Equity | % | | | | | | 17.481 |
| Nilty % <td>ax Rate</td> <td>%</td> <td></td> <td></td> <td></td> <td></td> <td></td> <td>11.33</td> | ax Rate | % | | | | | | 11.33 |
| M per Kim Rs. lacs Circue Below eX for Day Rs. lacs Rs. lacs Given Below ex for CASI as on 01-AR-2009 months months Circue Below A for Day months months 2009-10 201-11 201-12 Rate of SB1 as on 01-AR-2009 $\%$ 2009-10 201-11 201-12 201-13 Rate of SB1 as on 01-AR-2009 $\%$ 201-11 201-12 201-13 201-13 Rate of SB1 as on 01-AR-2009 $\%$ $\%$ 201-11 201-13 < | arget Availability | % | | | | - 1 | | 98.00 |
| CM per bay. Rs lace rs lace rs lace rs lace rs lace rs lace $z = s' o r (C SM$ w w w w rs rs lace $r (S R R R W C)$ rs $z = s' o r (SE R W C)$ w w w rs <td< td=""><td>ormative O&M per Km.</td><td>Rs. lacs</td><td></td><td></td><td>Given E</td><td>selow</td><td></td><td></td></td<> | ormative O&M per Km. | Rs. lacs | | | Given E | selow | | |
| star of O&M % <th< td=""><td></td><td>Rs. lacs</td><td></td><td></td><td>Given E</td><td>selow</td><td></td><td></td></th<> | | Rs. lacs | | | Given E | selow | | |
| Monthis for WCmonths | ares for WC as % of O&M | % | | | | | | 15.00 |
| Rate of SB1 as on 01-APR-3009, % % % Norms for O&M expenditure for Transmission System Norms for O&M expenditure for Transmission System 2011-12 2012-13 20 attitue for Transmission System 2009-10 2011-12 2011-13 </td <td>ccievables in Months for WC</td> <td>months</td> <td></td> <td></td> <td></td> <td></td> <td>-</td> <td>2.00</td> | ccievables in Months for WC | months | | | | | - | 2.00 |
| Norms for O&M expenditure for Transmission System Sourms for O&M expenditure for Transmission System attitue for Sastem 2013-13 | | | | | | | | |

| | | FORM-5A |
|---|---|--------------------------------------|
| Abstract of Capital Cost Estimates and Sc | hedule of Commissioning f | or the New projects |
| Name of the Transmission Licensee : | POWER GRID CORPORATION | OF INDIA |
| Name of Region: | WESTERN REGION | |
| Name of the Project : | Establishment of Pooling Stati (Near Tamnar) Under IPP-B | ons at Champa and Raigarh |
| - | ICT-3 | |
| Name of Element: | | |
| Capital Cost Estimates | | |
| Board of Director/ Agency approving the Capital cost estimates: | Board of Directors | |
| Date of approval of the Capital cost estimates: | -1 31 st M | ay 2011 |
| | Present Day Cost | Completed Cost |
| Price level of approved estimates | As of End of 4th Qtr. Of the year 2010 | As on Scheduled COD of the System |
| Foreign Exchange rate considered for the Capital cost estimates | | |
| Capital Cost excluding IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | <u> </u> | |
| Domestic Component (Rs. Lakh) | 5691.37 | 6715.82 |
| Capital cost excluding IDC & FC(Rs. Lakh) | 5691.37 | 6715.82 |
| IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | | |
| Domestic Component (Rs. Lakh) | 389.82 | 459.99 |
| Total IDC & FC (Rs. Lakh) | 389.82 | 459.99 |
| Rate of taxes & duties considered | | |
| Capital cost Including IDC & FC | | |
| Foreign Component, if any (In Million US \$ or the relevant Currency) | | |
| Domestic Component (Rs. Lakh) | | |
| Total Capital cost Including IDC & FC (Rs. Lakh) | 6081.19 | 7175.80 |
| Schedule of Commissioning | | |
| (Scheduled DOCO elementwise) | | • |
| COD of Unit-1/Block-1 COD of Unit-1/Block-2 COD of Unit-1/Block-3 | 30th May 2014 | 1st Jan 2014(Anticipated) |
| COD of Unit-1/Block-4 | | |
| Note: 1. Copy of approval letter should be enclosed. 2. Details of Capital cost are to be furnished as 3. Details of IDC & Financing Charges are to be | | ple. TH. TH. D PETITIONER |

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APOWERS

Element wise Break-up of Project Cost for Transmission System

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Name of theTransmission Licensee : Power Grid Corporatio of India Ltd. Name of Region: Western Region-I Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

| DOCO: | C1.01.2014 | | | | | |
|------------|---|-----------------------------|---------------------------|--------------------------|------------------|-----------------------|
| | | | - As per (| riginal Estimat | e(Cost in Rs./La | ikh) |
| SI.No. | Break Down | As per Original Estimate | As on COD 01.01,2014 | tablittes / Prevising | Veriation | Reasons for Variation |
| 1 | 2 | 3 | 4 | 6 | 6= 3-4-5) | 7 |
| A | TRANSMISSION LINE | ІСТ-З | - | | | |
| 1.0 | Preliminary works | | | | | 1 |
| 1.1 | Design & Engineering | | | | | |
| 1.2 | Preliminary investigation, Right of way, forest clearance, PTCC , general civil works, compensation etc.+ (Colony along T.L.Line) | | | | | |
| 1.3 | Total Preliminary works | | | | | |
| 2.0 | Transmission Lines material | | | | | |
| 2.1 | Towers Steel Conductor | | | | | |
| 2.3 | Earth Wire | | | | | |
| 2.4 | Insulators | | | | | |
| 2.5 | Hardware Fittings | | | | | |
| 2.6 | Conductor & Earthwire accessories Spares(Incl in Conductor) | | | | 4 | |
| 2.8 | Erection, Stringing & Civil works including foundation | | | • | 1 | |
| 2.9 | Total Transmission Lines material | | | | | |
| 3.0 | Taxes and Duties | | · | 1.0 | | |
| 3.1 | Custom Duty | | | | | |
| 3.2 | Other Taxes & Duties(Included in Above) | | | | | |
| | Total Taxes & Duties | | | _ | | |
| | Total -Transmission lines | 0.00 | 0.00 | 0.00 | 0.00 | |
| | | | | | | |
| :: 2 :: | | | | | | |
| B. | SUBSTATIONS | ic t-3 | | | | |
| 4.0 | Preliminary works & land Design & Engineering | 0.00 | 0.00 | 0.00 | 0.00 | |
| 4.1 | Land | 0.00 | 0.00 | 0.00 | 0.00 | |
| 4.3 | Site preparation | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total Preliminary works & land | 0.00 | 0.00 | 0.00 | . 0.00 | |
| | | - | | | | |
| 5.0 | Civil Works | | | | | |
| 51 | Control Room & Office Building including HVAC | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5.2 | Township & Colony Roads and Drainage | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5.4 | Foundation for structures | 87.12 | 247.73 | 204.37 | -364.98 | |
| 5.5 | Misc. civil works | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total Civil Works | 87.12 | 247.73 | 204.37 | -364.98 | |
| 6.0 | Substation Equipments | | | | | |
| 6.1 | Switchgear (CT,PT, Circuit Breaker, Isolator etc) | 612.42 | 382.72 | 176.96 | 52.74 | |
| 6.2 | Transformers | 4190.38 | 2097.47 | 1431.94 | 660.96 | |
| 6.3 | Compensating Equipment(Reactor, SVCs etc) | 0.00 | 0.00 40.07 | 0.00 | 0.00 | |
| 6.4 | Control , Relay & Protection Panel PLCC | 55.92 | 40.07 | 18.53 | -2.67 | |
| 6.6 | HVDC /FSC/OPGW & TELECOM | 0.00 | 0.00 | 0.00 | 0.00 | |
| 6.7 | Bus Bars/ conductors/Insulators | 124.16 | 50.21 | 23.21 | 50.74 | |
| 6.8 | outdoor lighting | 10.20 | 4.26 | 1.97 | 3.97 | |
| 6.9 | Emergency DG set | 0.00 | 0.00 | 0.00 | 0.00 | |
| 611 | Structure for Switch yard | 211.82 | 160.32 | 74.13 | -22.63 | |
| 6.12 | Auxiliary System | 31.40 | 28.02 | 12.96 | -9.58 | |
| 7.0 | Total Substation Equipments | 5236.29 | 2763.07 | 1739.69 | 733,53 | |
| 7.0 8.0 | Spares (incl.in eqpt. cost) Taxes and Duties | 0.00 | | | 0.00 | |
| 8.0 | Custom Duty | 0.00 | 0.00 | 0.00 | 0.00 | |
| 8.2 | Other Taxes & Duties | 0.00 | 0.00 | 0.00 | 0.00 | |
| 8.3 | Total Taxes & Duties | 0.00 | 0.00 | 0.00 1944.06 | 0.00 | |
| 9.0 | Total (Sub-station) Construction and pre-commissioning expenses | 5323.41 | 3010.81 | 1344.05 | 308.04 | |
| 9,1 | Site supervision & site admn.etc. | 0.03 | 0.00 | . 0.00 | 0,00 | |
| 9.2 | Special Tools and Plants | ► 0.00 | 0.00 | 0.00 | 4 0.00 | |
| 9.3 | construction Insurance | 0.00 | 0.00 | 0.00 | 0.00 | |
| - 10.0 | Total Construction and pre commissioning expenses | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.0 | Overhead: | 367.96 | 54.98 | 0,00 | 312.98 | |
| | Audit & Accounts | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.3 | Contingency | 0.00 | 0.00 | 0.00 | 0.00 | |
| 11.0 | Total Overheads Project cost without IDC, FC, FERV & Hedging | 367.96 5691.37 | 54 <u>.9</u> 8 3065.79 | · 0.00 | 312.98 681.52 | |
| 12.0 | cost Total Cost (Plant & Equipment) | | | | | |
| 12.1 | Interest During Construction (IDC) | 389.82 | 363.64 | . 0.00 | 26.18 | |
| | Financing Charges (FC) | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Foreign Exchange Rate Variation (FERV) Hedging Cost | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Project cost including IDC, FC, FERV & | | | | | |
| 13 | Hedging cost | 6081.19 | 3429.43 | 1944.06 | 707.70 | A ANALA |
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Form-5C

Break-up of Construction / Supply / Service packages Name of the Transmission Licensee : Power Grid Corporation of India Ltd.

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| Name of the Region : Western Region-I | |
| Western | |
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| Region | |
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Name of the project : Establishment of Pooling stations at Champa and Raigath (Near Tamnar) - IPP - B Name of the Transmission Element : AUTO TRANSFORMER AT RAIGARH(TAMNAR), BUS REACTUR AT RAIGARH(TAMNAR) AND ASSOCIATED BAYS

| Interviewed implied interviewed implied interviewed implied interviewed implied interviewed implied imp | |
|---|---|
| 6 7 8 NR-12 23 NR 23 NR 23 23 2335497 2335457 <t< th=""><th>LOA NO / Date of work</th></t<> | LOA NO / Date of work |
| 6 0pen 29.08.2013 26343705 Vith Escalat 1.68319.000 16638782 1 43335497 23334452 23334452 233334452 23334452 233 | 4 |
| 6 Open 29.08.2013 263437095 With Escalat 1.68,19,090 1683782 1 2335497 23335497 23335497 23335497 23335497 23335497 23335497 23335497 23335497 23335497 23335497 23335457 23335497 23335497 23335497 23335457 23335497 23335497 23335497 23335457 23335497 23335497 23335497 23335457 23335497 23335497 23335497 23335457 2314101141 14101141 141 | Auto Transformer at Raigarh Pooling |
| 0 Open 29.08.2013 29932640.8 With Escalat 11482482 42421010 424033 424417 675973 5 Open 29.08.2013 29932640.8 With Escalat 5.4162.48 820286 1242092 5 Open 17.01.2014 6.7867.670 With 32,32,495 54196386 9666824 6504914 5 Open 17.01.2014 6.7867.670 With 32,32,495 54196386 9666824 6504914 6 0 <td>765 KV Auto Transformer Package (P248.AT - CC-CS/136.WR/TR- 02) : Supply, Erection, Testing & 928/3/G3NOA-I/3887 dt Commissioning of 10x500 MVA, 755/V3 / 30.09.2011 400/3 KV Single Phase Transformers at</td> | 765 KV Auto Transformer Package (P248.AT - CC-CS/136.WR/TR- 02) : Supply, Erection, Testing & 928/3/G3NOA-I/3887 dt Commissioning of 10x500 MVA, 755/V3 / 30.09.2011 400/3 KV Single Phase Transformers at |
| 6 Open 29.08.2013 29932649.8 With Escalat 118157 820286 1242092 5 Open 17.01.2014 6,78,57.570 With 32,32,495 54196395 46,417 673973 5 Open 17.01.2014 6,78,57.570 With 32,32,495 54196395 9569834 650491 5 Open 17.01.2014 2,40,81,404 With 32,32,495 54196395 9569834 650491 5 Open 17.01.2014 2,40,81,404 With 4,24,125 12865682 1370141 6 0 0 0 0 0 0 0 0 7 0 17.01.2014 2,40,81,404 With 4,24,125 12865682 1470141 6 0 17.01.2014 2,40,81,404 With 4,24,125 12865682 650499 1470141 7 0 0 0 0 0 0 0 0 0 0 0 <t< td=""><td>755 KV Auto Transformut artifati 755 KV Auto Transformer Package (P248-AT- 202) : Supty, Erection, Testing & Commissioning of 10x500 MVA 755/V31</td></t<> | 755 KV Auto Transformut artifati 755 KV Auto Transformer Package (P248-AT- 202) : Supty, Erection, Testing & Commissioning of 10x500 MVA 755/V31 |
| 6 6 6 6 6 6 7 | 30.09.2011 |
| 5 Open 17.01.2014 6,78,57,570 With 32,32,495 54196385 9 0 | |
| 5 Open 17.01.2014 6.78,67,670 With Escalation 32,32,495 54196385 54196385 5669834 6504911 5 Open 17.01.2014 2,40,81,404 With 4,24,125 12866582 9569834 650491 5 Open 17.01.2014 2,40,81,404 With 4,24,125 12866582 9569834 650491 6 177014 2,40,81,404 With 4,24,125 12866582 9569834 650491 6 1 | Transformer Bays at Raigarh Pooling |
| 5 Open 17.01.2014 2,40,81,404 With 4,24,125 12865682 1470141 1< | 765/400 KV Substation Package (P248-SS02) : CC-CS/136-WR1/SST- 18.11.2011 755/400 KV Raigarh Pooling Station (Near 12.11/3/G3/RVNOA-I/3991 dt Tanna/) and Extension of 400 kV Raigarh S/S 18.11.2011 under consultancy to JPL - SUPPLY |
| Mith 5/35645 112,5822 116,57 8092/7 122540 Open 15.03.2014 87,69,719 With 6,68,191 5/35645 0 <td< td=""><td>765400 KV Substation Package (P248-SS02): CC-CS/136-WR1/SST- 18.11.2011 765/400 KV Raigarh Pooling Station (Near 12.11/3/G3/R/NOA-11/3992 Tamnar) and Extension of 400 KV Raigarh S/S under consultancy to JPL ERECTION</td></td<> | 765400 KV Substation Package (P248-SS02): CC-CS/136-WR1/SST- 18.11.2011 765/400 KV Raigarh Pooling Station (Near 12.11/3/G3/R/NOA-11/3992 Tamnar) and Extension of 400 KV Raigarh S/S under consultancy to JPL ERECTION |
| Open 15.03.2014 87,69,719 With Escalation 6,68,191 5736645 0 <th<< td=""><td></td></th<<> | |
| Open 15.03.2014 87,69,719 With 6,68,191 5736645 1407371 1668026 Image: Standard Standa | |
| 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | supply ad supervision of 765KV Circuit Breaker CC-CS/256-WR1/CB- 16.07.2012 15063:0510/NO/A4330 15063:0510/10/A4330 SIEMENS(Diverted from Champa) |
| 26,00,49,781 2,52,85,136 5,76,07,936 | |
| | Grand Total |
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Financial package upto COD

POWERGRID CORPORATION OF INDIA LTD.

765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

Name of Region: WESTERN REGION Name of the Project: 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

Name of the Transmission

Project Cost as on COD/31.03.2009:

Licensee:

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. 3429.43 (Rs. in Lakhs) -01-JAN-2014 (Anticipated)

Date of Commercial Operation of the Transmission element:

(Rs in Lacs)

| | Financial apportioned | Package as d/ Approved | Financial COD | Package as on | As Admitted on COD |
|----------------------------|-----------------------|---------------------------|------------------|---------------|----------------------------|
| | Currency a | and Amount | Currenc | y and Amount | Currency and Amount |
| Loans | 7 | | | | |
| Loans - Domestic | INR | 4256.83 | INR | 1860.60 | |
| Loans - Foreign | | | INR | 540.00 | |
| Total L _i oans | | 4256.83 | | 2400.60 | |
| Equity | | | | | |
| Foreign | | | | | |
| Domestic | INR | 1824.36 | INR | 1028.83 | |
| Notional | | | | 0.00 | |
| Total Equity | | 1824.36 | | 1028.83 | |
| Debt Equity Ratio | | 70.00:30.00 | | 70.00:30.00 | |
| Total Cost | | 6081.19 | | 3429.43 | |
| | Debt | Equity | Total | | |
| Add Cap For 2013-2014 | | | 1368.92 | | |
| Add Cap For 2013-2014 | Actual | Normative | | | |
| Debt | | 958.24 | | | |
| Equity | | 410.68 | | | |
| Total | | 1368.92 | | | |
| Total Capital Cost with AD | DCAP upto 01.04 | .2009 | 4798.35 | | |



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Form 9 PART - III

Statement of Additional Capitalisation after COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

COD:

Name of the Transmission Element:

Name of the Project: Name of Region:

01-JAN-2014 (Anticipated)

| | | | | | | (Rs in Lacs) |
|--------|--------------|---|--|---|--------------------------------------|---------------|
| SI.No. | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | added after COD Amount capitalised and proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
| - | 2 | 3 | 4 | 5 | 9 | 7 |
| Ι. | 1. 2013-2014 | BUILDING | 134.60 | 134.60 Balance & Retention Payments | (1) E | - |
| | | SUB STATION | 1234.32 | 1234.32 Balance & Retention Payments | (1)5 | - |
| | Total | | 1368.92 | | • | |
| 2. | 2014-2015 | BUILDING | 69.77 | 69.77 Balance & Retention Payments | (1)6 . | |
| | | SUB STATION | 505.38 | 505.38 Balance & Retention Payments | (1)6 | |
| | Total | | 575.15 | | - | |
| | | | | | | |

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| Nome of the Transmission License: POWERCRID CORPORATION OF INDIA LTD. Nume of Region: WESTERN RECION Nume of Region: Transmission Element: Statement of Register (SET-B) Statement of the Transmission Element: Statement of Capital Cost Nume of the Transmission Element: Statement of Capital Cost A a lobening Cross Block Amount as per bools B a lobening Cross Block Amount as per bools C a lobening Cost Block Amount as per bools D Amount of Capital Cost D Amount of Capital Blobines in C(a) above D Amount of Capital Blob | Name of the Transmission L Name of Region: Name of the Project: Name of the Transmission E | Statement of Capital Cost | l Cost | | | | |
|--|---|---|---------------------------------------|------------------------------------|--------------------------|-----------------------------|---|
| Transmission System associated with IPPs Generation in Chhatiggarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant :DOCO 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant :DOCO 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant :DOCO 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant :DOCO 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant :DOCO 761 Along above 01-APR-2010- 01-APR-2011- 01-APR-2012- 01- 86 in A(a) above 01-APR-2010- 01-APR-2012- 01- 01- 18 above 01-APR-2010- 01-APR-2012- 01- 01- 18 in A(a) above 01-APR-2010- 01-APR-2012- 01- 19 in Adria 01-APR-2010- 01-APR-2012- 01- 10 cr FC, FERV & Hedging cost) included in A(a) a 01- 1- 1- 1- 10 cr FC, FERV & Hedging cost) included in B(a) a 01- 1- 1- 1- 1- 10 cr FC, FERV & Hedging cost) included in B(a) a 01- 1- 1- 1- 1- 1- 1- | Name of the Project: Name of the Transmission E | POWERGRID WESTERN RF | A LTD. | | | | |
| Statement of Capital Cost (To be given for relevant dates and year wise) (To be given for relevant dates and year wise) (To be given for relevant dates and year wise) (To be given for relevant dates and year wise) (To be given for relevant dates and year wise) (To be given for relevant dates and year wise) a) Opening Gross Block Amount as per books 01-APR-2010 01-APR-2010 01-APR-2011 31-Mar-2013 31-M | | | Generation in Cl h Pooling Station | ıhatisgarh (SET (near Tamnar) 2 | -B) ılongwith associa | ted bays. Ant. :] | 00C0 :01- |
| Image: Second | | Statement of Capital (To be given for relevant dates | l Cost and year wise) | | | | |
| a) Opening Gross Block Amount as per books b) Amount of capital liabilities in A(a) above b) Amount of EDC (excluding IDC, FC, FERV & Hedging cost included in A(a) above b) Amount of IDC, FC, FERV & Hedging cost included in A(a) above c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a a) Addition in Gross Block Amount during the period b) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a b) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a b) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing (Gross Block Amount as per books c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a b) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | | 01-APR-2012- 31-Mar-2013 | (Rs. in Crore 01-JAN-2014 31-Mar-2014 |
| b) Amount of capital liabilities in A(a) above b) Amount of EDC, FC, FERV & Hedging cost included in A(a) above c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a b) Addition in Gross Block Amount during the period c) Addition in Gross Block Amount during the period c) Addition in Gross Block Amount during the period c) Addition in Gross Block Amount of EDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Addition in Gross Block Amount of Capital liabilities in B(a) above c) Amount of TDC, FC, FERV & Hedging cost included in B(a) a 10 Amount of EDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of TDC, FC, FERV & Hedging cost included in B(a) a c) Amount of TDC, FC, FERV & Hedging cost included in B(a) a c) Amount of TDC, FC, FERV & Hedging cost included in B(a) a a) Closing Gross Block Amount as per books c) Amount of TDC, FC, FERV & Hedging cost included in B(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) above c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, FERV & Hedging cost included in C(a) a c) Amount of TDC, FC, | | ock Amount as per books | | - | <u> </u> | | 34.29 |
| c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a a) Addition in Gross Block Amount during the period b) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a b) Amount of capital liabilities in B(a) above c) Amount of C, FERV & Hedging cost) included in B(a) a b) Amount of Cross Block Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a b) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) above c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) above | b) Amount of capital | liabilities in A(a) above | | | | | |
| d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a d) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) a) Addition in Gross Block Amount during the period b) Amount of capital liabilities in B(a) above b) Amount of Capital liabilities in B(a) above b) Amount of TEDC (FC, FERV & Hedging cost) included in B(a) above c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books b) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a b) Amount of Capital liabilities in C(a) above c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a d) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above d) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above d) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above | c) Amount of IDC, F | C, FERV & Hedging cost included in A(a) above | | | | | 3.64 |
| a) Addition in Gross Block Amount during the period a) Addition in Gross Block Amount of Capital liabilities in B(a) above b) Amount of capital liabilities in B(a) above b) Amount of Capital liabilities in B(a) above c) Amount of TEDC, FC, FERV & Hedging cost included in B(a) a b) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books b) Amount of Capital liabilities in C(a) above b) Amount of Capital liabilities in C(a) above c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a c) Amount of Capital Liabilities in C(a) above c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | d) Amount of IEDC | | | | | | 0.55 |
| b) Amount of capital liabilities in B(a) above b) Amount of Capital liabilities in B(a) above c) Amount of IDC, FC, FERV & Hedging cost included m B(a) above c) Amount of TEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books b) Amount of capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above b) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above | | Block Amount during the period | | | | | 13.69 |
| c) Amount of IDC, FC, FERV & Hedging cost included m B(a) above c) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books b) Amount of Capital liabilities in C(a) above b) Amount of Capital liabilities in C(a) above c) Amount of Capital liabilities in C(a) above d) Amount of IDC, FC, FERV & Hedging cost included in C(a) a c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | b) Amount of capital | l liabilities in B(a) above | | | | | |
| d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a month of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a a) Closing Gross Block Amount as per books month of capital liabilities in C(a) above b) Amount of TDC, FC, FERV & Hedging cost included in C(a) above month of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | c) Amount of IDC, F | ¹ C, FERV & Hedging cost included in B(a) above | | | | | |
| a) Closing Gross Block Amount as per books b) Amount of capital liabilities in C(a) above c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | d) Amount of IEDC | (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| | | ock Amount as per books | | | | | 47.98 |
| | b) Amount of capital | l liabilities in C(a) above | | | | | |
| | c) Amount of IDC, F | ³ C, FERV & Hedging cost included in C(a) above | | | • | | 3.64 |
| | d) Amount of IEDC | (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | 0.55 |
| Petitione | | | | | • • | | e e e |
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| | Financing of Additional Capitalisation CORFORATION OF INDIA LTD. GION |
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| ζ^{-} | Financing of Additional Capitalisa POWERGRJD CORFORATION OF INDIA LTD. WESTERN REGYON |
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765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

Name of the Project:

(Rs in Lacs) Year5 & so on = Year4 10 Admitted Year3 9 Year2 œ Yearl 5 Year5& So on 9 Year4 Ś Projected/Actual Year3 4 Ycar2 e From COD to31-Mar-2014 1368.92 1368.92 958.24 410.68 1 Amount capitalised in Work/Equipmen Financial Year (Starting from COD) Loan-3 and so Total Loan Financing Details Internal Resources Loan-2 Equity Loan-1 Others Total uo



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Calculation of Depreciation Rate

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission **Element:**

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| Sl.No. | Name of the Assets | Gross Block as on 31.03.2013 or as on COD, whichever is later | Addcap during the year | Gross Block as on 31.03.2014 or as on COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
|--------|--------------------|--|------------------------|--|--|---|
| | 1 | 2 | 3 | 4 | 5 | 6=Col.4 X Col.5 |
| 2013-2 | 014 | | | | • . | |
| 1 | FREEHOLD LAND | 6.00 | 0.00 | 0.00 | 0.00% | 0.00 |
| 2 | BUILDING | 271.23 | 134.60 | 405.83 | 3.34% | 2.83 |
| 3 | TR LINE | 0.00 | 0 00 | 0.00 | 5.28% | 0.00 |
| 4 | SUB STATION | 3158.20 | 1234.32 | 4392.52 | 5.28% | 49.83 |
| 5 | PLCC | 0.00 | 0.00 | 0.00 | 6.33% | 0.00 |
| 6 · · | LEASEHOLD LAND | 0.00 | 0.00 | 0.00 | 3.34% | .000 |
| | Total | 3429.43 | 1368.92 | 4798.35 | | 52.66 |
| | | Weighted Average | Rate of Depreciation | u (%) | | 1.28 |
| | | Ela | psed Life | | | 0 |

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PART - III

Form 12

Statement of Depreciation

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Licensee: Name of the Transmission Element: Name of the Project: Name of Region:

765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

| | 4 | 15 | 95 | | 92 | 8.71 | | _ | | 99 | | .66 | .66 | |
|---|--------------------|----|---------------------------------|---|--|---------------------|-----------------|--|---------------------|---|--|--|--|-----|
| | 2013-2014 | | 43.95 | | 1,368.92 | 8 | | | | 52.66 | | 52.66 | 52.66 | A B |
| | 2012-2013 | 14 | | | | | | | | | | | | |
| | 2011-2012 | 13 | | | | | | | | | | | - | |
| | 2010-2011 | 12 | | | | | | | | | | | | |
| | 2009-2010 | 11 | | | | | | | | | | | | |
| | 2008-2009 | 10 | | | | | | | | | | | | |
| | 2007-2008 | 6 | | | | | | | | | | | | |
| | 2006-2007 | 8 | | | | · | | | | | | | | |
| _ | 2005-2006 | 7 | | | | | | | | | | | | |
| | 2004-2005 | 9 | - | | | | | | | | | | | • |
| | 2003-2004 | S | | | | | , | | | | | | | |
| - | 2002-2003 | 4 | | | | | | | | | | | | |
| | 2001-2002 | 3 | | | | | - | | | | | | | |
| _ | Upto 2000- 2001 | 2 | | | | | | | | | | | | |
| _ | Financial Year | - | Depreciation on Capital Cost | Depreciation on Additional Capitalisation | Amount of Additional Capitalisation | Depreciation Amount | Details of FERV | Amount of FERV on which depreciation charged | Depreciation Amount | Depreciation Recovered during the year | Advance against Depreciation recovered during the year | Depreciation and Advance against Depreciation recovered during the year | Cumulative Depreciation And Advance against Depreciation recovered unto the wear | |

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Elenent:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|--------------------|-----------|-----------|-----------|---|-----------|
| Proposed Loan 2013-14 (10.05%) | | | | | | |
| Gross Loan Opening | | | | | | 1500.60 |
| Cumulative Repayments of Loans upto Previous | | | | | | |
| Net Loans Opening | | | | | | 1500.60 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 1500.60 |
| Average Net Loan | | | | | | 1500.6 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | | | | | | 150.8 |
| IFC (IFC - A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 60.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 60.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 60.0 |
| Average Net Loan | | | , | | | 60.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 1.9 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | Τ | | | | | 480.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 480.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 480.0 |
| Average Net Loan | | | | | | 480.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.8759 |
| Interest on Loan | | | | | | 18.6 |
| BOND - XLI | · | | • | | | |
| Gross Loan Opening | | | | | | 65.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 65.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 65.0 |
| Average Net Loan | | | | | | 65.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 8.85% |
| Interest on Loan | | | | CBK | | 5.7 |
| SBI (21.03.2012) | - <u>i</u> I | <u>.</u> | | 14 | ~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~ | |
| Gross Loan Opening | | | | | | 50.0 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|--------------------|-----------|-----------|-----------|-----------|-----------|
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | _ | | | | | |
| Net Loan Closing | | | | | _ | 50.00 |
| Average Net Loan | | | | | | 50.0 |
| Rate of Interest on Loan | | 0% | 0% | | 0% | 10.05% |
| Interest on Loan | | | | | | 5.0 |
| BOND XXXVII | | | | | | |
| Gross Loan Opening | | | | | | 50.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 50.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 50.0 |
| Average Net Loan | | | | | | 50.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.25% |
| Interest on Loan | | | | | | 4.6 |
| BOND XL | | | | | | |
| Gross Loan Opening | | | | | - | 110.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 110.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 110.0 |
| Average Net Loan | | - | | | | 110.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.39 |
| Interest on Loan | | | | | | 10.2 |
| BOND XXXVI | | | | | | |
| Gross Loan Opening | | | | | | 20.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 20.0 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 20.0 |
| Average Net Loan | | | | | | 20.0 |
| Rate of Interest on Loan | | 0% | 0% | 0% | . 0% | 9.35% |
| Interest on Loan | | | | | | 1.8 |
| BOND XXXIX | | | | | • | |
| Gross Loan Opening | - | | | | · | 60.0 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | c. | } | 60.0 |

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Calculation of Weighted Average Rate of Interest on Actual Loans POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| Particulars | Existing | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|-----------|-----------|-----------|-----------|-----------|-----------|
| | 2008-2009 | 2007 2010 | | 2011 2012 | | |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 60.00 |
| Average Net Loan | | | | | | 60.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan | | | | | | 5.64 |
| BOND XXXV | | | | | | |
| Gross Loan Opening | | | | | | 5.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 5.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | - | | , | - |
| Net Loan Closing | | | | | | 5.00 |
| Average Net Loan | | | | | | 5.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.64% |
| Interest on Loan | | | | | | 0.48 |
| Total | | | | | | |
| Gross Loan Opening | | | | | | 2400.60 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2400.60 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2400.60 |
| Average Net Loan | | | | | | 2400.60 |
| Interest on Loan | | | | | | 205.01 |
| Weighted Average Rate of Interest on Loans | | | | _ | | 8.5398% |

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Calculation of Interest on Normative Loan POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee: Name of Region Name of the Project: Name of the Transmission Element:

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WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| | | | | | | (Rs in Lacs) |
|---|--------------------|-----------|-----------|-----------|-----------|--------------|
| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 2,400.60 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | |
| Net Normative loan - Opening | | | | | | 2,400.60 |
| Increase/Decrease due to ACE during the Year | | | | | | 958.24 |
| Repayments of Normative Loan during the year | | | | | | 52.66 |
| Net Normative loan - Closing | | | | | | 3,306.18 |
| Average Normative Loan | | | | | | 2,853.39 |
| Weighted average Rate of Interest on actual Loans | | | | | | 8.5398% |
| Interest on Normative loan | | | | | • | 60.92 |

Loans in Foreign Currency

Name of the Transmission Licensee: Name of Region: Name of the Project:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|--------------------|------------|---------------------------------------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1FC (JFC - A LOAN) (31419-00) (USD in LACs) EX | CHANGE RA | TE: 63.12 | | | | |
| Gross Loan Opening | | · · | | | | 0.95 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 0.95 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | - 0 | | | | 0.95 |
| Average Net Loan | | | | | | 0.95 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.03 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANG | E RATE : 63. | 12 | | | | |
| Gross Loan Opening | | | | | | 7.60 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 7.60 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | <u>~</u> . | | | | |
| Net Loan Closing | | | | | | 7.60 |
| Average Net Loan | | - | | | | 7.60 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | · · · · · · · · · · · · · · · · · · · | | | 0.29 |

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Calculation of Interest on Working Capital

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

| <u> </u> | · · · · · · · · · · · · · · · · · · · | | | | | | (Rs in Lacs). |
|-----------|---------------------------------------|--------------------|-----------|-----------|-----------|-----------|---------------|
| SLN 0. | - Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | O and M Expenses | | | | | .4 | 13.09 |
| 2 | Maintenance Spares | | | | | | 23.57 |
| 3 | Recievables | | | | - | | 142.97 |
| 4 | Total Working Capital | | | | | | 179.63 |
| 5 | Rate of Interest | | | | | | 13.20 |
| 6 | Interest on Working Capital | | | | | | 5.93 |

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Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element: <u>SLN - Partio</u> <u>1 1 0 and M Expenses</u> <u>2 Maintenance Spares</u> <u>3 Recievables</u> <u>4 Total Working Capi</u> <u>5 Rate of Interest</u> <u>6 Interest on Working</u>

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Draw Down Schedule for Calculation of IDC & Financing Charges

WESTERN REGION

Name of the Transmission Licensee: Name of Region: Name of the Project

tame of the Project

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Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

| SI.No | Drawn Down | | Quarter 1 | | | Quarter 2 | | Q | uarter n(CO | D) |
|---------|--------------------------------------|-----------------------------------|---------------------------------------|---------------------------|-----------------------------------|--|---------------------------|-----------------------------------|---------------------------------------|---------------------------|
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 1. | Loans | | | | | | | | | |
| 1.1 | Foreign Loans | | | | | | | | - 0 | |
| | Indian Loans | | · | | | | | | | |
| 1.2.1 | IFC (IFC - A LOAN) (31419-00) | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 60.0 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.2 | FC - BOND (17.01.2013) | | | | | | | | | _ |
| | Draw Down Amount | | | | | _ | | | | 480.0 |
| | IDC | | | | | <u> </u> | | | | |
| | Financing Charges | | | | | · | | | | |
| - | Total Foreign Loans | | | | | <u> </u> | | | | |
| - | Draw Down Amount | | | | | · | | | | 540.0 |
| | IDC | | | | | | | | | 0.0 |
| | Financing Charges | | | | | | | | | 0.0 |
| | Indian Loans | | · | | | | | | | |
| 1.2.1 | BOND XXXV | | | | | · _ · _ | | | | · · · |
| | Draw Down Amount | | | | | | | | | 5.0 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | · · | | | | |
| 1.2.2 | EOND XXXVI | | | | | | | | | <u> </u> |
| | Draw Down Amount | | | | | | | | | 20.0 |
| | IDC | | | | | } | | | | |
| | Financing Charges | · | | | | | | | | |
| 1.2.3 | BOND XXXVII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 50.0 |
| | IDC | | | | | | | | | |
| | Financing Charges | i | | | | | | | · | |
| 1.2.4 | BOND XXXIX | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 60.0 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | · | |
| 1.2.5 | SBI (21.03.2012) Draw Down Amount | | · · · · · · · · · · · · · · · · · · · | | | | | | | 50.0 |
| | IDC | | <u> </u> | | | | | | • | |
| | Financing Charges | | | | | | | | | |
| | BOND XL | | | | | | | | | |
| 1.2.0 | Draw Down Amount | ` | | | | | | | | 110.0 |
| | IDC | | | | | | | | | 110.0 |
| | Financing Charges | | | | | · · · · | | | | |
| 1.2.7 | BOND - XLI | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 65.0 |
| | IDC | | | | | | | | | |
| · · · · | Financing Charges | | | | | | | | · | |
| 1.2.8 | Proposed Loan 2013- 14 (10.05%) | | | | | | 65 | | | |
| | Draw Down Amount | | | | | | (Bernon | | | 1500.6 |
| | IDC | | | | | | 610 | | - | |
| | Financing Charges | | | | | | 4 | | | |
| - | Total Indian Loans | | | | | | 1 / भाषचूके | - 1 | | |
| | Draw Down Amount | | | | | | NºAN- | 1.21 | | 1860.6 |

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765/400 kV, 3*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014 (Rs in Lacs)

| | | E | raw Down-So | hedule for C | alculation of | IDC & Finan | cing Charges | | | |
|--------|---------------------------|-----------------------------------|---------------------------------------|---------------------------|-----------------------------------|---------------------------------------|---------------------------|-----------------------------------|---------------------------------------|---------------------------|
| SI.No | Drawn Down | | Quarter 1 | | | Quarter 2 | | Q | uarter n(CO | D) |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupes | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| | Financing Charges | | | | | | | | | 0.00 |
| | Total of Loans Drawn | | | _ | | | | | | |
| | Draw Down Amount | | | | • | | | | | 2400.60 |
| | IDC | | | | | | | | | 363.64 |
| | Financing Charges | | | | | | | | | , 0.00 |
| 2 | Equity | | | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | | | | | | |
| 2.2 | Indian Equity Drawn | | | | | | | | | 0 |
| | Total Equity Deployed | | | | | | | | | 0.00 |
| | ect has been funded throu | | | | n the common p | ool based on the | phasing of expen | diture and IDC | has been booked | accordingly. As |

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PART - III Form 1

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Summary Sheet POWERGRID CORPORATION OF INDIA LTD.

> Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) tent: 765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dhara

WESTERN REGION

765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

| | | | | | | | | (Rs in Lacs) |
|--------|-----------------------------|----------------|------------------------|-----------|-----------|-----------|-----------|------------------------|
| SI.No. | Particulars | Form No. | Existing 2008- 2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014(Pro Rata) |
| 1 | 2 | 3 | 4 | 2 | 6 | 7 | 8 | 6 |
| | Depreciation | FORM-12 | 0.00 | | | • | | 164.58 |
| • 2 | Interest on Loan | FORM-13A | 0.00 | | | | | 169.01 |
| 3 | Return on Equity | FORM-01A | 0.00 | | | | | 169.11 |
| 4 | Interest On Working Capital | FORM-13B | 0.00 | | | | | 13.10 |
| 5 | O & M Expenses | | 0.00 | | | | | 33.13 |
| 9 | Total | | 0.00 | | | | | 548.93 |
| - | | 1111 Job 00001 | | | | • | • | |

Tariff for the period 2013-14 in this form is based on Anticipated DOCO of 01-JAN-2013 as per Auditor's Certificate. However, the tariff claimed in this petition has been made on the revised Anticipated DOCO of 01-FEB-20:4 making pro-rata reduction of 1 month on this tariff.



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Form 1A PART - III

> Name of the Transmission Licensee: Name of the Transmission Element: Name of the Project: Name of Region:

Calculation Of Return On Equity

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

(Rs in Lacs) 765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

| Particulars | Existing 2008- 2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|--|------------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | S | 6 | 7 |
| Equity as DOCO | | 1 | | | | 3,536,28 |
| Notional Equity for Add Cap | | | | | | 425.14 |
| Total Equity | | | | | | 3,961.42 |
| Return on Equity (2) 17.481% [8 • 044% | | | | | | 169.11 |
| | | | | | | |



Form 2 PART - III

Details of Transmission Lines And Substations

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of the Transmission Element:

Name of the Project:

Name of Region:

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

765 kV S/C Champa Pooling Station - Dharanijaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-

| Name of Line Type of Line S/C or D/C No. of Sub- Conductors Voltage level (Km.) Line Length (Km.) Date of commercial Date of peration V S/C Champa Pooling Station - misygarh S/S T/L AC N/C 4 765 50.58 01-JAN-2014 Yes/No V S/C Champa Pooling Station - misygarh S/S T/L AC D/C 4 765 5.9 01-JAN-2014 Yes V S/C Champa Pooling Station - misygarh S/S T/L AC D/C 4 765 5.9 01-JAN-2014 Yes V S/C Champa Pooling Station - misygarh S/S T/L AC D/C 4 765 5.9 01-JAN-2014 Yes Meet Rescored S/V Control T/V AC D/C 4 765 S.9 01-JAN-2014 Yes Meet Rescored S/V Control Total No. of Bazys No. of Bazys Date of operation Pate of operation Yes/No Meet Rescored S/V Control Total Total Total Total Yes/No Meet Rescored S/V Control Total Total Total Total Yes/No Meet Rescored S/V Control Total Total Total Total Yes/No | ran | Transmission Lines | | | | | | | | | | | |
|---|------------|--|----------|---------------------|----------------------------------|---|---------------------------|---------------------|------|-------------------|------------------------------------|------------------------|---------------------------|
| 765K S/C Champa Pooling Station - AC S/C 4 765 50.58 01-JAN-2014 Yes/No 765K S/C Champa Pooling Station - AC B/C 4 765 50.58 01-JAN-2014 Yes 765K S/C Champa Pooling Station - AC D/C 4 765 5.9 01-JAN-2014 Yes 765K S/C Champa Pooling Station - AC D/C 4 765 5.9 01-JAN-2014 Yes stations Type of Dharamijaygath Sis T/L Type of Substation Voltage (Sistextion No. of Transformers / No. of Bays No. of Bays Commercial Commercial Commercial Point 10. Name of Sub-Station Substation Evel k/V Reactory/SVC etc (with Conventional No. of Bays No. of Bays Commercial Commercial Commercial Point 10. Name of Sub-Station Evel k/V Reactory/SVC etc (with Conventional No. of Bays No. of Bays Commercial Commercial Point P | I.No | | | Type of L AC/HVD | | | No. of Sub- Conductors | Voltage level kV | | | Date of Commercial operation | Covered in t petiti | he present on |
| V S/C Champa Pooling Station - AC S/C 3/C 4 765 50.58 01-JAN-2014 Yes amiaygarh S/S T/L AC D/C 4 765 5.9 01-JAN-2014 Yes 5.9 01-JAN-2014 Yes 7.5 T/L 7.5 T/L 7.5 7.5 7.9 01-JAN-2014 Yes 7.5 T/L 7.5 T/L 7.5 7.5 7.5 7.5 7.5 7.5 7.5 7.5 7.5 7.5 | | | | | | | | | | | | Yes/No | If No, petition No. |
| V S/C Champa Pooling Station - AC D/C 4 765 5.9 01-JAN-2014 Yes imiavgarh S/S T/L No. of Bays 5.9 01-JAN-2014 Yes imiavgarh S/S T/L No. of Bays 01-JAN-2014 Yes imiavgarh S/S T/L No. of Bays 01-JAN-2014 Yes miavgarh S/S T/L No. of Bays 01-JAN-2014 Yes Conventional Substation level KV Reactors/ SVC etc (with Capacity) (215/HVDC Back 10 | - | 765kV S/C Champa Pooling St Dharamjaygarh S/S T/L | ation - | AC | | S/C | 4 | 765 | 50.5 | | 01-JAN-2014 | Yes | |
| Image of Sub-Station Type of Substation Voltage level kV No. of Transformers / Reactors/ SVC etc (with Conventional /GIS/ HVDC No. of Bays Date of convertion operation Covered in t petition Conventional /GIS/ HVDC Evel kV Reactors/ SVC etc (with Conventional /OBS/ HVDC No. of Bays Date of petition Covered in t petition Annual/ robust Proventional /robust No. of Transformers / Reactors/ SVC etc (with robust No. of Bays Date of petition Covered in t petition Annual/ robust Annual/ robust No. of Tansformers / robust No. of Bays Date of petition Covered in t petition Annual/ miaygarh Pooling Conventional kV 765 KV 400 KV 220 KV 132 KV Yes/No Anniaygarh Pooling Conventional kV 765 KV 1 0 1 Yes/No | 6 1 | 765kV S/C Champa Pooling St Dharamjaygarh S/S T/L | tation - | AC | | D/C | 4 | 765 | 5.9 | | 01-JAN-2014 | Yes | |
| Name of Sub-Station Substation Conventional HVDC Back HVDC BackVoltage level kV Capacity)No. of Bays Accounter of Detail Detail DetailDate of Convertional Conventional HVDC BackCovered in t covertional PoerationCovered in t petiti operationNo. of Sub-Station (GIS/HVDC HVDC Back HVDC BackIevel kV Capacity)No. of Transformers / Reactors/SVC etc (with Conventional HVDC BackNo. of Transformers / Reactors/SVC etc (with Conventional HVDC BackNo. of Transformers / Commercial operationCovered in t petiti operationDharamjaygarh Pooling Station Conventional KVTotalTotalNo. of Transformers / Conventional TotalNo. of Transformers / Conventional totalNo. of Transformers / Conventional totalNo. of Transformers / Conventional totalNo. of Transformers / TotalNo. of Back TotalNo. | ibsi | tations | | | | | | | | | | | |
| 165 KV 400 KV 132 KV Yes/No njaygarh Pooling Conventional 765/400 Yes/No Yes/No 1 P.S.#1 - I Bay 765 1 1 01-JAN-2014 Yes Total Total | I.N. | Name of Sub-Station | | | No. of Tra Reactors/ S Cap | ansformers / SVC etc (wit) acity) | | No. of 1 | Bays | | Date of Commercial operation | Covered in t petiti | he present ion |
| njaygarh Pooling Conventional 765/400 [kV] [kV] [kV] [kV] [kV] [kV] [kV] [kV] | | | | | | | 765 KV | | | 132 KV & below | | | If No, petition N |
| 765 1 01-JAN-2014 Total 1 01-JAN-2014 | | njaygarh Pooling | | 765/400 kV | | | | - | | | | | |
| Total | | Champa P.S.#1 - 1 Bay | - | 765 | | | 1 | | | | 01-JAN-2014 | Yes | |
| | | - | Total | | | | | | | | | | |

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PART - II! Form 3

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Normative Parameters considered For tariff calculations

| Name of the Transmission licensee: | POWERGPJD CORPORATION OF INDIA LTD. |
|--|---|
| Name of Region: | WESTERN REGION |
| Name of the Project: | 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) |
| Name of the Transmission Element: | 765 kV SIC Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN- |

| Particulars | Unit | Year Ending N Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-201 | |
|---|----------|-------------------------------------|-------------------|-----------|-----------|-----------|----------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | |
| Base Rate of Return on Equity | % | | | | | | 17.43 | |
| Tax Rate | % | | | | | | 11. | |
| Target Availability | % | | | | | | 98.0 | |
| Normative O& per K.m. | Rs. lacs | Given Below | | | | | | |
| Normative O&M per bay | Rs. lacs | Given Below | | | | | | |
| Spares for WC as % of O&M | % | | | | | | 15. | |
| Recievables in Months for WC | months | | | | | | 2. | |
| Prime lending Rate of SBI as on 01-APR-2009 | % | | | | | | 13. | |
| | | for O&M expenditure for | or Transmission S | vstem | | | | |
| | | 2009-10 | 2010-11 | 2011-12 | | 2012-13 | 2013-14 | |
| Norms for sub-station (Rs Lakh per bay) | | | | | | | | |
| 765 KV | | 73.36 | 77.56 | 81.99 | | 86.68 | 91.64 | |
| 400 KV | | 52.40 | 55.40 | 58.57 | | 61.92 | 65.46 | |
| 210 KV | | 36.68 | 38.78 | 41.00 | | 43.34 | 45.82 | |
| 132 KV and below | | 26.20 | 27.70 | 29.28 | | 30.96 | 32.73 | |
| Norms for AC and HVDC Lines (Rs Lakhs per km) | | | | | | | | |
| Single Circuit (Bundled conductor with four or more sub-conductor | ctors) | 0,537 | 0.568 | 0.600 | | 0.635 | 0.671 | |
| Single Circuit (Twin & Triple Conductor) | | 0.358 | 0.378 | 0.400 | - 1 | 0.423 | 0.447 | |
| Single Circuit (Single Conductor) | | 0.179 | 0.189 | 0.200 | | 0.212 | 0.224 | |
| Double Circuit (Bundled conductor with four or more sub-condu | ictors) | 0.940 | 0,994 | 1.051 | | 1.111 | 1.174 | |
| Deable Circuit (Twin & Triple Conductor) | | 0.627 | 0.663 | 0.701 | | 0.741 | 0.783 | |
| Daible Circuit (Single Conductor) | | 0.269 | 0.284 | 0.301 | | 0.318 | 0.336 | |
| Norm for HVDC Stations | | | | 62452 Ut | | | | |
| BVDC Back-to-back stations (Rs lakh per 500 MW) | | 443.00 | 468.00 | 495.00 | | 523.00 | 553.00 | |
| Rihand-Eadri HVDC bipole scheme (Rs Lash) | | 145U.00 | 1533.03 | 1621.90 | | 1713.00 | 1811.00 | |
| Talcher-Kolar HVDC bipole scheme (Rs Lakh) | | 1699.00 | 1796.00 | 1894.00 | | 2008.00 | 2122.00 | |

| | PART-111 FORM-5A | | | | |
|--|--|--|--|--|--|
| chedule of Commissioning f | | | | | |
| POWER GRID CORPORATION | IOF INDIA | | | | |
| WESTERN RECTON | | | | | |
| Establishment of Pooling Stations at Champa and Raig | | | | | |
| 765KV 5/C Champa-Dharonjaygath 7L | | | | | |
| | | | | | |
| | | | | | |
| Board of Directors | | | | | |
| 31st M | lay 2011 | | | | |
| Present Day Cost | Completed Cost | | | | |
| As of End of 4th Qtr. Of the year 2010 | As on Scheduled COD of the System | | | | |
| 2 | | | | | |
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| 11218.83 | 13238.22 | | | | |
| 11218.83 | 13238.22 | | | | |
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| 768.14 | 906.41 | | | | |
| 768.14 | 906.41 | | | | |
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| 11986.97 | 14144.62 | | | | |
| | | | | | |
| | | | | | |
| 30th May 2014 | 1st Jan 2014 (Anticipated) | | | | |
| | | | | | |
| | POWER GRID CORPORATION WESTERN REGION Establishment of Pooling Stat (Near Tamnar) Under IPP-B 7656/5/C Champa-Dharamjayarh Th Board of Directors Board of Directors 3 1 st M Present Day Cost As of End of 4th Qtr. Of the year 2010 11218.83 11218 118 118 118 118 118 118 118 118 1 | | | | |

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Element wise Break-up of Project Cost for Transmission System

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Name of **theTransmission** Licensee : Power Grid Corporatio of India Ltd. Name of Region: Western **Region-I**

Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

| | _01.01.2014 | As per/Original Estimate(Cost in Rs./Lakh) | | | | | |
|-------------------|--|--|--|---------------------------|-------------------|---|--|
| SI.No. | Break Down | As per Original Estimate | As on COD \$1.01.2014 | Lisbildies / Provision | Variation | Reasons for Variation | |
| 1 | 2 | 3 | 4 | 5 | 6=(3-4-5) | 7 | |
| Α | TRANSMISSION LINE | 765KV SIC Cham | pa-Dharamjayga | rhTL | | | |
| 1.0 | Preliminary works | | | | | | |
| 1. 1 | Design & Engineering | 0.00 | 0.00 | 0 | 0.00 | | |
| 1.2 | Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, | 91.17 | 457.50 | 302.13 | -668.46 | | |
| 1.3 | compensation etc.+ (Colony along T.L.Line) Total Preliminary works | 91.17 | 457.50 | 302.13 | -668.46 | | |
| 2.0 | Transmission Lines material | 51.17 | 407.00 | 302.13 | 000.40 | | |
| 2.1 | Towers Steel | 3171.14 | 3938.12 | 396.09 | -1163.08 | | |
| 2.2 | Conductor | 2616.27 | 3026.55 | | | | |
| 2.3 | Earth Wire | 48.75 | 25.40 | 2.55 | 20.80 | | |
| 2.4 | Insulators | 627.52 | 764.98 | | -296.53 | | |
| 2.5 | Hardware Fittings | 320.94 | 406.42 | | | | |
| 2.6 | Conductor & Earlhwire accessories | 131.84 | 93.41 | 9.40 | 29.04 | | |
| 2.7 | Spares(Incl in Conductor) | 0.00 | 0.00 | | 29.04 | | |
| 2.8 | Erection, Stringing & Civil works including foundation | 1608.35 | 1251.55 | <u>376.06</u> | -19.26 | | |
| 2.9 | Total TransmissionLines material | 8524.81 | 9506.43 | 990.35 | -1971.97 | | |
| 3.0 | Taxes and Duties | 002 10 1 | 0000110 | | | | |
| 3.1 | Custom Duty | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 3.2 | Other Taxes & Duties(Included in Above) | 0.00 | | | 0.00 | | |
| | Total Taxes & Duties | 0.00 | 0.00 | 0.00 | 0.00 | | |
| | | | | | | | |
| | Total -Transmission lines | 8615.98 | 9963.94 | 1292.47 | -2640.43 | | |
| 2 ::: | | 1 | | | | | |
| в. | SUBSTATIONS | 765kKV Dharamjaygarh SS | | | | | |
| 10 | Durlin in a la di | 765KV Bars | | | | | |
| 4.0 | Preliminary works & land | | | | | | |
| 4.1 | Design & Engineering | 0 00 | and the second | 0.00 | 0.00 | | |
| 4.2 | Land | 0 03 | the second se | 0.00 | 0.00 | 5 6 | |
| 4.3 | Sile preparation | 0.00 | 0. 00 | 0.00 | 0.00 | | |
| | Total Preliminary works 8 land | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 6.6 | Chill Works | | | | | | |
| 5.0 5.1 | Civil Works Control Room & Office Building including HVAC | 0.00 | 0.00 | 0.00 | 0.00 | l | |
| 5.2 | Township & Colony | 0.00 | | 0.00 | | | |
| | Roads and Drainage | -@.Or) | 0.00 | - 0.00 | 0.00 | | |
| 53 | Foundation for structures | -@.0r) 100 Or) | | 67.42 | -23.88 | | |
| 5.4 5.5 | Mac civil works | 20.00 | the second secon | 8.91 | 3.62 | | |
| 5.5 | Total Civil Works | 120 | the second s | | -20.26 | | |
| | | | | | | | |
| 6.0 | Substation Equipment~ | | | | | <u> </u> | |
| 6.1 | Switchgear (CT,PT, Circuit Breaker. Isolator etc) | 924.75 ⁻ | 1 430.81 | 595.47 | -101.53 | There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc. | |
| 6.2 | Transformers | 0.00 | 0.00 | 0.00 | 0.00 | | |
| 6.3 | CompensatingEquipment(Reactor, SVCs etc) | 0.00 | | | | | |
| 6.4 | Control , Relay & Protection Panel | - 54.04 | | | | There is no change III quantity.The variation is mainly due to LOA | |
| 6.5 | PLOC | 39.67 | .00 | 87.38 | 47-72 | Price PV Taxes & Duties ctc. There is no change in quantity.The | |
| | | | 1 | | (in the second | TRA CALL | |

| 6.6 | HVDC /FSC/OPGW & TELECOM | 0.00 | 0.00 | 0.00 | 0.00 | |
|------|--|----------|----------------|---------|----------|--|
| 6.7 | Bus Bars/ conductors/insulators | 132.56 | 43.59 | 60.25 | 28.73 | There Is no charge m quantity.The variation & mainly due to LOA Price/PV/Taxes & Duties et r |
| 6.8 | outdoor lighting | 10.00 | 3.38 | 4.68 | 1.94 | There Is no change in quantity.The variation is mainly due to LOA Price/PV/Taxes & Duties et c |
| 6.9 | Emergency DG set | 0.00 | 0.00 | 0.00 | 0.00 | |
| 6.1 | Grounding System | 0.00 | 0.00 | 0.00 | 0.00 | |
| 611 | Structure for Switch yard | 198.41 | 59.58 | 82.35 | 56.48 | There is no change in quality. The variation is mainly due to LOA Price/PV/Taxes &Duties etc. |
| 6.12 | Auxiliary System | 293.20 | 83.17 | 114.95 | 95.08 | There is no change in quantity.The variation is mainly due to LOA Price/PV/Taxes & Duties etc. |
| | Total Substation Equipments | 1652.63 | 657.19 | 995.75 | -0.31 | |
| 7.0 | Spares (incl.in eqpt. cost) | | | | | |
| 8.0 | Taxes and Duties | | | | 0.00 | |
| 8.1 | Custom Duty | 0.00 | 0.00 | 0.00 | 0.00 | |
| 8.2 | Other Taxes & Duties | 0.00 | 0.00 | 0.00 | 0.00 | |
| 8.3 | Total Taxes 🕹 Duties | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total (Sub-station) | ·1772.63 | 721.1 2 | 1072.08 | -20.57 | |
| 9.0 | Construction and pre-commissioning expenses | | | | | |
| 9.1 | Site supervision & site admn.etc. | 0.00 | 0.00 | 0.00 | 0.00 | |
| 9.2 | Special Tools and Plants | 0.00 | 0.00 | 0.00 | 0.00 | |
| 9.3 | construction Insurance | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total Construction and pre commissioning expenses | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.0 | Overheads | | | | | |
| 10.1 | Establishment | 830.22 | 144.81 | 0.00 | 685.41 | |
| 10.2 | Audit & Accounts | 0.00 | 0.00 | 0.00 | 0.00 | |
| 10.3 | Contingency | 0.00 | 0.00 | 0.00 | 0.00 | |
| | Total Overheads | 830.22 | 144.81 | 0.00 | 685.41 | |
| | Project cost without IDC, FC, FERV & . Hedging cost | 11218.83 | 10829.86 | 2364.55 | -1975.58 | |
| 12.0 | Total Cost (Plant & Equipment) | | | | | |
| | Interest During Construction (IDC) | 768.14 | 957.72 | 0.00 | -189.58 | |
| | Financing Charges (FC) | 0.00 | 0.00 | 0.09 | 0.00 | |
| | Foreign Exchange Rate Variation (FERV) | 0.00 | 3.00 | 0.00 | 0.00 | |
| 12.4 | Hedging Cost | 0.00 | 0.00 | 0.00 | 0.00 | |
| 13 | Project cost including IDC, FC, FERV & Hedging cost | 11986.97 | 11787.58 | 2364.55 | -2165.16 | |

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Financial package upto COD

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in **Chhatisgarh** (SET-B) 765 kV SIC **Champa** Pooling Station - Dhararnjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO :01-JAN-2014** 11787.59 (Rs. in Lakhs)

01-JAN-2014 (Anticipated)

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

-Project Cost as on **COD/31.03.2009:**

Date of Commercial Operation of the Transmission element:

(Rs in Lacs)

| Transmission Lines | Financial apportione | Package as d1 Approved | Financial 1 COD | Package as on | As Admitted on COD | | |
|-----------------------------|-------------------------|----------------------------------|--------------------|---------------|--------------------|--------------|--|
| | | and Amount | | and Amount | Currenc | y and Amount | |
| Loans | | | ľ | | | - | |
| Loans - Domestic | INR | 8390.88 | INR | 5441.31 | | | |
| Loans - Foreign | | | MR | 2810.00 | | | |
| Total Loans | | 8390.88 | | 8251.31 | | | |
| | 177 | | | | | | |
| Equity | | | | | | | |
| Foreign | | | | | | | |
| Domestic | INR | 3596.09 | MR | 3536.28 | | | |
| Notional | | | | 0.00 | | | |
| Total Equity | | 3596.09 | | 3536.28 | | | |
| | | | · | | | | |
| Debt Equity Ratio | | 70.00:30.00 | | 70.00:30.00 | | | |
| Total Cost | | 11986.97 | | 11787.59 | | | |
| | Debt | Equity | Total | | | _ | |
| Add Cap For 2013-2014 | | | 1417.14 | | | | |
| Add Cap For 2013-2014 | Actual | Normative | | | | | |
| Debt | | 992.00 | | | | | |
| Equity | | 425.14 | | | | | |
| Total | | 1417.14 | | | | | |
| Total Capital Cost with ADD | CAP upto 01.0 | 4.2004 | 13204.73 | | | | |

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Statement of Additional Capitalisation after COD

| Name of the Transmission Licensee: | POWERGRID CORPORATION OF INDIA LTD. |
|------------------------------------|--|
| Name of Region: | WESTERN REGION |
| Name of the Project: | 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) |
| Name of the Transmission Element: | 765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN- 2014 |

COD:

01-JAN-2014

| | | 1994 an 1997 1991 | | | | (Rs in Lacs) |
|--------|-----------|---|---|---------------------------------|--------------------------------------|---------------|
| Sl.No. | Year | Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date | Amount capitalised and proposed to be capitalised | Justification as per propose | Regulation under which covered | Admitted Cost |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | 2013-2014 | BUILDING | | Balance & Retention Payments | <u>(</u> ر) | |
| | | TR LINE | 671.71 | Balance & Retention Payments | (י)و | |
| | | SUB STATION | | Balance & Retention Payments | (ر)و | |
| | | PLCC | 87.38 | | | |
| | Total . | | 1417.14 | | | |
| 2. | 2014-2015 | BUILDING | | Balance & Retention Payments | <u>(۰) و</u> | |
| | | TR LINE | | Balance & Retention Payments | _9() | |
| | | SUB STATION | | Balance & Retention Payments | ser) | |
| | Total | | 947.41 | | | |

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PART - III Form 9A

Statement of Capita! Cost

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element: POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765 kV S/C Champa Pooling Station - Dharamjapgarh S/S T/L & Bays st Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

Statement of Capital Cost

(To be given for relevant dates and year wise)

| | | | | | | (Rs. in Crores) |
|---|---|-----------------------------|-----------------------------|--|------------------------------|-------------------------------------|
| 8 | | 01-APR-2009- 31-Mar-2010 | 01-APR-2010- 31-Mar-2011 | 01-APR-20 11- 3 1 -Mar-2012 | •01-APR-2012- 31-Mar-2013 | 01-JAN-20 14- 31-Mar-2014 |
| A | a) Opening Gross Block Amount as per books | | | | | 117.88 |
| | b) Amount of capital liabilities in A(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above | | | | | 9.58 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a | | | | | 1.45 |
| В | a) Addition in Gross Block Amount during the period | | | | | 14.17 |
| | b) Amount of capital liabilities in B(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above | | | | | |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a | | | | | |
| C | a) Closing Gross Block Amount as per books | | | | | 132.05 |
| | b) Amount of capital liabilities in C(a) above | | | | | |
| | c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above | | | | | 9.58 |
| | d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a | | | | | 1.45 |



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PART - III

Form 10

Financing of Additional Capitalisation

Name of the Transmission Licensee:

Name of Region:

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Name of the Project:

Name of the Transmission Element:

POWERGRID **CORPORATION** OF INDIA LTD. WESTERN REGION 'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV SIC **Champa** Pooling Station **- Dharamjaygarh S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. **:DOCO :01-JAN-**2014

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(Rs in Lacs) Projected/Actual Admitted Financial Year From COD to31-Year2 Year3 Year4 Year5& So on Year1 Year2 Year3 Year4 Year5 & so on (Starting from Mar-2014 COD) 2 4 1 3 5 6 7 8 9 10 11 Amount 1417.14 capitalised in Work/Equipmen ť Financing Details Loan-i Loan-2 Loan-3 and so on Total Loan 992.00 Equity 425.14 Internal Resources Others Total 1417.14



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Calculation of Depreciation Rate

Name of the Transmission Licensee: Name of Region: Name of the **Project:** Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV **S/C Champa** Pooling Station - Dharamjaygarh **S/S** T/L & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

| | | 5 5 6 | | | | |
|--------|--------------------|---|------------------------|--|---|---|
| | | | | | | (Rs in Lacs) |
| SLNo. | Name of the Assets | Gross Block as on 31.03.2013 or as-on COD, whichever later | Addcap during the year | Gross Block as on JL43.2014 or as on • COD, whichever is later | Depreciation Rates as per CERC's Depreciation Rate Schedule | Depreciation Amount up to 31.03.2014 |
| | 1 | 2 | 3 | 4 | 5 | 6=Col.4 X Col.5 |
| 2013-2 | 014 | | | | | - |
| 1 | FREEHOLD LAND | 0.00 | 0.00 | 0.00 | 0.00% | 0.00 |
| 2 | BUILDING | 73.67 | 53.04 | 126.71 | 3.34% | 0.84 |
| 3 | TRLME | 10958.54 | 671.71 | 11630.25 | 5.28% | 149 09 |
| 4 | SUB STATION | 755.38 | 605.01 | 1360.39 | 5.28% | 13.96 |
| 5 | PLCC | 0.00 | 87.38 | 87.38 | 6.33% | 0.69 |
| 6 | LEASEHOLDLAND | 0.00 | 0 00 | 0.00 | 3.34% | 0 00 |
| | Total | 11787.59 | 1417.14 | 13204.73 | | 164.58 |
| | | Weighted Average | Rate of Depreciation | n (%) | | 1.32 |
| | | Ela | apsed Life | | | 0 |





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Statement of Depreciation

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element: POWERGRID CORPORATION OF INDIA LTD. WESTERN REGION 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765 kV SIC Champa Pooling Station - Dharamjaygarh SIS T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

| 1221080019222000 | | | | | | | | 2000 0000 | | | | | | (Rs in Lacs) |
|--|--------------------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|--------------|
| Financial Year | Upto 2000- 2001 | 2001-2002 | 2002-2003 | 2003-2004 | 2004-2005 | 2005-2006 | 2006-2007 | 2007-2008 | 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Depreciation on Capital Cost | | | | | | | | | | - 10 | | | | 155.24 |
| Depreciation on Additional Capitalisation | | | | | | | | | | | | | 1 | |
| Amount of Additional Capitalisation | | | | | | | | | | | | | | 1,417.14 |
| Depreciation Amount | | | | 8 | | | | 1 | | | | | | 9.34 |
| Details of FERV | | | | 0.000 | | | | | 1 | | | | | 5 |
| Amount of FERV on which depreciation charged | | | | | | | | | | | | | | |
| Depreciation Amount | | | | | | | | | | | | | | |
| Depreciation Recovered during the year | | | | | | | | | | | | | | 164.58 |
| Advance against Depreciation recovered during the year | | | | | | | | | | | | | | |
| Depreciation and Advance against Depreciation recovered during the year | | | | | | | | | | | | t N | | 164.58 |
| Cumulative Depreciation And Advance against Depreciation recovered | | | | | | | | | | | | • | | 164.58 |



PART • III Form 12

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV **S/C Champa** Pooling Station [•] Dharamjaygarh SIS **T/L** & Bays at **Dharamjaygarh S/S** only. Ant. :**DOCO** :91-JAN-2014

| Particulars | Existing | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | (Rs in Lacs 2013-2014 |
|---|-----------|-----------|-----------|-----------|-----------|--------------------------|
| Fatteulais | 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| Proposed Loan 2013-14(10.05%) | | | | | | |
| Gross Loan Opening | | | | | | 4006.3 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 4006.3 |
| Add : Drawal(s) during the ycar | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 4006.3 |
| Average Net Loan | | | | | | 4006.3 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | | | | | | 402.6 |
| IFC (IFC • A LOAN) (31419-00) | | | | | | |
| Gross Loan Opening | | | | | | 310.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 310.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 310.00 |
| Average Net Loan | | | | | | 310 00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.285% |
| Interest on Loan | | | | | | 10.18 |
| FC - BOND (17.01.2013) | | | | | | |
| Gross Loan Opening | | | | | | 2500.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 2500.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 2500 0 |
| Average Net Loan | | | | | | 2500.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 3.875% |
| Interest on Loan | | | | | | 96.88 |
| BOND - XLI | | | | | | |
| Gross Loan Opening | | | | | | 250.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 250.00 |
| Add . Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 250.0 |
| Average Net Loan | | | | | | 2500 |
| Rate of Interest on Loan | | 0% | 0% | | 0% | 8.85% |
| Interest on Loan | | | 10 | 02. | | 22.1 |
| SBI (21.03.2012) | | | | *0°5 | | |
| Gross Loan Opening | | | 4/ | | | 200.00 |

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 **kV \$/C Champa** Pooling Station - Dharamjaygarh **S/S T/L &** Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|--------------------|-----------|-----------|-----------|-----------|-----------|
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 200.00 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans dunng the year | | | | | | |
| Net Loan Closing | | | | | | 200.00 |
| Average Net Loan | | | | | | 200.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 10.05% |
| Interest on Loan | | | | | | 20.10 |
| BOND XXXVII | • | | | | | |
| Gross Loan Opening | | | | | | 200 00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 200.00 |
| Add Drawal(s) during the year | | | | | | |
| Less · Repayments(s) of Loans during the year | | | | | | |
| Net Loan Clesing | | | | | | 200 00 |
| Average Net Loan | | | | | | 200 00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9 25% |
| Interest on Loan | | | | | | 18 50 |
| BOND XL | | | | | | |
| Gross I oan Opening | | | | | | 435.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 435.00 |
| Add Drawal(s) dunng the year | | | | | | |
| Less Repayments(s) of Loans dunng the year | | | | | | |
| Net Loan Closing | | | | | | 435.00 |
| Average Net Loan | | | | | | 435 00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.3% |
| Interest on Loan | | | | | | 40 46 |
| BOND XXXVI | | | | | | |
| Gross Loan Opening | | | | | | 90.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | 10003000 |
| Net Loans Opening | | | | | | 90.00 |
| Add Drawal(s) dunng the year | | | | | | |
| Less Repayments(s) of Loans dunng the year | | | | | | |
| Net Loan Closing | | | | | | 90 00 |
| Average Net Loan | | | | | | 90 00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9 35% |
| Interest on Loan | | | | | | 8.41 |
| BOND XXXIX | | | | | | |
| Gross Loan Opening | | | | 10 | | 240 00 |
| Cumulative Repayments of Loans upto Previous Year | | | | - (| | |
| Net Loans Opening | | | | 100 | | 240 00 |

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transm'ission Element:

POWERGIUD CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Chbatisgarh (SET-B) 765 kV SIC **Champa** Pooling Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

| Particulars | Existing | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | (Rs in Lacs) 2013-2014 |
|--|-----------|-----------|-----------|-----------|-----------|---------------------------|
| | 2008-2009 | | | | | |
| Add : Drawal(s) during the year | | | | | S | 15 |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 240.00 |
| Average Net Loan | | | | | | 240.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.4% |
| Interest on Loan | | | | | | .22.56 |
| BOND XXXV | | | 19 - F | | | |
| Gross Loan Opening | | | | | | 20.00 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | S | 20.00 |
| Add : Drawal(s) during the year | 18 | | | | | |
| Less : Repayments(s) of Loans during the year | | | 1 | 2 | | |
| Net Loan Closing | | | | | | 20.00 |
| Average Net Loan | | | | | | 20.00 |
| Rate of Interest on Loan | | 0% | 0% | 0% | 0% | 9.64% |
| Interest on Loan | | | 1 | | | 1.93 |
| Total | | | | | | |
| Gross Loan Opening | | | | | | 8251.31 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 8251.31 |
| Add : Drawal(s) during the year | | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 8251.31 |
| Average Net Loan | | | | | | 8251.31 |
| Interest on Loan | | | | | | 643.78 |
| Weighted Average Rate of Interest on Loans | | | | | | 7.8021 % |

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Calculation of Interest on Normative Loan Name of the Transmission

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Licensee: Name of Region:

Element:

Name of the Project:

Name of the Transmission

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B) 765 kV **S/C Champa** Pooling Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. **:DOCO :01-JAN-2014**

| | | | | | | (Rs in Lacs) |
|--|-----------------------|-------------|-----------|-----------|-----------|--------------|
| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
| I | 2 | 3 | 4 | 5 | 6 | 7 |
| Gross Normative Loan - Opening | | | | | | 8,251.31 |
| Cumulative repayment of Normative Loan upto previous year | | | | | | |
| Net Normative loan - Opening | | 1.1.1.1.1.1 | 20 | () | (| 8,251.31 |
| Increase/Decrease due to ACE during the Year | | | | | | 992.00 |
| Repayments of Normative Loan during the year | | | | | | 164.58 |
| Net Normative loan - Closing | | | | | | 9,078.73 |
| Average Normative Loan | | | | | | 8,665.02 |
| Weighted average Rate of Interest on actual Loans | | | | | | 7.8021% |
| Interest on Normative loan | | | | | | 169.01 |

Petitioner



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Loans in Foreign Currency

POWERGRID CORPORATION OF INDIA LTD.

Name of the Transmission Licensee:

Name of Region:

1.0

Name of the Project:

Name of the Transmission

WESTERN REGION 'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV SIC **Champa** Pooling Station **- Dharamjaygarh S/S T/L** & Bays at Phone minutes and the set of t

| Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | 2013-2014 |
|---|-----------------------|-----------|-----------|-----------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| IFC (IFC - A LOAN) (31419-00) (USD in LACs) EX | CHANGE RAT | E: 63.12 | | | | |
| Gross Loan Opening | | | 101 | | | 4.91 |
| Cumulative Repayments of Loans upto Previous Year | | 24 | | | | |
| Net Loans Opening | | | | | | 4.91 |
| Add : Drawal(s) during the year | | | | 2 | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 4.91 |
| Average Net Loan | | | | | | 4.91 |
| Rate of Interest on Loan | | | | | | 3.285% |
| Interest on Loan | | | | | | 0.16 |
| FC - BOND (17.01.2013) (USD in LACs) EXCHANG | E RATE : 63.1 | 2 | | | | |
| Gross Loan Opening | | | | | | 39.61 |
| Cumulative Repayments of Loans upto Previous Year | | | | | | |
| Net Loans Opening | | | | | | 39.61 |
| Add : Drawal(s) during the year | • | | | | | |
| Less : Repayments(s) of Loans during the year | | | | | | |
| Net Loan Closing | | | | | | 39.61 |
| Average Net Loan | | 1 | | | | 39.61 |
| Rate of Interest on Loan | | | | | | 3.875% |
| Interest on Loan | | | | | | 1.53 |

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Calculation of Interest on Working Capital

POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

"Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV **SrC Champa** Pooling Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

| SI.N 0. | Particulars | Existing 2008-2009 | 2009-2010 | 2010-2011 | 2011-2012 | 2012-2013 | (Rs in Lacs) 2013-2014 |
|------------|-----------------------------|-----------------------|-----------|-----------|-----------|-----------|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | O and M Expenses | | | | | | 11.04 |
| 2 | Maintenance Spares | | 122-14 | | | | 19.88 |
| 3 | Recievables , | | | | | | 365.95 |
| 4 | Total Working Capital | | | | | | 396.87 |
| 5 | Rate of Interest | | | | | | 13.20 |
| 6 | Interest on Working Capital | | | | 1 | | 13.10 |



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Name of the Transmission

Name of the Transmission

Name of the Project:

Licensee: Name of Region:

Element:

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: Name of Region: Name of the Project: Name of the Transmission Element:

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B) 765 kV SIC **Champa Pooling** Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

(Rs in Lacs)

| Sl.No | Drawn Down | | Quarter 1 | | Calculation of IDC & Financing Charges Quarter 2 | | | Quarter n(COD) | | |
|------------------|------------------------------------|-----------------------------------|---------------------------------------|----------------------------------|---|---------------------------------------|---------------------------|--|---------------------------------------|----------------------------------|
| 01110 | Diawii Dowii | Quarter I | | | Quarter 2 | | | | | |
| Sl.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| 1. | Loans | | | | - | | | | | |
| 1.1 | Foreign Loans | | -4 | | | | | | | |
| 1.2 | Indian Loans | | | | | | | 1.2 | | 1 |
| and shall be and | IFC (IFC - A LOAN) (31419-00) | 1 | | | | | | | | |
| | Draw Down Amount IDC | | | | | | | - | | 310.0 |
| | Financing Changes | | | | | | | | | - |
| 1.2.2 | FC - BOND (17.01.2013) | | | | | | | | | |
| | Draw Down Amount | | | | | | S | 1 S. 1 | - D | 2500.0 |
| | IDC | | 1 | | | S | | | 1 | 2 |
| | Financing Charges | | 1 3 | | 2 | 1 | | . 0.85 | | _ |
| 1 | Total Foreign Loans | | | | 2 | | | - | | |
| | Draw Down Amount | | - | | 100 | 1 | 9.00 | | | 2810.0 |
| | IDC | | 1 | | 2-62 | | | | | 0.0 |
| | Financing Charges | | | | | | | | | 0.0 |
| 1.2 | Indian Loans | | | | | | 1 | | | |
| 1.3.1 | BOND XXXV | | 1 | | | - | | | | 1 |
| | Draw Down Amount | | | | | | | | | 20.0 |
| | (DC | | | | 1.00 | | <u></u> | | | |
| - 2 | Financing Charges | | | | S | | | | - 1 | - |
| 1.3.2 | BOND XXXVI | | | | 3 | | +13 | | | |
| | Draw Down Aspount | 1.1 | | | () | | | | | 90.0 |
| | IDC | | | | | | | | | |
| | Financing Charges | | | | | | | | | |
| 1.2.3 | BOND XXXVII | | | | | | | | | |
| | Draw Down Amount | | | | | | | | | 200.0 |
| | IDC | | | | | | | | | 2 |
| | Financing Charges | | | | | | | | | |
| 1.2.4 | BOND XXXIX | | | | | | | | | |
| | Draw Down Amount | | | | | | - | | | 240.0 |
| | IDC | | | | 1. | - | | | | |
| | Financing Charges | | - | | | - | | | + | |
| 1.2.5 | SBI (23.03.2012) | | | | | | | | | |
| | Draw Down Amount | - | | - | | | | | - | 200. |
| | iDC + | 12.5 | | 5 () X | - 194 | | | | | |
| | Financing Churges | | | _ | 22 | - | | | | |
| 1.2.6 | BOND XL | | | | | - | | | | 47.0 |
| - | Draw Down Amount | | - | | | - | | | | 435.0 |
| | IDC | | - | | | | | | | |
| | Financing Charges | | - | | | | | | | |
| 1.2.7 | BOND - XLI | | | | | 1 | | | | 050 |
| - | Draw Down Amount | l | | | | | | | 1 | 250.0 |
| | Financing Charges | | | | | | | | | |
| 1.2.8 | Proposed Loan 2013- 14 (10.05%) | | | | | | | | | |
| | Draw Down Ameunt | - | | | | | | | | 4006 |
| | IDC | | | | | | | | - | |
| | Financing Charges | | | | | | | 1.00 | ERON - | |
| | Total Indian Loans | | | | | | | 1:1 | 181 | |
| - | Draw Down Amount | | | | | | | 131.1 | S. Val | |
| | IDC | | 1 | | | | | 1. 建二乙酸 | 137 | 0.0 |

are are

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: Name of Region: Name of the Project: Name **of** the Transmission Element:

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POWERGRID CORPORATION OF INDIA LTD.

WESTERN REGION

'Transmission System associated with **IPPs** Generation in Cbhatisgarb (SET-B) 765 kV SIC **Champa** Pooling Station - Dharamjaygarh SIS **T/L &** Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

(Rs in Lacs)

| SI.No | Drawn Down Quarter 1 | | Quarter 2 | | | Quarter n(COD) | | | | |
|--------|-----------------------|--|---------------------------------------|---------------------------|-----------------------------------|--|----------------------------------|-----------------------------------|---------------------------------------|---------------------------|
| SI.No. | Particulars | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quant m In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee | Quantum In Foreign Currency | Exchange Rate on Draw Down Date | Amount In Indian Rupee |
| | Financing Charges | | 1000000000 | | | | | | | 0.00 |
| 1.1.1 | Tetal of Loans Draws | 1. | | 5 | | 1. | diam'r ar ar ar b | | 3 | |
| | Draw Down Ameent | | | | | | | | | 8251.31 |
| | IDC | | | | | | | | | 957.72 |
| | Financing Charges | | | | | | | | | 0.00 |
| 2 | Equity | | 11 | | | | | | | |
| 2.1 | Foreign Equity Drawn | | | | | | | | | |
| 2.2 | Indian Equity Drawn | | | | | | | | | 0 |
| | Total Equity Deployed | | | | | | | | | 0.00 |

The da ?? Petitioner



| Name of the Company | Power Grid Corporation of India Ltd. |
|------------------------------------|--|
| Name of the Project : | IPP Generation Projects in Chhanisgarh (Set "⊞") WRI-IPPB) |
| | (1) 765/400 kV, 3*500 MVA ICT-2 at Raigarh PS |
| | (Near Tamnar) alongwith with associated bays, (2) |
| Name of the Transmission Element: | 765/400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near |
| Manie of the Transmission Element. | Tamnar) alongwith with associated bays and (3) 765 |
| | kV S/C Cnampa Pooling Station-Dharamjaygarh S/S |
| | T/L & Bays at Dharamjaygarh S/S only |

Checklist of Forms and other information/ documents for tariff filing for Transmission System

| Form Nor- | * Tariff Filing Formats (Transmission) | Tick |
|----------------|--|--|
| FORM-1 | Summary Sheet | Yes |
| FORM-1A | Calculation of Return on Equity | Yes |
| FORM-2 | Details of Transmission Lines and Substations | Yes |
| FORM-3 | Normative Parameters considered for tariff calculations | Yes |
| FORM- 4 | Details of Foreign loans | Not applicable and hence not enclosed |
| FORM-4A | Dutails of Foreign Equity | Not applicable and hence not enclosed |
| FORM-5 | Abstract of Admitted Cost for the existing Projects | biot applicable and hence not enclosed |
| FORM-5A | Abstract of Project Cost Estimates and Schedule of Commissioning for the ncw Projects | Yes |
| FORM-5B | Element wise Break-up of Project Cost for Transmission System | Yes |
| FORM-5C | Breck-up of Construction/Supply/Sevice packages | Yes |
| FORM-5D | Details of elementwise cost | Yes |
| FORM-6 | Financial Package upto COD | Yes |
| FORM- 7 | Details of Project Specific Loans | Not applicable and hence not enclosed |
| FORM- 8 | Details of Allocation of corporate loans to various transmission elements | Not applicable and hence not enclosed |
| FORM-9 | Statement of Additional Capitalisation after COD | Yes |
| FORM-9A | Statement of capital cost | Yes |
| FORM- 10 | Financing of Additional Capitalisation | Yes |
| FORM-11 | Calculation of Depreciation Rate | Yes |
| FORM- 12 | Statement of Depreciation | Yes |
| FORM-13 | Calculation of Weighted Average Rate of Interest on Actual Loans | Yes |
| FORM-13A | Colculation of Interest on Normative Loans | Yes |
| FORM-13B | Calculation of Interest on Working Capital | Yes |
| FORM- 14 | Draw down Schedule for Calculation of IDC & Financing Charges. | Yes |
| FORM-14A | Actual Cash Expenditure | Not applicable and hence not enclosed |
| Other Informat | ion/Documents | 41.901 |
| Sl. No. | Information/Document | · Tick |
| i ŝ | Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association (For New Station sctup by a company making hardfrapolication for the first time to CERC) | |
| 2 | Regionwise and Corporate andited Balance Sheet and Frofit & Loss Accounts with all the Schedules & annexures for the new Transmission System & for the relevant years. | |
| 3 | Copies of relevant loan Agreements | |
| 4 | Copies of the approval of Competent Authority for the Capital Cost and | |
| 5 | Copies of the Equity participation agreements and necessary approval for the foreign equity. | Equity contribution by GOI (69.42%) and others(30.58%) |
| 6 | Copies of the BPTA/TSA with the beneficiaries, if any | Covered in petition |
| 7 | Deiailed note giving reasons of time and cost over run. if applicable. | Covered in petition |
| 8 | Any other relevant information, (Please specify) | -Not Applicable - |

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